

**S.B.CIVIL WRIT From 2001 to 2005
(Service Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	46	2001	ASSISTANT ENGINEER, V/S MAHENDRA KUMAR SHARM	NAINA SARAF	S K SINGODIYA
2	129	2001	SMT MEENA SRIVASTAVA V/S STATE AND ROS	MK KAUSHIK	CHETAN BAIRWA ADD G
3	145	2001	KK SHARMA V/S STATE AND ORS	SP SHARMA	G A
4	158	2001	D F O JHALAWAR V/S JUDGE I T KOTA & ORS	AJAY TYAGI	G A
5	161	2001	RPFC V/S M/S RAJASTHAN STATE	NITIN JAIN	R B MATHUR,R.K.SHARM
6	245	2001	SHAKUNTALA DEVI V/S STATE AND ORS	JITENDRA KUMAR SHARM	SUNITA SATYARTHI ADD
7	322	2001	GEETAM SINGH V/S JUDGE, LABOUR COURT	DC TIWARI	MANOJ GOYAL
8	331	2001	SAMAY SINGH V/S STATE AND ORS	SK GUPTA	K N SHRIMAL
9	370	2001	DR. MR SONGARA V/S STATE AND ORS	PRAHLAD SINGH	G A
10	388	2001	ALOK KUMAR AND ORS V/S THE RAJ STATE INDUST	MANISH BHANDARI	PARAS KUHAD
11	394	2001	THE SECRETARY, PHED V/S BRAHM SINGH AND ORS	MANISH BHANDARI	SUBODH SHAH
12	413	2001	HARISH CHAND KHATRI V/S STATE AND ORS	PREM KUMAR SHARMA	J K AGRAWAL AGC
13	476	2001	SUPDT.CHILDREN HOME V/S JUDGE LABOUR COURT N	SMT GYANWATI DHAKAR	SHIV LAL MEENA DY G
14	542	2001	SUA LAL MARATHA V/S BANK OF INDIA AND OR	SHIV LAL VERMA	T.P.SHARMA
15	567	2001	RAM SEVAK SHARMA V/S KOTA SAHAKARI UPBHOK	SURESH CHANDRA SHARM	ASHOK BANSAL
16	579	2001	SHIV SINGH V/S THE AJMER VIDYUT VIT	HOP MATHUR	J P SHARMA
17	640	2001	DILIP SINGH V/S STATE AND ORS	RAJVIR SHARMA	G A
18	653	2001	BHAGWATI PRASAD JOSH V/S JHUNJHUNU CENTRAL CO	ASHOK MISHRA	J K SINGHI
19	668	2001	SMT ANJU BHARGAVA V/S STATE AND ORS	A BHARDWAJ	J JAIN ADD G A
20	695	2001	STATE V/S D D TANANI & ORS	N K MALOO	G A
21	697	2001	MOHAN LAL YADAV V/S STATE AND ORS	KC SHARMA	VIKRANT GUPTA
22	714	2001	JAMNALAL AGARWAL V/S STATE AND ORS	AK BANSAL	GA
23	726	2001	ABDUL RAHIM V/S THE MANAGING COMMITT	PRAHLAD SINGH	
24	753	2001	RAMESHWAR DAYAL MEEN V/S STATE AND ORS	SOURABH PUROHIT	R.K. MATHUR
25	768	2001	DR. CHANDRA VIJAY DH V/S U O R AND ORS	SANDEEP TANEJA	N C JAIN
26	769	2001	ASHA JAIN AND ORS V/S THE UOR JAIPUR AND O	PARAS KUHAD	N C JAIN
27	805	2001	STATE AND ORS V/S KHEM CHAND MAURYA AN	PC JAIN	G A
28	814	2001	SUNDER PAL V/S STATE AND ORS	YOGESH GUPTA	G A
29	824	2001	PAWAN SHARMA V/S STATE AND ORS	ASHOK GAUR	S ZAKAWAT ALI ADD G
30	846	2001	BHAGIRATH SINGH V/S MC JAIPUR AND ORS	MANJU DAVE	B K SHARMA
31	876	2001	MANAK CHAND KHANDELW V/S RAJ VIDHUT PRASARAN	R.D.RASTOGI	SANJAY PAREEK
32	940	2001	BHANWAR LAL MEHARSHI V/S THE JUDGE LABOUR COU	BL GUPTA	ASHOK KUMAR BANSAL
33	981	2001	MODI INSTITUTE OF ED V/S STATE AND ORS	M.M.RANJAN	
34	994	2001	SMT KUSUM CHAUHAN V/S UOI & ORS	SURESH KASHYAP	ALOK FATHEPURIA
35	1001	2001	RR NAIR V/S JUDGE, CENTRAL INDUS	MANOJ PAREEK	G C GARG
36	1002	2001	PARWATI SHARMA V/S STATE AND ORS	DD KHANDELWAL	ADDL. G.A.
37	1015	2001	THE SECRETARY, MANAG V/S THE RAJ NON GOVT EDU	SURESH PAREEK	G A
38	1019	2001	SMT SHAKUNTALA MEHRA V/S STATE AND ORS	BHANWAR BAGRI	M.A.KHAN,B.L.GUPTA,
39	1023	2001	BRIJ MOHAN SINGH V/S STATE AND ORS	SK PAUL	NEERAJ K TIWARI

40	1024	2001	BASANT KUMAR V/S JUDGE, INDUSTRIAL TR	AK SHARMA, SOBHIT VY	GANESH SHARMA
41	1031	2001	GHANSHYAM LAL GUPTA V/S THE JAIPUR NAGAU AN	MAHENDRA GOYAL	VIRENDRA LODHA
42	1089	2001	BABULAL BABERWAL AND V/S JUDGE INDUSTRIAL TRI	AMOD KASLIWAL	MAN SINGH GUPTA
43	1128	2001	PRAHLAD SINGH V/S UOI AND ORS	PRAHLAD SINGH	P C SHARMA
44	1132	2001	MUKHTIYAR SINGH V/S SECRETARY DEPT.OF HO	GANESH MEENA	KUNAL RAWAT
45	1212	2001	NARENDRA KUMAR TRIVE V/S STATE AND ORS	RAJEEV SURANA	G A
46	1224	2001	GAJENDRA KAUSHIK V/S RPSC AJMER AND ORS	SC GUPTA	RAJ SHARMA ADD G C
47	1248	2001	IQBAL HUSAIN AND ANR V/S STATE OF RAJ AND ORS	HANUMAN CHOUDHARY	NAYNA SARRAF
48	1314	2001	BRAHMCHARI MADHYAMIK V/S R N G E I T AND ORS	RAMAKANT PAREEK	G A
49	1370	2001	KEDAR LAL AGARWAL V/S STATE AND ORS	SANJEER PRAKASH SHAR	B PAREEK MANISH SHAR
50	1376	2001	GYARSI LAL VERMA V/S U O R	K C SHARMA	
51	1387	2001	DEVI SHANKAR V/S THE LABOUR COURT, KO	SANDEEP SAXENA	
52	1474	2001	DEEN DAYAL GUPTA V/S STATE OF RAJ AND ORS	VIKRANT GUPTA	ABHISHEK SHARMA
53	1483	2001	PRAHLAD NARAIN V/S UOI AND ORS	AJEET BHANDARI	S S HASAN
54	1500	2001	EXECUTIVE ENGINEER, V/S LABOUR COURT NO. 2 J	KP SINGH	G A
55	1522	2001	ABDUL KAYYOOM KHAN V/S STATE AND ORS	NAINA SARRAF	SANDEEP SAXENA
56	1524	2001	JAMIL KHAN V/S STATE AND ORS	NAINA SARAF	SANDEEP SAXENA
57	1547	2001	SMT MANBHAR BAI V/S STATE AND ORS	B BAGRI	AKBAR KHAN
58	1587	2001	GOURI SHANKER V/S STATE AND ORS	ARVIND BHARDWAJ	G A
59	1642	2001	BHAIRU LAL V/S STATE AND ORS	SC GUPTA	GA
60	1677	2001	MRS. NIK-HAT FATIMA V/S STATE AND ORS	GL SHARMA	G A
61	1681	2001	JAIPUR NAGAU GRAMIN V/S HANUMAN PRASAD GUPTA	VIRENDRA LODHA	SURESH KASHYAP
62	1689	2001	SMT URMILA BAIRATHI V/S THE RAJ NON-GOVERNME	RAJENDRA VAISH	DR SONIYA SAINI ADD
63	1741	2001	HR PUNIA V/S STATE AND ORS	MM MEHRISHI	
64	1775	2001	SATYA PRAKASH SHARMA V/S STATE AND ORS	VINOD KUMAR MATHUR	G A
65	1828	2001	DRILLING AND HAND PU V/S STATE AND ORS	SANJEEV PRAKASH SHAR	G A
66	1831	2001	LAXMAN SINGH HADA V/S THE MREC JAIPUR AND	MAHESH GUPTA	
67	1845	2001	GOPAL RAM SHARMA V/S SECRETARY, REVENUE D	UP GAUR	G A
68	1852	2001	PRABHU LAL MEGHWAL V/S STATE OF RAJ AND ORS	BHANWAR BAGRI	ANIL KUMAR SHARMA
69	1949	2001	ANIL KUMAR V/S THE UOI AND ORS	HANUMAN CHOUDHARY	AJAY SHUKLA
70	1987	2001	HETRAM MEENA V/S STATE AND ORS	RAJENDRA SONI	H V NANDWANA G C
71	2000	2001	HARI RAM V/S PO, INDUSTRIAL TRIBU	SL SONGARA	V S GURJAR
72	2077	2001	ADITYA PRAKASH SHUKL V/S STATE AND ORS	PK SHARMA	
73	2085	2001	GOVIND SINGH V/S STATE AND ORS	AMIN ALI	G A
74	2097	2001	DIVISIONAL FOREST OF V/S RAM KISHAN THROUGH G	A KHAN	BHANWAR BAGRI H BAGR
75	2115	2001	NAGENDRA KUMAR SHARM V/S STATE AND ORS	JM SAXENA	
76	2154	2001	BADRI PRASAD JAT V/S STATE AND ORS	PS SIROHI	
77	2190	2001	JAMNA LAL V/S STATE AND ORS	GANESH MEENA	
78	2198	2001	DAYA RAM MEENA V/S STATE AND ORS	MOHAN SINGH RAGHAW	G A
79	2214	2001	SATYA NARAYAN SHARMA V/S STATE	VIRENDRA LODHA	MAHENDRA GOYAL
80	2239	2001	MADAN SINGH KANAWAT V/S RSRTC JAIPUR AND ORS	BABU LAL GUPTA	VIRENDRA LODHA
81	2257	2001	SMT KAMLA V/S STATE OF RAJ AND ORS	B L AWASTHI	G A

82	2285	2001	SHYAM LAL SHARMA V/S DEPUTY CONSERVATORY	ASHOK GAUR	ALADEEN KHAN ADD G C
83	2296	2001	DFO, FOREST DEPTT. B V/S PRABHU BAI AND ORS	GA	B BAGARI
84	2297	2001	RAJENDRA KUMAR V/S RAJ NON-GOVT EDUCATI	JR CHOUDHARY	DEVENDRA SHARMA
85	2335	2001	RAJ FOREST SERVICE A V/S STATE AND ORS	MB SHARMA,ANAND SHAR	R P SINGH AAG
86	2339	2001	DR. MAMTA GOYAL AND V/S THE UOR JAIPUR AND O	PARAS KUHAD	N C JAIN
87	2411	2001	OMPRAKASH SHARMA V/S STATE AND ORS	NK JOSHI,S.JOSHI,P.S	G.A.
88	2419	2001	STATE V/S AMEER AND ORS	GANESH MEENA G C	B BAGRI
89	2432	2001	THE PRABAND SAMITI, V/S SMT. SHAKUNTALA DEVI	S C GUPTA	
90	2434	2001	LIYAKAT ALI V/S STATE AND ORS	SANJAY MEHRISH	G A
91	2452	2001	MUKESH KUMAR SHARMA V/S RAJ NON-GOVT EDUCATI	DP SHARMA,K.R.SHARMA	G A
92	2453	2001	YOGENDRA KUMAR MISHR V/S R.N.G.E.I.T. JAIPUR	DP SHARMA,K.R.SHARMA	G A
93	2454	2001	THE ASSISTANT ENGINE V/S AMAR CHAND AND ORS	SUNIL TYAGI,S.P.TYAG	D C GUPTA
94	2568	2001	JAGDISH PRASAD MUDGA V/S STATE AND ORS	NARENDRA MISHRA	S ZAKAWAT ALI DY G C
95	2569	2001	LAXMAN SINGH V/S UOI AND ORS	ANKUR RASTOGI	H CHOUDAHRY
96	2601	2001	KHETRI VIKAS SAMITI V/S RNGEIT JAIPUR AND OR	ASHISH JOSHI	PRAHLAD SINGH D SHAR
97	2645	2001	RAJ STATE STENOGRAPH V/S STATE AND ORS	MB SHARMA,A.SHARMA	G.A.
98	2649	2001	DIVISIONAL FOREST OF V/S NEMI CHANDRA AND ORS	DR M S KACHHAWA AGC	B BAGRI
99	2665	2001	NOOR AHMED V/S STATE AND ORS	TANVEER AHMED	JINESH JAIN G C
100	2689	2001	HARSAHAI LAL SHARMA V/S STATE OF RAJ AND ORS	MISS ASHISH JOSHI	SUBHAS JAIN
101	2741	2001	KISHAN SINGH PILANIA V/S STATE AND ORS	ASHISH JOSHI,D.YADAV	
102	2762	2001	SURESH CHANDRA SINGH V/S STATE AND ORS	MANOJ PAREEK	G A
103	2832	2001	KHEM CHAND SHARMA V/S STATE AND ORS	B BAGRI	G A
104	2847	2001	STATE V/S BHAGIRATH AND ORS	JM SAXENA	
105	2848	2001	TAJ MOHAMMED KHAN V/S RNGEIT JAIPUR AND OR	DP SHARMA,K.R.SHARMA	ARUN KUMAR
106	2879	2001	RAJ SMALL INDUSTRIES V/S JUDGE, LABOUR COURT-	RP GARG	MANOJ PAREEK
107	2882	2001	MUKH RAM V/S STATE	DR. SK TIWARI	Y K SHARMA
108	2913	2001	SAMBHAR SALT KARAMCH V/S SABHAR SALT LTD JAIP	ASHISH JOSHI	RAJENDRA ARORA
109	2921	2001	GOVIND NARANI PUROHI V/S STATE AND ORS	RAJENDRA SONI	G A
110	2945	2001	RAM NIWAS GUPTA V/S STATE AND ORS	ASHOK BANSAL	HARI BARETH
111	2946	2001	DEPUTY DIRECTOR, SOC V/S MILAN KUMAR SHARMA A	NA NAQVI,H.C.MOURYA	
112	3004	2001	OM PRAKASH TAK V/S UOI AND ORS	BL GUPTA	
113	3012	2001	NAND BIHARI V/S SBBJ JAIPUR AND ORS	SHARDA PATHAK	G K GARG
114	3014	2001	STATE V/S BRIJENDER AND ORS	DR. MS KACHHAWA	G A,RINESH GUPTA
115	3015	2001	DRAUPATI AND ORS V/S KHERLIGANJ KRAY VIKR	RAJEEV SURANA	MAHENDRA SHAH, G.A.
116	3018	2001	SHANTI LAL CHANDALYA V/S BOB MUMBAI AND ORS	G.S.ASHIYA, VINEET P	ASHOK GAUR, R.K.KALA
117	3021	2001	RAMESH KUMAR PAREEK V/S THE INDIAN RED CROSS	NAMITA PARIHAR	G C GARG
118	3029	2001	SHRI AGARWAL SHIKSHA V/S NS SETHI AND ORS	AJIT KUMAR SHARMA	PRAVEEN BALWADA,U.P.
119	3057	2001	NETRAPAL SWAROOP PAT V/S CHAIRMAN, BOR AJMER	VIRENDRA LODHA	G A
120	3068	2001	MANAGING COMMITTEE S V/S MAHAVEER PRASAD AGAR	MM RANJAN	RAGHUNANDAN SHARMA
121	3163	2001	DR. UMESH KUMAR BHAR V/S STATE AND ORS	AK BHARGAVA	NARENDRA JAIN
122	3189	2001	ML MEENA V/S THE LIC AND ORS	SUNIL SAMDARIYA	
123	3255	2001	M/S MAHUVA GRAMIN VI V/S THE JUDGE, LABOUR CO	ASHOK BANSAL	

124	3296	2001	HOTEL CORPORATION RA V/S RAMESHWAR LAL AND OR	SURESH KUMAR SHARMA	RP SHARMA
125	3334	2001	JAGDISH PRASAD GARG V/S THE DIRECTOR OF LOCA	SANJAY PAREEK	
126	3342	2001	SHIV KUMAR GUPTA V/S STATE AND ORS	SK GUPTA	M R NAREDI,M L ARORA
127	3353	2001	BHAGIRATH V/S STATE AND ORS	ARVIND KUMAR SHARMA	ANKUR RASTOGI ADD G
128	3354	2001	RATAN LAL V/S STATE AND ORS	AJAY RASTOGI	RAJ SHARMA ADD G C
129	3360	2001	ROSHAN LAL SAINI V/S STATE AND ORS	CL SAINI	G S BAPNA
130	3365	2001	RAJESH VERMA V/S STATE AND ORS	SUSHIL KUMAR JAIN	
131	3438	2001	STATE V/S GANESHI BAI AND ORS	SUBODH SHAH	VIJAY KUMAR KHANDELW
132	3448	2001	JAI SINGH RATHORE V/S CHAIRMAN, RSRTC JAIP	SURESH KASHYAP	KEWAL RAM,AK BANSAL
133	3454	2001	SBBJ AJMER V/S CENTRAL INDUSTRIAL T	GK GARG	SHYAM ARYA
134	3491	2001	BAHADUR SINGH HADA V/S THE CHAIRMAN CUM MAN	VINOD KUMAR MATHUR	KAMLAKAR SHARMA
135	3493	2001	B D O, P S SULTANPUR V/S MAHESH CHANDRA	MRS NAINA SARAF	C.S.GOYAL
136	3494	2001	URMILA RATHI V/S STATE AND ORS	SK GUPTA	PRAVEEN BALWADA
137	3512	2001	EXECUTIVE ENGINEER P V/S MOHAN LAL AND ANR	N S RATHORE	G A
138	3572	2001	JAGANNATH MEENA V/S STATE AND ORS	RAJVIR SHARMA	ARJUN TOLANI,N.L.PAR
139	3574	2001	PRATAP SINGH V/S THE CHAIRMAN, NAGAR	MAHESH SHARMA	AJEET BHANDARI
140	3580	2001	HEMLATA V/S STATE AND ORS	M SHAH	RISHI PAL AGARWAL AD
141	3601	2001	RAIS AHMED V/S UOI AND ORS	SUSHIL KUMAR JAIN	ASHOK BANSAL
142	3620	2001	PRAMOD KUMAR GUPTA V/S STATE AND ORS	GANESH MEENA	
143	3632	2001	SRI ABHYA VIDHYA MAN V/S NARENDRA KUMAR MUDGA	SANDEEP SAXENA	ASHOK GAUR
144	3694	2001	DR. CM JOSHI V/S RCSAT JAIPUR AND ORS	RD RASTOGI	R.A.KATTA
145	3710	2001	HARI BABU MOHAUR V/S STATE AND ORS	PRAHLAD SINGH	G A
146	3742	2001	BANK OF BARODA V/S THE PRESIDING OFFICE	RUPIN KALA	
147	3772	2001	SUGANI DEVI V/S STATE AND ORS	SURESH KASHYAP	K A KHAN
148	3797	2001	THE DY. GENERAL MANA V/S GOVERNMENT OF INDIA,	SUDHIR GUPTA	RAMGOPAL CHUDHARY
149	3857	2001	SHRI ABHYA VIDHYA MA V/S JAGDISH PRASAD AND O	SANDEEP SAXENA	AJAY SHUKLA
150	3860	2001	VISHNU KUMAR KHANDEL V/S PNB THROUGH ITS CHAI	AJAY RASTOGI	N.K.MALOO
151	3891	2001	LATOOR LAL MEGHWAL V/S STATE AND ORS	R.C.JOSHI	G A
152	3972	2001	UTTAM CHAND CHATURVE V/S STATE AND ORS	RAJENDRA PRASAD	I R SAINI G A
153	3979	2001	RAVINDRA AGARWAL V/S RPSC AJMER AND ORS	MAHENDRA SHAH	M.S.RAGHAV,GOVT.ADVO
154	3982	2001	ASSISTANT ENGINEER, V/S NARAYAN SINGH AND OR	NAINA SARAF	B.S.SHEKHAWAT
155	3986	2001	RAJAMMA KK V/S STATE AND ORS	SANJAY PAREEK	
156	4002	2001	BHAIRON SINGH MEENA V/S RM NATIONAL INSURANC	NAINA SARAF	ASHISH SHARMA
157	4015	2001	FEROZ KHAN V/S JAIPUR VIDYUT VITRAN	PARAS KUHAD	
158	4033	2001	SH ANIL KUMAR SAHU A V/S STATE OF RAJ AND ORS	SANDEP SAXENA,	ASHOK GAUR
159	4047	2001	NARAYAN DUTT V/S BANK OF RAJ LTD. AND	RAKESH SAHRAN,V.S.NA	R K KALA
160	4078	2001	MOHAN LAL MEENA V/S RSRTC JAIPUR AND ORS	MAHENDRA SHAH	
161	4079	2001	SATYABHAN SINGH CHAU V/S STATE AND ORS	V LODHA	RAJ SHARMA ADD G C
162	4083	2001	MAHESH KUMAR PAREEK V/S UOI AND ORS	SANJEEV PRAKASH SHAR	TEJ PRAKASH SHARMA
163	4089	2001	DINESH CHANDRA V/S STATE AND ORS	B BAGRI	G A
164	4142	2001	SALLAMUDDIN V/S STATE AND ORS	ASHOK GAUR	ADDITIONAL GOVT.ADV.
165	4148	2001	URMILA DEVI V/S UIT ALWAR AND ORS	DK BHARDWAJ	GA

166	4153	2001	KHATOON JAHAN V/S STATE AND ORS	V LODHA	G A
167	4169	2001	GR BHARDWAJ AND ORS V/S STATE AND ORS	MANISH BHANDARI	R P GARG
168	4225	2001	DR. JC VERMA V/S STATE AND ORS	RAJIV BANDHU	G A
169	4229	2001	ABDUL RAUF V/S STATE AND ORS	MAHESH SHARMA ,M.I.B	V D GATHALA
170	4265	2001	ASST.ENGINEER P W D V/S MAN MOHAN LAL AND OR	ARVIND KUMAR SHARMA	G A
171	4297	2001	RAJENDRA KUMAR MANGW V/S STATE AND ORS	B BAGRI	G A
172	4343	2001	DR. DEVA RAM SHIVRAN V/S STATE AND ORS	SANDEEP SAXENA	SANJEEV PRAKASH SHAR
173	4349	2001	DR. SURENDRA YADAV V/S UOR JAIPUR AND ORS	GK GARG	A K SHARMA
174	4351	2001	BABU LAL V/S STATE AND ORS	JS RASTOGI	G A
175	4370	2001	UOI AND ORS V/S MADAN LAL TAILOR AND	KN SHRIMAL	S S HASAN
176	4391	2001	VIJAY KUMAR SHARMA V/S STATE AND ORS	PRAHLAD SINGH	
177	4392	2001	MAHESH KUMAR V/S STATE AND ORS	PRAHLAD SINGH	AZAD AHMED
178	4409	2001	SECRETARY, HIGHER ED V/S DR. MALI RAM NEHRA A	UP GAUR	R P SHARMA
179	4443	2001	RAMESH CHAND BUNDEL V/S L I C OF INDIA & ORS	A L VERMA	HEMANT SHARMA
180	4492	2001	THE DIVISIONAL FORES V/S PRABHU LAL AND ORS	JM SAXENA	
181	4496	2001	DR. (MRS.) REKHA TRI V/S UOR JAIPUR AND ORS	V DANGI	
182	4558	2001	GEETA SINGHDEO V/S STATE AND ORS	RAJENDRA SONI	G A
183	4630	2001	NATHU LAL GUPTA V/S RAJASTHAN STATE COOP	SANJEEV PRAKASH SHAR	G A
184	4631	2001	RAM KUMAR VERMA V/S THE CHAIRMAN S B B J	R K JAIN	
185	4632	2001	NAND KISHORE VYAS V/S RSRTC JAIPUR AND ORS	BL GUPTA	VIRENDRA LODHA
186	4654	2001	LALA RAM AND ORS V/S JUDGE CENTRAL GOVT I	ANAND SHARMA	TEJ PRAKASH SHARMA
187	4659	2001	MANAGER, JAI DRINKS V/S THE PO, LABOUR COURT	MANOJ KUMAR SHARMA	M F BAIG
188	4660	2001	CHHOTU SINGH V/S STATE AND ORS	SANJEEV PRAKASH SHRM	GAURAV SHARMA
189	4666	2001	BHAGWAN LAL SHARMA V/S STATE AND ORS	ASHOK GAUR	B S RAJAWAT DY G C
190	4736	2001	RAMAWATAR GHUMARIA V/S STATE AND ORS	PREM KUMAR SHARMA	G A
191	4742	2001	SUBHASH RAJPUT V/S THE COMMISSIONER, CO	A BHARADWAJ	J M SAXENA
192	4785	2001	RAM PRASAD SHARMA V/S STATE OF RAJ AND ORS	GAURAV JAIN	G A
193	4818	2001	KADU RAM V/S STATE & ORS	GANESH MEENA	DR A S KHANGAROT ADD
194	4834	2001	JAWAHAR SINGH SYORAN V/S SHEKHAWATI GRAMIN BA	VIRENDRA LODHA	R.S.MEHTA
195	4839	2001	RAJESH SINGH V/S RNGET	C L SAINI	MC GUPTA
196	4892	2001	PREM CHAND SAIN V/S STATE	K SHARMA	B.N.SANDU,R.K.SHARMA
197	4944	2001	KSHETRAPAL SINGH V/S STATE	S.P.SHARMA	GOVT.ADVOCATE
198	4976	2001	PRAKASH CHAND DAPEN V/S STATE OF RAJ. & ORS.	AMIT OJHA	NAINA SARAF
199	4977	2001	BRIJ MOHAN V/S STATE & ANR,	ASHOK GAUR	AZAAD AHMED
200	5017	2001	MUKESH KUMAR MEENA V/S RSRTC & ANR.	K P SINGH	VIRENDRA LODHA
201	5018	2001	CHHOTU LAL V/S STATE	S K JINDAL	PRADEEP KALWANIA ADD
202	5028	2001	BHARATPUR CENTRAL CO V/S THE ASSISTANT PROVID	MD AGARWAL	M.PAREEK
203	5055	2001	MANAGING TRUSTEE, BL V/S APPELLATE AUTHORITY	A K SHARMA	D.V.THOLIA
204	5071	2001	MANAGEMENT COMMITTEE V/S GHASI RAM SHARMA & O	AJEET BHANDARI	G A
205	5111	2001	TAJENDRA GARG V/S STATE OF RAJ.	M SHAH	KUNAL RAWAT, GOVT. A
206	5121	2001	AEN PWD,S D - HINDAU V/S HARI CHARAN AND ANR	ARVIND KUMAR SHARMA	G A
207	5127	2001	BALWAN SINGH V/S STATE OF RAJ & ORS.	H CHAUDHARY	P C SHAH

208	5129	2001	A K GUPTA V/S STATE	NAINA SARAFF	G A
209	5146	2001	SHYAM SUNDER SHARMA V/S LABOUR COURT NO. 2 A	PK SHARMA	
210	5160	2001	GATTI LAL V/S STATE	VIJAY KUMAR SHARMA	RAM KAPIL
211	5180	2001	SHRI GANDHI UCCH MAD V/S R N G E I TRIBUNAL	PRAHLAD SINGH	RAKESH SAHARAN
212	5192	2001	AJJ MOHD. V/S STATE OF RAJ	SP SHARMA	G A
213	5193	2001	SAITAN SINGH CHARAN V/S STATE OF RAJASTHAN	ALOK SHARMA	G A
214	5210	2001	PATI RAM V/S RAJ HIGH COURT	SUDHANSHU GUPTA	P K SHARMA
215	5270	2001	B K CHATURVEDI V/S STATE OF RAJ	VIJAY SINGH	G A
216	5321	2001	PRAKASH CHAND V/S MANAGER AKAD MOTORS	SURESH KASHYAP	MADHU SUDHAN SHRMA
217	5325	2001	KANHAIYALAL AND ORS V/S THE LABOUR COURT NO.	PK SHARMA	
218	5332	2001	MOHAN SINGH SHARMA V/S STATE OF RAJ AND ANR	RS SHARMA	
219	5371	2001	D M, R S R T C JAIPU V/S GOPAL LAL JANGIR AND	ANISHA JAIN	BABU LAL GUPTA
220	5374	2001	GIRWAR DAN V/S FOOD CORPORATION OF	R G CHAUDHARY,VIJAY	M M PALIWAL
221	5392	2001	GEETA CHOUDHARY V/S THE PROJECT DIRECTOR	LOKESH SHARMA	RAJNEESH GUPTA
222	5407	2001	STATE AND ORS V/S NAV RATNA MAL KUMHAW	SS HASAN ,N.U.QAZI	G A
223	5605	2001	STATE V/S SHEELA JAMES AND ORS	SUKHVEER SINGH	G A
224	5639	2001	DR RAJ KUMAR YADAV V/S RAJ PUBLIC SERVICE C	SHIV CHARAN GUPTA	S N KUMAWAT
225	5644	2001	ASHOK KUMAR SHARMA V/S RAJ RAJYA VIDHYUT UT	SC GUPTA	DR SAUGATH ROY
226	5651	2001	DEEN DAYAL SHARMA V/S STATE	PRAHLAD SINGH	G A
227	5690	2001	RAJ. STATE HANDLOOM V/S THE JUDGE, LABOUR CO	G K GARG,S SHARMA	SATISH KHANDAL
228	5707	2001	STATE V/S CHANDAN MAL SEN	MANISH BHANDARI	G S GILL
229	5711	2001	STATE V/S RAMVILAS AND ORS	GAJENDRA SINGH KATEL	ANKUR RASTOGI ADD GC
230	5723	2001	KRISHNA KANT SHARMA V/S S B B J & ORS.	P S SHARMA,GS SHARMA	G C GARG ALOK GARG
231	5751	2001	BALVEER SINGH THAPA V/S DIRECTOR INDIRA GAND	SRIRAM YADAV	
232	5766	2001	RAMESH CHAND PANWAR V/S STATE	BL SHARMA,C SHEKHAR	G A
233	5767	2001	MADHUKAR JANGID V/S STATE	BL SHARMA,C SHEKHAR	G A
234	5772	2001	NIRANJAN LAL MEENA V/S JDA	AJAY GUPTA	S PAREEK
235	5799	2001	NIYAMATULLAH KHAN V/S R C S A TRIBUNAL AND	SRIRAM YADAV	G A
236	5820	2001	THE DEPOT MANAGER R V/S SHRI CHATARLAL AND	KEWAL RAM	B L GUPTA
237	5828	2001	RAJENDRA SHARMA AND V/S STATE AND ORS	JM SAXENA	ANISHA JAIN,AKHIL SI
238	5831	2001	DHARM SINGH AND ORS V/S STATE	VIRENDRA LODHA,V GOY	S.P.SHARMA
239	5832	2001	JAGDISH NARAIN YADAV V/S J D A AND ORS	ASHOK GAUR	SANJAY PAREEK
240	5853	2001	SITA RAM JAT V/S STATE	PRAHLAD SINGH,A SHAR	
241	5864	2001	HARISH KISHAN SAMTAN V/S R H BOARD	BABU LAL GUPTA	ANUPAMA CHATURVEDI
242	5865	2001	SUMER SINGH RAGHAW V/S STATE	MS RAGHAW,AK PAREEK	INDERJEET SINGH
243	90	2002	GIRISH KUMAR SHARMA V/S BUNDI CHITTO.KSHE.GR	KAMLAKAR SHARMA,A CH	R K KALA
244	149	2002	RAMOTAR SINGH V/S STATE	RAJENDRA SONI,M TIWA	BHARAT VYAS
245	163	2002	INDERMAL BEBARI V/S STATE OF RAJ & ORS.	B BAGRI,V SINGH	
246	211	2002	OM PRAKASH VERMA V/S STATE OF RAJ	M B SHARMA,A SHARMA	G A
247	217	2002	S V PUBLIC SCHOOL V/S MRS REKHA ARORA AND	SANDEEP SAXENA	MAHENDRA SINGH
248	262	2002	NATHU SINGH V/S STATE AND ORS	RA KATTA	G A
249	285	2002	RAM CHARAN MALI AND V/S STATE AND ORS	V.K.JAIN	G A

250	288	2002	S V PUBLIC SCHOOL V/S MRS VRINDA GANDA AND	AJAY RASTOGI, V PAREE	MAHENDRA SINGH
251	305	2002	SATYAPAL V/S JUDGE, LABOUR COURT J	M F BAIG	SURESH H MATHUR, OP G
252	352	2002	RAMJI LAL MEENA V/S STATE BANK OF INDIA	SURESH PAREEK, Y SIDH	SUDESH SAINI
253	356	2002	RAMLAL MEENA V/S STATE	MI KHAN	G A
254	381	2002	RAJESH KUMAR KASLIWA V/S SBBJ AND ORS	NAINA SARAF	G K GARG
255	387	2002	RAMESH V/S STATE AND ORS	VISHVAJEET MANTRI	SANJAY MEHLA
256	423	2002	ASHOK KUMAR GUPTA V/S STATE AND ORS	SANJAY SHARMA	L S KACHHAWAHA, G.A.
257	426	2002	DR KC GUPTA V/S STATE	GC GARG, GC SONI	G A
258	433	2002	RAMCHAND TAMBOLI V/S STATE BANK OF INDIA	SK SAKSENA	D SARASWAT
259	479	2002	MURARI LAL GUPTA AND V/S STATE	ANUPAM AGRAWAL	G A
260	505	2002	SHYAM SUNDER BALDWA V/S STAE OF RAJ AND ORS	V DANGI, SP SHARMA	G A
261	507	2002	BHANWAR LAL SAINI V/S THE CENTRAL GOVT. IN	SURESH KASHYAP	GAURAV JAIN
262	540	2002	CEMENT EMPLOYEES UNI V/S STATE AND ORS	ANISH JAIN	U N BHANDARI, ANISHA
263	547	2002	S N GUPTA V/S JAIPUR V V NIGAM LTD	SD SHARMA, BM SINGH	R K SHARMA
264	592	2002	MRS HEMLATA SINGH V/S M C KOTA	N.K.JOSHI, SANJAY JOS	INDER RAJ SAINI
265	597	2002	VIRENDRA KUMAR V/S STATE	SP SHARMA, RN SHARMA	G A
266	609	2002	GOPAL LAL SHARMA V/S STATE OF RAJASTHAN A	BHANWAR BAGRI, V SING	G A
267	614	2002	RAJ JAN SWASTHYA ABH V/S ASSTT ENG P H E DEPT	NAGESH SORAL	S S SHARMA
268	627	2002	PREM SINGH V/S R S R T C	SR SURANA, R SURANA	
269	680	2002	KANHYA LAL SHARMA V/S STATE	RS SHARMA, VS SHEKHAW	G A
270	686	2002	SMT SANTOSH KUMARI V/S STATE	GK GARG, R KUMAR, S S	
271	762	2002	DHARAMBIR SINGH V/S U O I AND ORS	ROHITASHWA KAJALA	SUSHIL SHARMA
272	787	2002	SITA RAM SETHI V/S STATE	DR PC JAIN, KK JAIN	
273	800	2002	KALYAN SAHAI PANDEY V/S STATE	MAN SINGH, P SINGH	G A
274	873	2002	GANESH LAL RAIGAR V/S JAIPUR NAGAR AANCHLI	RK PAREEK, PS SHARMA	PRAHLAD SHARMA
275	877	2002	GAJRAJ AND ORS V/S STATE	VD GATHALA	NAINA SARAF
276	881	2002	K S CHOUDHARY V/S RAJ RAJYA SAHAKARI U	RAJENDRA VAISH	RAM KUMAR SHARMA
277	909	2002	GUGAN RAM V/S STATE & ORS	YOGESH GUPTA, A KHAND	
278	941	2002	F.C.I.WORKERS UNION V/S U.O.I.	VINOD GUPTA	KAMLAKAR SHARMA
279	972	2002	AGRICULTURE ENGINEER V/S LAKHAN SINGH AND ORS	KAMLA JAIN	V D SHARMA G A
280	1083	2002	SATYA NARAIN SHARMA V/S STATE	ANOOP AGARWAL, A GUPT	MANJU JOSHI ADD G C
281	1229	2002	THE EXECUTIVE DIRECT V/S UDAI SINGH AND ORS	KEWAL RAM	SHAILENDRA SRIVASTVA
282	1233	2002	SMT PARVATI DARIYANI V/S STATE	RAJENDRA SONI, M TIWA	DHEERAJ TRIPATHI DY
283	1260	2002	VIKRAM KARAN & ORS V/S STATE	ANISHA JAIN	G A
284	1268	2002	SMT ASHA KOTHARI V/S STATE	NAINA SARAF	H V NANDWANA G C
285	1270	2002	DR VISRENDRA KOTHARI V/S STATE OF RAJ AND ORS	NAINA SARAF	H V NANDWANA G C
286	1355	2002	SUALAL SHARMA V/S CHAIRMAN RSEB AND OR	MF BAIG, M.FAISAL BAI	PRINTOO JAIN
287	1399	2002	ZAHID ALI V/S STATE OF RAJ	S P SHARMA, RN SHARMA	G A
288	1444	2002	SAHAYAK KARAMCHARI S V/S STATE	YOGESH GUPTA, GC GUPT	S C GUPTA
289	1473	2002	OM PRAKASH PUROHIT V/S CHAIRMAN & MD AJMER	H O P MATHUR	J P SHARMA, ANIL KR S
290	1490	2002	MAHENDRA KUMAR SHARM V/S THE LABOUR COURT NO.	AL VERMA	SANDEEP SAXENA
291	1568	2002	STATE V/S RAMESH CHAND AND ORS	JAG MOHAN SAXENA	ASHISH SHARMA

292	1572	2002	KAILASH CHANDRA AND V/S THE CENTRAL GOVT IND	NITIN JAIN,N.C.JAIN	VIMAL KUMAR JAIN
293	1581	2002	VISHNU DUTT SHARMA V/S STATE	SD SHARMA,BM SINGH	RAJENDRA PRASAD
294	1619	2002	SHANTI KUMAR JAIN V/S STATE OF RAJ AND ORS	KK SHARMA,A CHOBISA	G A
295	1625	2002	RAM BABU V/S STATE OF RAJ & ORS	M F BAIG,M FAISAL BA	G S RATHORE
296	1653	2002	JANARDAN PRASAD SHAR V/S MANAGING COMMITTEE O	CHIRANJI LAL SAINI	R K JAIN
297	1692	2002	SMT USHA KAPOOR V/S STATE OF RAJ & ORS	ANISHA JAIN	DINESH YADAV
298	1710	2002	HARI LAL V/S STATE & ORS.	BIRJ KISHORE SHARMA	M B SHARMA
299	1721	2002	MISHRILAL MEENA V/S GENERAL MANAGER, UBI	V DANGI,SP SHARMA	
300	1725	2002	RAMAVATAR GUPTA V/S CHAIRMAN JAIPUR NAGA	S PAREEK	VIRENDRA LODHA
301	1788	2002	AKHIL RAJ MHFWMWEU S V/S STATE OF RAJ & ORS	A K BHARGAVA	VIBHUTI SHARMA
302	1824	2002	HARI LAL V/S STATE	A KHANNA,S SRIVASTAV	PAKISHIT SINGH DY G
303	1847	2002	OM PRAKASH MEENA V/S STATE OF RAJ & ORS	ASFHOK KUMAR BHARGAV	MANOJ PAREEK
304	1908	2002	BIRDHI CHAND V/S STATE OF RAJ & ANR	D.P.SHARMA	GOVT.ADVOCATE
305	1909	2002	JINENDRA KUMAR JAIN V/S STATE OF RAJ & ORS	D.P.SHARMA	GOVT.ADVOCATE
306	1943	2002	HEERA LAL MEENA V/S STATE OF RAJ & ORS	ASHOK BANSAL	J M SAXENA
307	1961	2002	VIMAL KISHORE GURU V/S STATE OF RAJ & ORS	S.K.SAKSENA,DD KHAND	S.N.KUMAWAT
308	2056	2002	SMT NASEEM HUSAIN V/S STATE OF RAJ	SANJEEV PRAKASH SHAR	G A
309	2063	2002	MAKHAN LAL MISHRA V/S STATE	VIRENDRA LODHA,V GOY	G A
310	2092	2002	PARIMAL SINGH V/S STATE OF RAJ & ORS	R A KATTA	V LODHA
311	2097	2002	MANGAL RAM JATAV V/S B O I AND ORS	SK GUPTA	MANJU JOSHI
312	2100	2002	RAJENDRA KUMAR V/S STATE OF RAJ & ORS	DINESH YADAV	GA
313	2150	2002	CASTROL INDIA LTD V/S THE PRES AUTH UNDER	GOPI CHAND GARG,A GA	RAJENDRA PRASAD
314	2233	2002	NAND LAL LUHAR V/S STATE OF RAJ & ORS	RAJESH MOOTHA,M SHIR	G A
315	2247	2002	RAMZAN KHAN V/S STATE OF RAJ & ORS	AJAY RASTOGI,GS ASHI	SUBHASH JAIN
316	2272	2002	SUBHASH CHANDRA AGRA V/S STATE OF RAJ & ANR	SANJEEV PRAKASH SHA	G A
317	2278	2002	ABDUL AZIZ V/S RAJ NON GOVT EDU INS	R P VIJAY	RAVI KASLIWAL
318	2283	2002	GOPAL LAL AGARWAL V/S R C S A T AND ORS	SP SHARMA,RN SHARMA	G A
319	2298	2002	JAKIR HUSSAIN V/S STATE	VIKRANT GUPTA	SUNIL KUMAR SINGODIY
320	2309	2002	RAKESH KUMAR SHARMA V/S STATE OF RAJ & ORS	KAILASH CHANDRA SHAR	B K SHARMA
321	2319	2002	DALURAM & ORS V/S STATE OF RAJ & ORS	SHYAM ARYA	CHETAN BAIRWA ADD G
322	2344	2002	RAMESH CHANDRA KAKHA V/S UNION BANK OF INDIA	DR PRAKASH CHANDRA J	R K KALA,RUPIN KALA
323	2369	2002	VISHNU KUMAR V/S STATE OF RAJ & ORS	VINOD KUMAR MATHUR	S K GUPTA AAG
324	2371	2002	SHIV DAYAL SHARMA V/S STATE OF RAJ & ORS	VINOD KUMAR MATHUR	S K GUPTA AAG
325	2372	2002	POORAN MAL V/S STATE OF RAJ & ORS	VINOD KUMAR MATHUR	S K GUPTA AAG
326	2373	2002	OM PRAKASH SHARMA V/S STATE OF RAJ & ORS	VINOD KUMAR MATHUR	S K GUPTA AAG
327	2452	2002	CHILD DEVLOPMENT PRO V/S DINESH KUMAR & ANR	VS DEORA,G S GILL AA	RAJESH MOONDIA
328	2486	2002	SURESH CHAND MANN V/S STATE	PRAHLAD SINGH,A SHAR	
329	2492	2002	DR SMT PREET KAMAL V/S STATE OF RAJ & ORS	JAI KUMAR YADAV,AK S	
330	2500	2002	LAL CHAND SOMVANSHI V/S RAJ RAJYA VIDYUT PRA	PARAS KUHAD,M SINGH	J K SINGHI
331	2580	2002	SUA LAL SAMAR V/S STATE OF RAJ & ORS	RAKESH SHARMA,R SHAR	ISHWAR JAIN
332	2583	2002	NARAYAN LAL MEENA V/S STATE OF RAJ & ANR	G K GARG,RAJ KUMAR	LOKESH SHARMA
333	2601	2002	DR HARI MOHAN TIWARI V/S STATE OF RAJ & ANR	SANJEEV PRAKASH SHAR	

334	2620	2002	AQ KHAN V/S RAJASTHAN HOUSING BO	PRADEEP ASTHANA	MANOJ SHARMA
335	2658	2002	RAJENDRA SINGH V/S STATE OF RAJ & ANR	GS ASHIYA	
336	2666	2002	ISLAM MOHAMMED V/S STATE OF RAJ & ANR	MADHU SUDAN SHARMA	SAURABH SARASWAT DY
337	2738	2002	DR K C CHAUDHARY V/S STATE OF RAJ & ORS	VIRENDRA LODHA	H V NANDWANA G C
338	2755	2002	DR Y P CHAWLA V/S STATE OF RAJ & ORS	S S HORA ,G SINGH	G A
339	2832	2002	AJAY KUMAR V/S STATE OF RAJ & ANR	ANOOP DHAND,RP SAINI	
340	2939	2002	G P THANVI V/S STATE OF RAJ & ORS	RC JOSHI, A JODHI	MOHD.RAFIQ AAG, V.L
341	2983	2002	ANUSUIA PAREEK V/S RAJ. CIVIL SERVICES	SL SONGARA,NK SONGAR	SANJAY PAREEK
342	3009	2002	DR MRS SANGEETA GOKT V/S THE UNIVERSITY OF RA	JAI KUMAR YADAV	S N SHARMA SHUBASH S
343	3228	2002	R S R T C JAIPUR & A V/S MUKESH KUMAR & ANR	ASHOK BANSAL	SP SHARMA
344	3274	2002	BHANWAR SINGH V/S STATE OF RAJ & ANR	DR RAM KISHAN SHARMA	N L PAREEK
345	3394	2002	SANWAR MAL V/S THE JUDGE LABOUR COU	UMESH KUMAR SHARMA	GA
346	3414	2002	ALKA SHARMA V/S STATE OF RAJ & ORS	VIRENDRA DANGI	G.A.
347	3426	2002	AJAY CHATURVEDI & OR V/S R R V U N L JAIPUR &	MAHESH SHARMA	
348	3427	2002	THERMAL KARAMCHARI S V/S R R V U N L JAIPUR &	MAHESH SHARMA	
349	3432	2002	RAMESHWAR SHARMA V/S STATE OF RAJ & ANR	VIRENDRA DANGI	R.N.MATHUR,JM SAXENA
350	3462	2002	NATHU LAL MAHAVAR V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	DY. GA
351	3504	2002	SHRI GIRDHARI LAL SH V/S R S R T C JAIPUR & A	SANJEEV PRAKASH SHAR	VIRENDRA LODHA
352	3577	2002	GORA RAM MALI V/S RAJ STATE SCOUT & GU	P.KUHAD,S.K.SINGODIY	SUBHODH SHAH
353	3609	2002	ISHWAR DUTT SHARMA V/S STATE OF RAJ & ORS	BHANWAR BAGRI,V SING	G A
354	3629	2002	SHIVRAJ SINGH V/S M D R S R T C JAIPUR	ANAND SHARMA	VIRENDRA LODHA
355	3642	2002	JHAVAR MAL SHARMA V/S STATE OF RAJ & ANR	S C GUPTA	G A
356	3649	2002	VISHNU DUTT DUBE V/S J V V N L JAIPUR & O	SATYAVRATA SHARMA	HIMANSHU AGNIHOTRI
357	3666	2002	DEVENDER KUMAR SHARM V/S CHAIRMAN & M D J V V	NAINA SARAF	
358	3697	2002	SMT. VIJAY HADA V/S STATE OF RAJ AND ORS	NITIN JAIN P JAIN	
359	3835	2002	SURAJ MAL V/S J V V N JAIPUR & ORS	KAILASH CHANDRA SHAR	
360	3855	2002	ANANDI LAL KUMAWAT V/S STATE OF RAJ & ANR	O P SHARMA,V SARASWA	N R CHAUDHARY
361	3906	2002	PRAHLAD SINGH V/S RAJ RAJYA VIDYUT PRA	SANJEEV PRAKASH SHAR	NARENDRA MISHRA
362	3950	2002	MADAN LAL SHARMA V/S STATE OF RAJ & ORS	RAMSWAROOP SHARMA	SURESH KASHYAP
363	3959	2002	P W D JAIPUR & ANR V/S BHAG CHAND KUMAWAT &	SURESH K SHARMA	ANISHA JAIN
364	4010	2002	SMT KISHOR KANWAR V/S STATE OF RAJ & ORS	B.B.L.SHARMA	M.S.KACHHAWA, G.A.
365	4030	2002	R S R T C JAIPUR & O V/S ANAR SINGH & ANR	MUKESH KUMAR VERMA	HANUMAN CHOUDHARY
366	4080	2002	SHRAWAN KUMAR GURJAR V/S STATE OF RAJ & ORS	ANIL KUMAR SHARMA	PARIKSHIT SINGH DY G
367	4128	2002	SHRI GANGA SINGH V/S UNION OF INDIA NEW D	S L SONGARA	BHARAT VYAS
368	4143	2002	MITRASEN V/S STATE OF RAJ & ANR	SUKH RAM JATAV	INDRESH SHARMA, DY.G
369	4187	2002	THE REGISTRAR UNIV O V/S PRES OFFICER LABOUR	R K KALA	UMESH KUMAR SHARMA
370	4218	2002	YADUVENDRA KUMAR KAL V/S STATE OF RAJ & ANR	SANJEEV PRAKASH SHAR	R B MATHUR
371	4272	2002	JAGDISH PRASAD SHARM V/S STATE	RAJENDRA PRASAD SHAR	ATUL SAXENA
372	4364	2002	UDAIVEER SINGH V/S STATE & ORS.	NARENDER MISHRA	B S RAJAWAT DY G C
373	4369	2002	DALLARAM BHATNAGAR V/S STATE OF RAJ & ORS	ASHOK BANSAL	G A
374	4419	2002	MOHAN LAL SHARMA V/S STATE OF RAJ & ANR	MANOJ PAREEK	MANOJ SHARMA
375	4442	2002	GANPAT LAL MEENA V/S UNION OF INDIA NEW D	RAJENDRA VAISH	GANESH SHARMA

376	4477	2002	SETH RAMJI DAS MODI V/S THE R N G E I T JAIP	M D AGRAWAL	DR SONIYA SAINI ADD
377	4497	2002	RAMSWAROOP HARIJAN V/S STATE OF RAJ & ORS	SUDESH BANSAL	MA KHAN
378	4502	2002	MOOL SINGH SHEKHAWAT V/S SHEKHAWATI GRAMIN BA	AMIN ALI	R S MEHTA
379	4505	2002	MANAGEMENT THE RAJPU V/S THE JUDGE LABOUR COU	MANOJ KUMAR SHARMA	V L MATHUR
380	4556	2002	RAJ KUMAR SINGH V/S MANAGING DIRECTOR R	SURESH KASHYAP	VIRENDRA LODHA
381	4586	2002	BHAWANI SINGH V/S STATE OF RAJ & ANR	G.S.ASHIYA	G A
382	4600	2002	OM PRAKASH SHARMA V/S MANAGING DIRECTOR R	SURESH KASHYAP	VIRENDRA LODHA
383	4624	2002	ANAND SWAROOP AGNIHO V/S D F O BARAN	AK SHUKLA	O P GANDHI
384	4625	2002	RAJ VIDYUT SHRAMIK M V/S STATE OF RAJ & ORS	RAJENDRA ARORA	DY.GA
385	4651	2002	BADRI LAL V/S STATE OF RAJ & ORS	MAHENDRA SHAH	AZAD AHMAD
386	4655	2002	RAJ KUMAR JAIN V/S STATE OF RAJ & ORS	A K BAJPAI	ASHOK BANSAL
387	4657	2002	DEEP CHAND CHAURASIA V/S STATE OF RAJ & ANR	MAHESH SAHRMA	GA
388	4661	2002	A K GUPTA V/S R R V P N L JAIPUR	PRAHLAD SINGH	AJAY GUPTA
389	4679	2002	MOHAN LAL GOSWAMI V/S STATE OF RAJ & ORS	SATISH CHANDRA MITTA	G A
390	4685	2002	CHIEF MANAGER, RSRTC V/S RAMGOPAL GAUTAM	ANISHA JAIN	M.PAREEK
391	4694	2002	GIRIRAJ KUMAR GATTAN V/S STATE OF RAJ & ORS	RAJENDRA SONI	K C SHARMA
392	4705	2002	BHAGIRATH SINGH V/S RSRTC JAIPUR	SR SURANA	O P SHARMA
393	4707	2002	GHAN SHYAM V/S STATE OF RAJ & ANR	MANOJ SHARMA	G A
394	4719	2002	ABDUL SUBHAN V/S STATE OF RAJ	S D SHARMA	G S GILL
395	4741	2002	RAMESH CHAND SHARMA V/S STATE OF RAJ & ANR	SANDEEP SAXENA	G A
396	4746	2002	ABHISHEK SHARMA V/S THE DIRECTOR SECONDA	S R SURANA	G A
397	4759	2002	ASHOK NARAIN MEHROTR V/S STATE OF RAJ & ORS	ANISHA JAIN	K C SHARMA
398	4807	2002	BABU LAL MEENA V/S STATE OF RAJASTHAN A	GANESH MEENA	
399	4840	2002	BHANWAR SINGH V/S STATE OF RAJ & ORS	VINOD GOYAL	G A
400	4858	2002	SURESH KUMAR BHOPERI V/S STATE AND ORS	GANESH MEENA	G A
401	4860	2002	DR MALI RAM ASWAL V/S STATE OF RAJ & ANR	SANJEEV PRAKASH SHAR	H V NANDWANA G C
402	4897	2002	MOHAN SINGH V/S R N G E I T JAIPUR &	D.P.SHARMA	U.S.TANWAR
403	4912	2002	GUMAN SINGH V/S STATE OF RAJ	PRAHLAD SINGH	
404	4969	2002	JITENDRA KUMAR NIRVA V/S CENTRAL GOVT INDUSTR	P.K.SHARMA	N.C.JAIN
405	4979	2002	ROOP LAL AND ORS V/S STATE OF RAJ& ANR	KUNAL RAWAT	
406	5065	2002	MAHENDRA SINGH V/S UNION OF INDIA (HOME	SANJEEV PRAKASH SHAR	TEJ PARAKASH SHARMA
407	5071	2002	BADRILAL V/S STATE OF RAJ & ORS	RAJVIR SHARMA	G A
408	5079	2002	SHRI MAHESH KUMAR V/S STATE OF RAJ	ANUPAM AGRAWAL	
409	5118	2002	KHALIQ AHMED V/S STATE OF RAJ & ORS	S S HASAN	G A
410	5148	2002	RAGHUNATH MEENA V/S DISTRICT COLLECTOR &	MANOJ KUMAR CHOUDHAR	V LODHA,G.A.
411	5227	2002	SHIV CHARAN V/S STATE OF RAJ & ORS	M M MEHRISHI	G A
412	5357	2002	BHAWANI SHANKER MISH V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	B S RAJAWAT DY G C
413	5379	2002	MAHAVEER SINGH RATHO V/S STATE AND ORS	BABU LAL GUPTA	G A
414	5388	2002	DIGAMBER SINGH V/S UOI AND ORS	RINESH GUPTA	B BAGRI
415	5398	2002	KANWAR LAL V/S THE JUDGE, INDUSTRIA	BABU LAL GUPTA	ASHOK BANSAL
416	5425	2002	KRISHAN SINGH GURJAR V/S JUDGE LABOUR COURT J	SURESH KASHYAP	R D RASTOGI
417	5428	2002	BHANWAR SINGH V/S STATE OF RJASTHAN AN	MC JAIN	K P SINGH

418	5439	2002	MOHAN CHAND BANSAL V/S STATE OF RAJ & ORS	ASHOK BANSAL	MS PARINITOO JAIN DY
419	5446	2002	SMT MEERA DEVI V/S R S R T C JAIPUR & A	DEVENDRA KUMAR BHARD	S C MITTAL
420	5449	2002	GOPAL PRASAD SHARMA V/S RAJ STATE COOP DAIRY	A K BAJPAI	ABHISHEK GEETESH
421	5464	2002	KADIR AHMED V/S STATE OF RAJ & ORS	H C GANESHIA	G A
422	5483	2002	SHABBIR AHAMED KHAN V/S STATE OF RAJ & ORS	PRAHLAD SINGH	G A
423	5523	2002	JAGDISH NARAIN SHARM V/S R S R T C JAIPUR & O	MAHENDRA SHAH	O P SHARMA
424	5525	2002	NIWAZ KHAN V/S STATE OF RAJ & ORS	PRAHLAD SINGH	G A
425	5528	2002	HINDUSTAN COPPER LTD V/S KHETRI COPPER MAZDOO	AJEET BHANDARI	SHOBHIT TIWARI
426	5545	2002	PRATAP SINGH V/S JUDGE LABOUR COURT K	BHANWAR BAGRI	INDERJEET SINGH
427	5609	2002	SMT SHYAMWATI V/S STATE OF RAJ & ORS	N K SINGHAL	R P GARG
428	5621	2002	DR SALIMUDDIN QURESH V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	H V NANDWANA G C
429	5629	2002	KAILASH CHANDER PURV V/S STATE OF RAJ & ANR	SHAILESH PRAKASH SHA	SUNIT AWASTHI
430	5690	2002	MANA BAI V/S STATE OF RAJ & ANR	BHANWAR BAGRI	G A
431	5692	2002	DURGA LAL VERMA V/S DISTRICT COLLECTOR T	MANJU JOSHI	N L PAREEK
432	5720	2002	CHIEF ENGINEER RAJ R V/S SHRI RAMESH CHAND &	MANISH BHANDARI	
433	5723	2002	BHIKHA RAM MEENA V/S UNION OF INDIA NEW D	ANIL KHUTETIA	SHAILESH PRAKASHS SH
434	5725	2002	RADHEY SHYAM RATHORE V/S MANAGER MULTI METALS	SHYAM LAL SHARMA	N K MALOO
435	5738	2002	MADAN LAL AGRAWAL V/S JUDGE INDUSTRIAL TRI	BABU LAL GUPTA	ARUN CHATURVEDI
436	5759	2002	PRANAB KUMAR BOSE V/S RAJ SMALL INDUSTRIES	JAI KUMAR YADAV	RP GARG
437	5772	2002	THE R.S.R.T.C JAIPUR V/S SONVEER SINGH & ANR	ASHOK BANSAL	SHAILENDRA SRIVASTAV
438	5790	2002	SMT SITA DEVI V/S STATE OF RAJ & ORS	ASHOK GAUR	V S YADAV
439	5792	2002	S K VERMA & ANR V/S STATE OF RAJ & ORS	INDERJEET SINGH	HARI BARATH
440	5827	2002	KRISHNA GOPAL V/S STATE OF RAJ & ORS	LOKESH SHARMA	GA
441	5833	2002	RAMCHARAN V/S R S R T C JAIPUR & A	RAJVEER SHARMA	O P SHARMA
442	5852	2002	JAGDISH PRASAD SHARM V/S STATE OF RAJ & ANR	RAJENDRA PRASAD SHAR	R.B.MATHUR
443	5860	2002	OM PRAKASH YOGI V/S STATE OF RAJ & ORS	NALIN G NARAYAN	V LODHA
444	5866	2002	SMT LAXMI RATHORE V/S STATE OF RAJ	BY POST	G A
445	5879	2002	UDAMI RAM V/S UNION OF INDIA AND O	SR SURANA	K SHARMA
446	5887	2002	DESH BANDHU GUPTA V/S MANAGING COMMITTEE S	SANDEEP SAXENA	SANJAY PAREEK
447	5893	2002	BHANWAR SINGH V/S STATE OF RAJ & ANR	VIRENDRA LODHA	K.C.SHARMA
448	5908	2002	BODAN LAL BAGRA V/S MANAGING DIRECTOR,R.	SURESH KASHYAP	O P SHARMA
449	5923	2002	KANHAIYA LAL SHARMA V/S STATE OF RAJ & ANR	DEVENDRA KUMAR BHARD	G A
450	5930	2002	BASANT KUMAR JANGID V/S INSTRUMENTATION LTD	AJAI KUMAR BAJPAI	NK MALOO
451	5932	2002	AVINASH KUMAR SHARMA V/S STATE OF RAJ & ORS	MAHENDRA SHAH	GOVT.ADV.
452	6003	2002	ASHOK KUMAR KASHYAP V/S RAJ FINANCIAL CORPOR	RAMAKANT PAREEK	V LODHA
453	6018	2002	BHAWANI SINGH V/S STATE OF RAJ	R.A.KATTA	H S BIKARWAR
454	6101	2002	KEDAR LAL SEN V/S SECRETARY GRAMIN VIK	R P VIJAY, SAJID ALI	GOVERNMENT ADVOCATE
455	6284	2002	ABDUL HAFIZ V/S R S R T C JAIPUR & O	M F BAIG	ASHOK BANSAL
456	6367	2002	BHANWAAR LAL V/S RAJ CIVIL SERVICES A	MUKESH AGRAWAL	O P GANDHI
457	6368	2002	HARI RAM V/S STATE OF RAJ & ORS	HIMMAT SINGH	NAINA SARAF
458	6396	2002	SANGRAM SINGH SH JAG V/S STATE OF RAJ & ORS	AJEET BHANDARI	G A
459	6400	2002	HARVIR SINGH V/S UNION OF INDIA NEW D	ASHOK GAUR	AJAY SHUKLA

460	6421	2002	JAIDEV PRASAD SHARMA V/S STATE OF RAJ & ANR	SUSHIL KUMAR JAIN	H V NANDWANA G C
461	6429	2002	RAM CHARAN V/S STATE OF RAJ & ANR	RAJVEER SHARMA	I R SAINI
462	6443	2002	ALTAF HUSSAIN V/S KOTA OPEN UNIVERSITY	RAJVEER SHARMA	JITENDRA SHARMA
463	6445	2002	BRIJ MOHAN V/S STATE OF RAJ & ORS	HIMMAT SINGH	G A
464	6501	2002	CHANDRA DUTT PANCHAL V/S JUDGE LABOUR COURT A	K K SHARMA	G.A.
465	6646	2002	VIJENDRA SINGH V/S STATE OF RAJ & ORS	M L KUMAWAT	
466	6669	2002	RAMNIWAS MEENA V/S STATE AND ORS	KC SHARMA	G A
467	6875	2002	PURAN CHAND SHARMA V/S STATE OF RAJ & ORS	P V CALLA	G A
468	6876	2002	DALIP SINGH YADAV V/S RAJ CIVIL SERVICES A	M L GUPTA	G A
469	6918	2002	RAMBUX JAT V/S AJMER VIDYUT VITRAN	YOGESH KUMAR SHARMA	VIKRANT GUPTA
470	7015	2002	KAPTAN SINGH V/S STATE OF RAJ & ANR	MAN SINGH	K S CHANDEL
471	7033	2002	RAJENDRA KUMAR GUPTA V/S STATE	MAHENDRA TIWARI	JINESH JAIN G C
472	7081	2002	SHAITAN SINGH V/S STATE OF RAJ & ORS	R A KATTA	V LODHA
473	7119	2002	HARI RAM MAHAVAR V/S STATE OF RAJ & ORS	MANJU JOSHI	G A
474	7141	2002	AMAR SINGH V/S UNION OF INDIA NEW D	MOHAN SINGH RAGHAW	KUNAL RAWAT
475	7144	2002	RAMESH V/S STATE AND ORS	NARENDRA CHOUDHARY	G A
476	7355	2002	JOGENDRA SINGH V/S R S R T C JAIPUR & A	DEVENDRA KUMAR BHARD	MUKESH KUMAR
477	7383	2002	MAHARISHI DAYANAND S V/S ANIL KUMAR PALIWAL &	R A KATTA	S K GUPTA
478	7394	2002	RAJENDRA PRASAD SING V/S STATE OF RAJ & ORS	NAMITA PARIHAR	G K GARG
479	7395	2002	DAL CHAND MAWAI V/S STATE OF RAJ & ANR	ASHOK GAUR	G A
480	7411	2002	RAM SINGH GURJAR V/S STATE OF RAJ & ANR	RA KATTA	GANESH MEENA G C
481	7433	2002	HARKESH MEENA V/S THE UNION OF INDIA N	CHANDRA SINGH	KUNAL RAWAT
482	7481	2002	RAJ STATE AGRICULTUR V/S JUDGE LABOUR COURT B	SURESH GOYAL	KAMLAKAR SHARMA
483	7483	2002	JAI SINGH V/S UNION OF INDIA NEW	PRAVEEN BALWADA	AJAY SHUKLA
484	7556	2002	MRS KIRTI MATHUR V/S RAJ STATE INDUSTRIAL	VINOD KUMAR MATHUR	N R CHAUDHARY
485	7569	2002	SHIV SINGH V/S THE STATE OF RAJASTH	M.M. MEHRISHI	G A
486	7641	2002	SHER SINGH YADAV V/S BANK OF BARODA AND O	ANIL JAIN	R K KALA
487	7656	2002	SMT VIJAY LAXMI CHOU V/S STATE OF RAJASTHAN A	ANAND SHARMA	
488	7666	2002	SOHAN PAL GURJAR V/S STATE OF RAJ & ANR	CHIRANJI LAL SAINI	PRADEEP KALWANIA ADD
489	7667	2002	STATE OF RAJ AND OTH V/S JITENDRA KUMAR SHARM	INDERJEET SINGH	ASHOK BAHRGAVA
490	7675	2002	KAMAL SINGH V/S STATE OF RAJ & ORS	BHANWAR BAGRI	G A
491	7733	2002	SHIVJI LAL JAT V/S STATE OF RAJ AND ORS	BACHU SINGH GURJAR	G A
492	7759	2002	POORNIMA DEVI & ORS V/S STATE OF RAJ	SURESH SAHNI	K C SHARMA
493	7768	2002	NAND KISHORE BATHARA V/S THE R S R T C JAIPUR	S R SURANA, RAJEEV SU	VIRENDRA LODHA
494	7796	2002	SATYA NARAYAN V/S UNION OF INDIA	VIRENDRA SINGH YADAV	BHANWAR BAGRI
495	7800	2002	MISS SITA SHRANGI V/S STATE OF RAJ & ORS	VIRENDRA LODHA	
496	7853	2002	SHIV DUTT SHARMA V/S DIRECTORATE OF AGRIC	BHANWAR BAGRI	ANKUR RASTOGI ADD G
497	7980	2002	FAKIR MOHAMMAD V/S JUDGE LABOUR COURT K	RAJESH MOONDIA	NK MALOO
498	8006	2002	VIRENDRA SINHA V/S STATE OF RAJ & ANR	YASHU S CHOUDAHRY	G A
499	8031	2002	SEVA SINGH V/S STATE OF RAJ & ORS	ASHOK GAUR	SHYAM ARYA, G.A., VS
500	8111	2002	C S SANGA V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	H V NANDWANA G C
501	8278	2002	YASHVIR SINGH V/S NATIONAL SEEDS CORPO	P K SHARMA	NEERAJ CHANDRANA

502	8331	2002	DAMODAR LAL SHARMA V/S R S R T C AND ORS	PARESH CHOUDHARY	SAROJ CHOUDHARY
503	8395	2002	RAJNI CHOUDHARI V/S THE CHAIRMAN SELECTI	MAHESH SHARMA	
504	8404	2002	KALU RAM V/S THE DIRECTOR GENERAL	JITENDRA MITRUKA	KUNAL RAWAT
505	8405	2002	KALU RAM V/S THE DIRECTOR GENERAL	JITENDRA MITRUKA	KUNAL RAWAT
506	8413	2002	RAM KUMAR SAINI V/S STATE OF RAJ AND ORS	BHANWAR BANGRI	G A
507	8459	2002	HARI NARAIN SHARMA V/S STATE OF RAJ AND ORS	ASHOK GAUR	S K SHARMA
508	8476	2002	GIRDHARI LAL V/S THE R S R T C JAIPUR	HANUMAN CHOUDHARY	O P SHARMA
509	8482	2002	JAGDISH PRASAD MUDGA V/S STATE OF RAJ AND ANR	NARENDRA MISHRA	G A
510	8507	2002	SUMER SINGH V/S STATE OF RAJ & ORS	PRAHLAD SINGH	H V NANDWANA G C
511	8539	2002	SHER SINGH JOGI V/S STATE OF RAJ AND ORS	RD RASTOGI	
512	8554	2002	RAMAWATAR V/S STATE OF RAJ & O RS	B M GURJAR	M S BEG
513	8562	2002	OM PRAKASH & ANR V/S THE UNIVERSITY OF RA	VIRENDRA DANGI	S N SHARMA
514	8565	2002	JAGDISH PRASAD SHARM V/S STATE OF RAJ & ORS	PRAHLAD SINGH	J M SAXENA
515	8566	2002	SHIV SHANKAR SHARMA V/S STATE	A K BAJPAI A SRIVAST	G A(R.S.SHEKHAWAT)
516	8598	2002	TEJ KUMAR JALUTHARIA V/S STATE BANK OF BIKANE	SURESH GOYAL	G.K.GARG,RAJKUMAR
517	8643	2002	MANGHA RAM SANKHLA V/S STATE OF RAJ & ORS	PRAHLAD SHARMA	ALADEEN KHAN DY G C
518	8730	2002	CHANDRA PRAKASH V/S PRESIDENT JVVN LTD.	MF BAIG	G S RATHORE
519	8812	2002	SMT. SHAKIRA V/S STATE OF RAJ AND ORS	BHANWAR BAGRI	P C SHAH
520	8901	2002	SUKHVEER SINGH V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	G A
521	8998	2002	KANTI BAI & ORS V/S STATE OF RAJ & ORS	MANOJ PAREEK	G N MISHRA MANAV DY
522	9003	2002	THE MANAGING DIRECTO V/S THE JUDGE INDUSTRIAL	DR ARUN CHATURVEDI	S K SINGH
523	9064	2002	OM PRAKASH SHARMA V/S R S R T C JAIPUR & O	DEEN DAYAL KHANDELWA	RD RASTOGI
524	9107	2002	PUSHPA MOOLCHANDANI V/S STATE OF RAJ & ORS	GANESH MEENA	G A
525	9120	2002	AMICHAND SANV V/S STATE OF RAJ & ORS	GANESH MEENA	BALVINDER SINGH
526	9141	2002	AMIT BOHRA V/S STATE OF RAJ & ANR	SANJAY PAREEK, A.G.C	
527	9169	2002	MOHAN LAL SAINI V/S STATE AND ORS	MANOJ PAREEK	G A
528	9180	2002	SHIV CHARAN SHARMA V/S STATE OF RAJ & ORS	R K MATHUR	B.K.SHARMA DY.G.A.
529	9211	2002	ARJUN LAL V/S CHAIRMAN & M D JVVNL	M F BAIG	ASHISH JOSHI
530	9216	2002	JITENDRA D SONI & AN V/S STATE OF RAJ & ANR	AMIT SINGH SHEKHAWAT	R N MATHUR
531	9221	2002	TIKENDRA SINGH & ORS V/S CHAIRMAN CUM MANAGIN	N K SINGHAL	V LODHA
532	9225	2002	SHREE LAL MEENA V/S STATE OF RAJ & ANR	RAJDEEPAK RASTOGI	SANJAY PAREEK
533	9246	2002	MAHIPAL SINGH V/S UNION OF INDIA NEW D	AJAY KUMAR BAJPAI	GAURAV JAIN
534	9256	2002	MANGAL CHAND YADAV V/S THE MANAGING DIRECTO	ANIL KUMAR SHARMA	V LODHA
535	9269	2002	LALIT KUMAR JAIN V/S STATE OF RAJ & ANR	JAI KUMAR YADAV	H V NANDWANA G C
536	9304	2002	M L CHAUHAN V/S STATE OF RAJ	SANDEEP SAXENA	SANJAY PAREEK
537	9316	2002	RAMESH KUMAR KANE V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	SANJAY SRIVASTAV DY
538	9395	2002	ANOOP CHATURVEDI & O V/S RAJ RAJYA VIDYUT UTP	PARAS KUHAD	VIRENDRA LODHA
539	9442	2002	RAJ KUMAR SRIVASTAVA V/S RAJ RAJYA VIDYUT PRA	R C HARIT	SUDHIR HARIT
540	9508	2002	D S CHAUDHARY V/S STATE OF RAJ & ANR	SANDEEP SAXENA	H V NANDWANA G C
541	9541	2002	RAJ PARIVAHAN NIGAM V/S R S R T C JAIPUR	AJEET KUMAR SHARMA	O P SHARMA
542	9612	2002	S N KHANDELWAL V/S STATE OF RAJ & ORS	ASHOK GAUR	
543	9621	2002	K L JOSHI V/S UNION OF INDIA NEW D	JAI KUMAR YADAV	SUSHIL SHARMA

544	9644	2002	KAILASH NARAIN VYAS V/S R S R T C JAIPUR & O	VINODI LAL MATHUR	RD RASTOGI
545	9672	2002	HANMANRAM V/S UNION OF INDIA NEW D	AMITABH BHATNAGAR	B BAGRI
546	9673	2002	LAKHAN SINGH V/S UNION OF INDIA NEW D	AMITABH BHATNAGAR	B BAGRI
547	9786	2002	SMT SEEMA SINGH V/S STATE OF RAJ & ANR	JAI KUMAR YADAV	
548	9787	2002	BHAWANI SINGH V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	ANKUR RASTOGI ADD G
549	9789	2002	MISS MEERA SINDHI V/S STATE OF RAJ & ANR	VIRENDRA LODHA	G A
550	9890	2002	SURENDRA SINGH V/S STATE OF RAJ & ORS	GAYATRI RATHORE	MAHESH CHAND GUPTA A
551	9895	2002	DEV PRAKASH SHARMA V/S STATE OF RAJ & ANR	SHYAM LAL SHARMA	G A
552	2	2003	NIRBHAY SINGH V/S STATE OF RAJ & ORS	SUKHVEER SINGH	SANJAY SHARMA
553	63	2003	KHAJAN SINGH & ORS V/S UNION OF INDIA(HOME	ANIL KHANNA	SIRAJ MOHD KHAN
554	119	2003	RAM AVATAR SHARMA V/S THE JUDGE LABOUR COU	D C GUPTA	ASHOK BANSAL
555	120	2003	KISHAN LAL JAT & ORS V/S STATE OF RAJ & ORS	JAG MOHAN SAXENA	GA
556	141	2003	SRIGOPAL SONI V/S STATE OF RAJ & ORS	LOKESH SHARMA	G A
557	186	2003	VIJAY LAL BIARWA & O V/S STATE OF RAJ & ANR	DHARAMVEER THOLIA	R N MATHUR
558	200	2003	MOHAN SINGH V/S STATE OF RAJ & ORS	R P GARG	REKHA DHAKAD
559	212	2003	SHRI BHANWAR SINGH V/S STATE OF RAJ & ORS	YOGESH GUPTA	G A
560	218	2003	LILAMMA K C V/S CENTRAL LABOUR COURT	P K SHARMA	R K KALA
561	298	2003	SEDURAM V/S PRESIDENT JVVN LTD.	MF BAIG	GA
562	316	2003	KANARAM V/S STATE OF RAJ & ORS	NARENDRA MISHRA	JINESH JAIN
563	318	2003	BHATTA MAJDOOR SANGH V/S LABOUR COMMISSIONER	BAPURAO PAKHDDEY	PRAVEEN BALWADA
564	323	2003	MALI RAM AGARWAL & O V/S SECRETARY RAJ KHADI	MANOJ KUMAR SHARMA	G S BAPNA
565	346	2003	LIC AJMER V/S APPELLATE AUTHORITY	PUNEET GUPTA	H CHOUDHARY
566	400	2003	VISHWAMITRA V/S RAJ STATE TOURISM DE	ASGAR KHAN	DINESH YADAV
567	421	2003	SMT YOGESHWARI V/S STATE OF RAJ & ORS	ANIL JAIN	DY GA
568	422	2003	KHURSHID ALI V/S UNION OF INDIA & ORS	SURESH KASHYAP	H CHOUDAHRY
569	474	2003	SHANKAR LAL V/S THE UNION OF INDIA &	YOGESH KUMAR SHARMA	BHARAT VYAS
570	508	2003	MOHD HUSSAIN V/S STATE OF RAJ & ORS	MANOJ PAREEK	U K SHARMA
571	549	2003	SURESH SABNANI V/S STATE OF RAJ & ORS	MAHENDRA GOYAL	
572	585	2003	NARENDRA KUMAR BANSA V/S STATE OF RAJ & ORS	PRATAP SINGH SIROHI	S ZAKAWAT ALI DY G C
573	660	2003	KISHAN LAL MALAKAR V/S RAJ STATE COOPERATIV	RAJESH KAPOOR	R B MATHUR
574	666	2003	R S R T C JAIPUR V/S SHRI KAILASH CHANDER	ASHOK BANSAL	
575	669	2003	INDER SINGH RATHORE V/S STATE OF RAJ & ORS	RATAN LAL JAIN	H V NANDWANA G C
576	757	2003	SHANKAR SINGH RAJAWA V/S R S R T C JAIPUR & O	H P SINGH	DEEPAK SINGH MEHTA
577	801	2003	RAJESH KUMAR SHARMA V/S INDIAN IMMUNOLOGICAL	A K BAJPAI	A K SHARMA
578	880	2003	NARAIN SINGH V/S THE R S R T C JAIPUR	PRAHLAD SINGH	MANISH BHANDARI
579	892	2003	B.L. NAINPURIA V/S F C I AND ORS	MUKESH AGARWAL	SUDESH SAINI
580	901	2003	PAPPU SHARMA V/S DIRECTOR SANSKRIT ED	RAKESH SHARMA	SUMITRA GOYAL GA
581	1056	2003	M/S RANBAXY LABORATO V/S STATE OF RAJ & ORS	MANOJ KUMAR SHARMA	PRAHLAD SINGH
582	1150	2003	NARESH CHANDRA SHARM V/S STATE OF RAJ & ORS	AKHIL SIMLOTE	G A
583	1257	2003	ROSHAN LAL SHARMA V/S THE CHAIRMAN MANAGIN	SATISH KHANDAL	O P SHARMA
584	1265	2003	SHANTI KUMAR SETHI V/S STATE OF RAJ & ORS	SHAILESH PRAKASH SH	
585	1269	2003	MISS SARVATNISHAT KH V/S STATE OF RAJ & ANR	HANUMAN CHOUDHARY	G A

586	1274	2003	M/S ARAVLI FLOORING V/S STATE & ORS	MANU BHARGAVA	
587	1278	2003	RAMESHWAR DAYAL LAKH V/S RAJ HOUSING BOARD &	PRADEEP ASTHANA	J K SINGHI
588	1298	2003	HARI KISHORE SHARMA V/S AJMER VIDYUT VITRAN	ANUPAM AGRAWAL	ABHISHEK SHARMA
589	1299	2003	ASHVANI KUMAR V/S THE JUDGE INDUSTRIAL	BABU LAL GUPTA	ALADEEN KHAN
590	1457	2003	SHAHEED BHAGAT SINGH V/S THE R N G E I TJAIPU	SANJAY PAREEK	G A
591	1505	2003	STATE OF RAJ V/S THE JUDGE LABOUR COU	V P MATHUR	G A
592	1508	2003	SAJJAN SINGH TANWAR V/S STATE OF RAJ AND AN	SAJJAN SINGH TANWAR	G S GILL
593	1509	2003	JEET SINGH V/S JUDGE INDUSTRIAL TRI	B L GUPTA	G A
594	1511	2003	MANGI LAL V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	G A
595	1512	2003	DAYAL SINGH V/S STATE OF RAJ & ORS	DR SAUGATH ROY	MAHESH CHAND GUPTA A
596	1556	2003	RK VYAS V/S RIICO LIMITED JAIPUR	RC JOSHI	ANIL BHARDWAJ
597	1601	2003	KISHAN LAL NAMA V/S THE SUPERINTENDING &	ARVIND BHARDWAJ	ABHISHEK SHARMA
598	1613	2003	GOPI V/S THE JUDGE LABOUR COU	DINESH KUMAR GARG	
599	1614	2003	GANGARAM V/S THE JUDGE LABOUR COU	DINESH KUMAR GARG	
600	1615	2003	GOVINDA V/S THE JUDGE LABOUR COU	DINESH KUMAR GARG	
601	1618	2003	REGIONAL MANAGER JAI V/S RAMESHWAR LAL & ANR	MUKESH KUMAR VERMA	
602	1651	2003	ASHMAT ALI SIDDIQUI V/S HIGH COURT OF JUDICA	RAJENDRA SONI	R K AGRAWAL
603	1671	2003	REWAT DAN CHARAN V/S RPFC JAIPUR AND ORS	ASHISH JOSHI	SUDESH SAINI
604	1681	2003	MUMTAJ KHAN V/S R P S C AJMER	MAN SINGH GUPTA	S N KUMAWAT
605	1688	2003	RAJKUMAR NADHEDIA V/S STATE OF RAJ & ORS	ASHOK VERMA	G A
606	1715	2003	AJIT SINGH SHEKHAWAT V/S STATE OF RAJ & ORS	SURESH KASHYAP	M FAISAL BAIG DY G C
607	1731	2003	P K NIHALANI V/S U C O BANK & ANR	SANDEP SAXENA	ASHOK GAUR
608	1734	2003	MOHANMANDAL V/S UNION OF INDIA & ORS	MAHENDRA GOYAL	ALOK GARG
609	1735	2003	UMMED MAL TAK V/S STATE OF RAJ & ORS	S K SAKSENA	
610	1796	2003	SMT RUKMANI V/S UNION OF INDIA & ORS	RANVIR SINGH	KAMLAKAR SHARMA
611	1808	2003	SHRI UDAI PRATAP SIN V/S STATE	YOGESH GUPTA	G A
612	1829	2003	CHARAN SINGH V/S UNION OF INDIA & ORS	OM PRAKASH PAREEK	S S HASAN
613	1854	2003	M B JHALRAPATAN V/S JUDGE LABOUR COURT &	MANOJ SHARMA	P S SIROHI
614	1868	2003	AVDHESH SHARMA V/S STATE OF RAJ & ORS	M B SHARMA	NEERAJ BATRA
615	1869	2003	PRAVEEN KUMAR VYAS V/S STATE OF RAJ & ANR	SANJEEV PRAKASH SHAR	B K SHARMA P N PALIW
616	1885	2003	SMT NATHI DEVI V/S STATE OF RAJ & ORS	M B SHARMA	
617	1906	2003	RAM LAKHAN SINGH V/S STATE AND ORS	RAJENDRA PRASAD	G A
618	1908	2003	PRABHU DAYAL SOMANI V/S COAL INDIA., AND ANO	ASHOK GAUR,ANKUR RAS	S.M.ALI
619	1974	2003	THE JAIGARH PUBLIC C V/S STATE OF RAJ & ORS	MANOJ KUAMR SHARMA	R S CHAUHAN
620	1975	2003	MUNNA LAL MITTAL V/S STATE OF RAJ & ORS	MUKESH AGRAWAL	INDER RAJ SAINI, G.A
621	1979	2003	CHIEF MANAGER R S R V/S PRESIDENT GENERAL SE	MUKESH KUMAR VERMA	ANUPAMA PARASHAR
622	1986	2003	N R CHOUDHARY V/S DENA BANK & ORS	ABHINAV SHARMA	SUDHIR GUPTA,ANIL SH
623	2038	2003	VIRENDRAPAL SINGH V/S JUDGE INDUSTRIAL TRI	SURESH KASHYAP	SHRUTI DIXIT
624	2217	2003	VIJAY KUMAR SHARMA V/S STATE AND ORS	M S RAGHAW	
625	2252	2003	HARI KRISHAN MEENA V/S STATE OF RAJ	SANDEEP SAXENA	
626	2296	2003	LAL HANS V/S STATE OF RAJ & ORS	MUKESH AGRAWAL	G A
627	2352	2003	SHRI NIWAS SHARMA V/S STATE OF RAJ & ORS	D P PUJARI	G A

628	2357	2003	DEVI LAL MEENA V/S STEEL AUTHORITY OF I	MAHESH GUPTA	SHIV SINGH
629	2359	2003	ARUN KUMAR SAXENA V/S STATE OF RAJ	SANDEEP SAXENA	RAJ SHARMA ADD G C
630	2417	2003	JAWAHAR NAVODAYA VID V/S DHANRAJ CHOUDHARY AN	VS GURJAR	SUNIL SAMDARIA
631	2429	2003	URBAN IMPROVEMENT TR V/S SHER SINGH	L N BOSS	SUNIL SAMDARIA
632	2431	2003	JAWAHAR NAVODAYA VID V/S AMAR SINGH AND ORS	VS GURJAR	RAJESH KAPOOR
633	2555	2003	SHRI YUVAK SABHA MAN V/S STATE OF RAJ & ORS	SURESH GOYAL	P D SINGH
634	2572	2003	B H CHAUDHURI V/S UNION OF INDIA	SANDEEP SAXENA	SANJEEV PRAKASH SHAR
635	2636	2003	MAHIPAL SINGH YADAV V/S STATE OF RAJ & ANR	ANUPAM AGRAWAL	G A
636	2638	2003	GULAB SINGH YADAV V/S THE UNIVERSITY OF RA	MANISH BHANDARI	VIRENDRA AGRAWAL
637	2640	2003	VINOD KUMAR SHARMA V/S STATE OF RAJ & ORS	SRI RAM YADAV	
638	2665	2003	BANWARI LAL SAINI & V/S UNION OF INDIA & ANR	SANJEEV PRAKASH SHAR	R.K.KALA
639	2712	2003	GAJANAND SHARMA V/S R S R T C JAIPUR &	BABU LAL GUPTA	MANJU JAIN
640	2732	2003	LAJJA RAM V/S THE SECRETARY HOME D	NAINA SARAF	G A
641	2775	2003	MANISH BHANSALI V/S THE BANK OF BARODA &	PARAS KUHAD	R K KALA
642	2800	2003	PARSHU RAM SHARMA V/S THE DISTRICT COLLECT	M S GUPTA	
643	2805	2003	MOHAMMED HANIF V/S STATE OF RAJ & ORS	M B SHARMA	
644	2855	2003	RAM NIWAS V/S STATE OF RAJ & ORS	PREM KRISHAN SHARMA	
645	2912	2003	HARI NARAIN SHARMA & V/S THE SECRETARY TO THE	ANISHA JAIN	NTTISH BAGRI
646	2919	2003	KISHAN LAL SAROJ V/S STATE OF RAJ & ORS	JAG MOHAN SAXENA	G A
647	2927	2003	MAHAVEER PRASAD SHAR V/S STATE OF RAJ & ANR	JAG MOHAN SAXENA	S N KUMAWAT
648	2936	2003	MUNICIPAL BOARD KEKA V/S MAHAVEER PRASAD DARO	K N GUPTA	M F BAIG
649	2948	2003	HAWA SINGH V/S UNION OF INDIA & ORS	HANUMAN CHOUDHARY	VIRENDRA LODHA
650	2955	2003	HARIYA V/S THE UNION OF INDIA &	NAINA SARAF	B N SANDU
651	3021	2003	DWARKA PRASAD V/S STATE OF RAJ & ORS	D P PUJARI	GA
652	3086	2003	VIMAL INDUSTRIES V/S JUDGE LABOUR COURT A	RAJENDRA KUMAR SHARM	S N SHARMA
653	3098	2003	RAJENDRA PRASAD V/S STATE OF RAJ & ANR	BIRI SINGH SINSINWAR	GA
654	3149	2003	ARVIND KUMAR SHARMA V/S STATE OF RAJ & ORS	AJAY KUMAR BAJPAI	SHYAM ARYA GOVT. ADV
655	3179	2003	MAN SINGH V/S R S R T C JAIPUR & A	PAWAN KUMAR SHARMA	O P SHARMA
656	3181	2003	RAMAVTAR SINGH V/S THE UNION OF INDIA &	S S SUNDA	KUNAL RAWAT
657	3182	2003	DEVENDRA SINGH V/S STATE OF RAJ & ORS	K N GUPTA	B S RAJAWAT DY G C
658	3251	2003	GOM SINGH RAWAT & OR V/S AJMER ZILA DOOGDH UD	SHOBHIT TIWARI	B L SHARMA
659	3297	2003	SURENDRA KUMAR POPLI V/S R N G E I T JAIPUR &	MAHENDRA GOYAL, A KH	G A
660	3325	2003	GHANSHYAM SHARMA V/S STATE OF RAJ & ANR	RAMAKANT PAREEK,PS S	BABU LAL GUPTA
661	3360	2003	MAHENDRA V/S THE CENTRAL INDUSTRI	SK SINGODIYA /J.P.GU	
662	3385	2003	MANAGING COMMITTEE S V/S SHRI RAKESH KUMAR RA	PRAHLAD SINGH	
663	3398	2003	BHANWAR LAL V/S STATE OF RAJ & ORS	DHARAMVEER THOLIA	B S RAJAWAT DY G C
664	3406	2003	SATYA NARAYAN SHARMA V/S STATE OF RAJ & ORS	KUNAL RAWAT	N C GOYAL
665	3414	2003	R S R T C JAIPUR & A V/S SHRI MATHURA LAL & A	ANISHA JAIN	B L GUPTA
666	3488	2003	JAIPUR KATHAK KENDRA V/S THE AUTHORITY PRESCR	ARVIND GUPTA	P N JATTI
667	3492	2003	M/S SRI FOOD INDUSTR V/S SMT GEETA SHARMA & A	K N GUPTA	RAJIV BANDHU
668	3540	2003	JAMNA LAL MEENA V/S DISTRICT & SESSION J	RAJENDRA SONI	G A
669	3689	2003	OM PRAKASH TANWAR V/S THE DISTRICT & SESSI	JAI PRAKASH GUPTA	G A

670	3780	2003	MURLESH GUPTA & ORS V/S STATE OF RAJ & ANR	BHARAT VYAS	G A
671	3852	2003	RAMESH CHAND GUPTA V/S STATE OF RAJ & ORS	DEVENDRA KUMAR BHARD	MANU BHARGAVA G C
672	3863	2003	MANAGING COMMITTEE M V/S SMT KANTA SINGHAL &	SANDEEP SAXENA	M SHAH
673	3867	2003	LAXMI KANT V/S JAIPUR VIDYUT VITRAN	H O P MATHUR	S S HORA
674	3878	2003	DINESH CHAND SHARMA V/S J V V N L JAIPUR & A	SANJEEV PRAKASH SHAR	B N SANDU
675	3898	2003	THE MANAGING COMMITT V/S THE DIRECTOR PRIMARY	ASHISH SHARMA	M.M.RANJAN
676	3910	2003	MOOL SINGH RAJPOOT V/S STATE OF RAJ & ORS	ABDU KALAM KHAN	G A
677	3958	2003	RAMESHWAR DAYAL SHAR V/S STATE OF RAJ & ORS	MOHIT GUPTA	GOVT ADV
678	3978	2003	SHRIMATI VISHNU KANW V/S STATE OF RAJ & ORS	S.B.MATHUR	ANKUR RASTOGI ADD G
679	4110	2003	RAMESH PRASAD SANDIL V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	RAJEEV SURANA
680	4174	2003	SMT MAHADEVI & ANR V/S STATE OF RAJ & ORS	LOKESH SHARMA	
681	4185	2003	STATE OF RAJ V/S THE JUDGE LABOUR COU	V P MATHUR, S N BOHR	G A
682	4251	2003	PRADEEP KUMAR PANDEY V/S THE JAIPUR DEVELOPME	RAJENDRA PRASAD SHAR	SANJAY PAREEK
683	4255	2003	PRABHU V/S STATE OF RAJ & ORS	BHANWAR BAGRI,VIJAI	DR A S KHANGAROT ADD
684	4309	2003	POORAN MAL SHARMA V/S STATE OF RAJ & ORS	RAJENDRA PRASAD SHAR	
685	4347	2003	SANJAY KUMAR V/S UNION OF INDIA	G S ASHIYA	ASHOK GAUR
686	4365	2003	BHAWANI SHANKAR V/S STATE OF RAJ & ORS	LOKESH SHARMA, K SOL	CHETAN BAIRWA ADD G
687	4406	2003	BADRI PRASAD SHARMA V/S KHERLIGANJ KRAYA VIK	AJEET BHANDARI	M L GOYAL
688	4430	2003	BHANWAR LAL SEN V/S DIRECTOR AGRICULTURE	MANJU JOSHI	G A
689	4442	2003	THE MANAGING COMMITT V/S THE R N G E I T JAIP	BHARAT VYAS	S C GUPTA
690	4450	2003	SAVITRI GIRLS COLLEG V/S SMT ANJANA MATHUR &	REASHM BAHRGAVA	C P SHARMA
691	4451	2003	RAMDEV SINGH V/S UNION OF INDIA & ORS	BHANU PAREEK	V S GURJAR
692	4498	2003	VISHAMBHAR DAYAL SHA V/S STATE OF RAJ & ORS	MAHENDRA SHAH, A SON	
693	4576	2003	DR CHANDRASEN GOUR V/S STATE OF RAJ & ORS	S P MATHUR	G A
694	4599	2003	PUNJAB NATIONAL BANK V/S SH RAJVEER SINGH & A	RAJENDRA ARORA	DHARMENDRA JAIN
695	4601	2003	LALCHAND V/S STATE OF RAJ & ORS	YOGESH GUPTA, G C GU	G A
696	4636	2003	SMT KAUSHALIYA V/S STATE OF RAJ & ORS	BALVINDER SINGH	V D GATHALA
697	4671	2003	BHAGWAN SAHAI SHARMA V/S J V V N L JAIPUR	H O P MATHUR	
698	4821	2003	OM PRAKASH CHEEPA V/S J L C JAIPUR	BL GUPTA	M F BAIG
699	4828	2003	ATIKUR REHMAN V/S BADRI LAL & ORS	ANURADHA UPADHAYAY	SATISH PACHORI
700	4829	2003	ATIKUR REHMAN V/S SMT MANJU & ORS	RAJVEER SHARMA	SATISH PACHORI
701	4884	2003	VIJAY NURSERY SHIKSH V/S THE R N G E I T JAIP	SUDESH BANSAL	RAJESH KAPOOR
702	4918	2003	SHRI OM PRAKASH SHAR V/S STATE OF RAJ & ORS	SANJAY PAREEK,SK AGA	GOVT.ADVOCATE
703	5020	2003	MOHAMMAD YAKUB V/S THE MAYOR JAIPUR MUN	M IQBAL KHAN	
704	5021	2003	MUSADDI LAL V/S THE DIRECTOR, PANCHA	ANIL JAIN	M S YADAV
705	5038	2003	SHRAWAN KUMAR MEENA V/S BANK OF BARODA & ANR	YOGESH KUMAR SHARMA	SAURABH VYAS
706	5051	2003	ARADHNA SINGH V/S STATE OF RAJ & ORS	NK SINGHAL,RASHMI SI	A.S. KHANGROT
707	5091	2003	DR SURJEET SINGH MEE V/S STATE OF RAJ & ORS	NARENDRA MISHRA	N K MISHRA
708	5100	2003	R N MATHUR V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	G S GILL
709	5268	2003	NAWAL SINGH GENDA V/S THE DISTRICT & SESSI	S S HORA	G.A.
710	5323	2003	SATISH KUMAR V/S J V V N L JAIPUR & A	JITENDRA MITRUKA	VIRENDRA LODHA
711	5354	2003	UDAI CHAND SAINI V/S THE UNION OF INDIA &	S R SURANA, RAJEEV S	VIRENDRA DAVE

712	5376	2003	MOHAMMAD SADIQ & ORS V/S THE FINANCIAL ADVISO	SURESH KASHYAP	
713	5378	2003	PREM BEHARI SAXENA V/S STATE OF RAJ & ORS	AMIT MATHUR, KAPIL M	G A
714	5476	2003	HANSRAJ V/S UNION OF INDIA & ORS	DR Y C SHARMA, RIYASA	KUNAL RAWAT
715	5477	2003	BABU LAL CARPENTER V/S RAJ COOPERATIVE DAIR	A K BAJPAI	S N SHARMA
716	5540	2003	RAMESH CHAND SHARMA V/S THE JUDGE, INDUSTRIA	BABU LAL GUPTA	S N KUMAWAT
717	5599	2003	DR HEMANT KUMAR CHAU V/S STATE OF RAJ & ANR	S K SAKSENA, DD KHAND	
718	5604	2003	ROOP CHAND JAIN V/S STATE OF RAJ & ORS	S K SAKSENA, DD KHAND	G A
719	5611	2003	BHUDHAR SINGH V/S STATE OF RAJ & ORS	ROHITASHWA KAJALA	DY. GA
720	5667	2003	NARENDRA DEV V/S R S R T C JAIPUR & O	KAILASH CHANDRA SHAR	V LODHA
721	5690	2003	SAVITRI GIRLS COLLEG V/S DR SMT SUDHA MITTAL	REASHM BHARGAVA	PRAHLAD SINGH
722	5705	2003	GHANSHYAM BAIRAGI V/S STATE OF RAJ & ORS	MAHENDRA SHAH	RISHI PAL AGARWAL AD
723	5707	2003	R C SHARMA V/S UNION OF INDIA & ORS	MANU BHARGAVA	K SHARMA
724	5763	2003	UDAI RAM JANGIR V/S R S R T C JAIPUR & A	DEVENDRA KUMAR BHARD	O P SHARMA
725	5779	2003	BHANWAR SINGH V/S R S R T C JAIPUR & A	BABU LAL GUPTA	SHARDA PATHAK
726	5840	2003	SMT SAROJ MISHRA V/S VYAVASTHAPAK MANAGIN	SANJAY VERMA	GA
727	5856	2003	M/S ABDUL HAMID V/S THE ASSISTANT P F CO	P L AGARWAL	A K SHARMA
728	5947	2003	RANVEER SINGH V/S UNION OF INDIA & ORS	RAJEEV SOGARWAL	S S HASAN
729	5987	2003	BHAGWAN SINGH AND OR V/S DFO AND ORS	NK SINGHAL	ADDL. GOVT. ADVOCATE
730	6001	2003	MAHENDRA SINGH VERMA V/S STATE OF RAJ & ANR	ASHOK GAUR	G.A., ASHOK GOUR
731	6020	2003	JAGJEET SINGH V/S STATE OF RAJ & ORS	S S HORA	G.N.MANAV DY G C
732	6024	2003	RAMKRISHNA SHARMA V/S STATE OF RAJ & ORS	S S HORA	G.N.M.MANAV DY G C
733	6028	2003	DR SURESH KUMAR BANS V/S STATE OF RAJ & ORS	R P GARG	RAJ SHARMA ADD G C
734	6034	2003	JAGDISH CHANDRA MALI V/S THE INDUSTRIAL TRIBU	BABU LAL GUPTA	
735	6080	2003	BHARTI YADAV V/S STATE OF RAJ & ORS	RAJENDRA SONI	AGA
736	6088	2003	BRIJ MOHAN SAINI V/S DEPUTY GENERAL MANAG	LOKESH SHARMA	M D AGRAWAL
737	6090	2003	SMT DINESH SHARMA V/S RAJ CIVIL SERVICES A	CHIRANJI LAL SAINI	
738	6130	2003	DR SATYAVRIT SHARMA V/S STATE OF RAJ & ORS	LOKESH SHARMA	PRIYANKA PAREEK DY G
739	6291	2003	VIJAY KUMAR KHURANA V/S R N G E I T JAIPUR &	CHIRANJI LAL SAINI	AJAY RAJ TANTIA
740	6304	2003	LAXMAN GOSWAMI V/S STATE OF RAJ & ORS	SUDHIR KUMAR TIWARI	G S GILL
741	6351	2003	DEEPAK SONI V/S STATE OF RAJ & ORS	B B L SHARMA	MR GANESH MEENA GC
742	6413	2003	BHANWARA RAM & ORS V/S STATE OF RAJ & ANR	MANISH BHANDARI	
743	6422	2003	DR S P SRIVASTAVA V/S STATE OF RAJ AND ORS	SANDEEP SAXENA	G S GILL, SL MEENA DY
744	6423	2003	AJAY SORAL V/S STATE OF RAJ AND ORS	SANDEEP SAXENA	G S GILL, SL MEENA DY
745	6442	2003	SHRI RATAN SINGH V/S STATE OF RAJ & ANR	ASHOK BANSAL	
746	6444	2003	AJMER CENTRAL COOPER V/S THE JUDGE LABOUR COU	VIRENDRA LODHA	REASHM BHARGAVA
747	6470	2003	SMT SANTOSH SHARMA V/S STATE OF RAJ & ANR	M B SHARMA	GA
748	6487	2003	VISHNU MOHAN RAWAT V/S STATE OF RAJ & ORS	PRAHLAD SINGH	G A
749	6493	2003	PARMESHWARI DHAKA V/S STATE OF RAJ & ORS	MOHIT TIWARI	G.A.
750	6509	2003	RAM KARAN SAINI V/S STATE OF RAJ & ORS	BHANWAR BAGRI	DR A S KHANGAROT ADD
751	6525	2003	HARI CHARAN SHARMA V/S STATE OF RAJ & ORS	ARVIND KUMAR SHARMA	
752	6561	2003	S C BHARGAVA V/S U C O BANK & ANR	RAJENDRA ARORA	J M JAIN
753	6577	2003	DIRECTOR MEDICAL & H V/S SHRI SUKHDEV DAS & A	G A	M FAISAL BAIG

754	6620	2003	BABU LAL MEENA V/S STATE OF RAJ & ORS	JAG MOHAN SAXENA	KRISHAN VERMA ADD G
755	6629	2003	HARI CHARAN KUSHWAHA V/S STATE OF RAJ & ORS	B C CHIRANIA	R CHIRANIA
756	6638	2003	SRI NIWAS GUPTA V/S STATE OF RAJ & ANR	M I KHAN VIJENDRA SI	G A DEEN DAYAL SHARM
757	6657	2003	JAGDISH SHARMA & ORS V/S JUDGE LABOUR COURT I	SURESH KASHYAP	A MAITRA
758	6717	2003	RAM SAHAI MEENA V/S DIRECTOR AGRICULTURE	MANJU JOSHI	G A
759	6724	2003	PRABHATI LAL V/S THE CHAIRMAN RAJ RAJ	SATYENDRA KUMAR GUPT	G C GARG
760	6735	2003	A B L MATHUR V/S RAJ FINANCIAL CORPOR	S B MATHUR	ASHOK GAUR
761	6771	2003	SHRI OM PRAKASH PRAJ V/S STATE OF RAJ & ANR	S K SAKSENA	
762	6775	2003	SHUSHILA KUMARI V/S STATE OF RAJ & ORS	VIKRAM SINGH NAIN	D P SHARMA
763	6798	2003	HARI SINGH V/S STATE OF RAJ & ORS	H C GANESHIA	YOGESH KUMAR SHARMA
764	6844	2003	KAMLESH KUMAR SHARMA V/S STATE OF RAJ & ANR	V K MATHUR	VIRENDRA LODHA
765	6866	2003	RAMESHWAR PRASAD MEH V/S DISTRICT & SESSION J	J K SINGHI	
766	6922	2003	ASHOK KUMAR GOSWAMI V/S STATE OF RAJ & ANR	ANISHA JAINI	DY.GOV.T.ADV.
767	7022	2003	PRAGYA MAHAVIDYALAYA V/S STATE OF RAJ & ORS	N K MALOO	G A
768	7048	2003	KAMLESH KUMAR SHARMA V/S THE R N G E I T JAIP	JAY PRAKASH SHARMA	RAJAT RANJAN
769	7049	2003	DHANNA LAL OJHA V/S STATE OF RAJ & ANR	RAJIV BANDHU	S D KHASPURIA ADD G
770	7099	2003	YOWAN KUMAR SHARMA V/S BANK OF BARODA & ANR	S K SAKSENA	R K KALA
771	7104	2003	SAHIB SINGH V/S THE UNION OF INDIA N	S K TIWARI	SUSHIL SHARMA
772	7170	2003	PARUSH RAM SONI V/S STATE OF RAJ & ORS	S K JINDAL	HV NANDWANA GA
773	7182	2003	BIHARI SINGH & ANR V/S STATE OF RAJ & ANR	SHOBHIT TIWARI	GA
774	7273	2003	GOPAL PRASAD RAO V/S STATE OF RAJ & ORS	VIRENDRA LODHA	G A
775	7278	2003	SATISH CHAND MATHUR V/S BARODA RAJASTHAN GRA	R N MATHUR	
776	7318	2003	SMT INDIRA V/S STATE OF RAJ & ORS	KAILASH CHANDRA SHAR	GANESH MEENA
777	7332	2003	KANAIYA LAL BISSA V/S RAJ HOUSING BOARD &	MAHENDRA SHAH	J K SINGHI
778	7355	2003	BHAGIRATH MAL V/S THE MANAGING DIRECTO	BABU LAL GUPTA	J M SAXENA
779	7371	2003	SMT CHAMELI BAI V/S STATE OF RAJ & ORS	BHANWAR BAGRI	DR M S KACHHAWA ADD
780	7394	2003	RAJ RAJYA STHANANTAR V/S STATE OF RAJ & ANR	SANDEEP SAXENA,GS AS	R N MATHUR
781	7403	2003	SAMVIDA CHIKITSA KAR V/S STATE OF RAJ & ORS	LETTER PETITION	GA
782	7410	2003	LAKHUA RAM V/S RAJ HOUSING BOARD JA	SURENDRA KUMAR PAREE	RAM SINGH BHATI
783	7568	2003	SHER SINGH SAINI V/S STATE OF RAJ & ORS	G K GARG	HEMANT MATHUR DY G C
784	7590	2003	AMAR SINGH GOTHWAL V/S STATE OF RAJ & ORS	AJAY RASTOGI	SANDEEP SAXENA
785	7596	2003	DILEEP KUMAR SUNARIW V/S REGIONAL OFFICER CEN	VIRENDRA BANDHU	R P SINGH
786	7597	2003	RADHEY SHYAM UPADHAY V/S STATE OF RAJ & ORS	M S BEG	JAINENDRA JAIN
787	7609	2003	DINESH KUMAR V/S STAFF SELECTION COMM	J R BIJARNIA	KUNAL RAWAT
788	7620	2003	GANGAPUR KRAI VIKRAI V/S APPELLATE AUTHORITY	ASHOK MISHRA	R A VERMA
789	7621	2003	HEM RAJ V/S R S R T C AJMER & AN	R K MATHUR	SAROJ CHOUDHARY
790	7628	2003	DHARMENDRA KAUSHIK V/S STATE OF RAJ & ANR	JAI KUMAR YADAV	DY.GA
791	7640	2003	ANANDI LAL V/S JUDGE LABOUR COURT J	MAHENDRA SHAH	
792	7642	2003	SAVITRI DEVI & ORS V/S STATE OF RAJ & ORS	DINESH YADAV	G A
793	7687	2003	JITENDER KUMAR ARYA V/S REGIONAL OFFICER CEN	RAJIV BANDHU	R P SINGH
794	7713	2003	MUKESH KUMAR MEHTA V/S RAJ STATE SEEDS CORP	N K MALOO	R C JOSHI
795	7729	2003	JAGDISH SINGH SHEKHA V/S THE UNION OF INDIA &	R S BHADAURIA	B BAGRI

796	7738	2003	RAMESH KUMAR V/S STATE OF RAJ & ORS	KAILASH CHANDRA SHAR	ARVIND GUPTA
797	7791	2003	R S R T C JAIPUR & A V/S NAINA SINGH & ANR	ASHOK BANSAL	SURESH KASHYAP
798	7795	2003	MANGAL RAM SHARMA V/S STATE OF RAJ & ANR	SURESH KASHYAP	INDERJEET SINGH
799	7797	2003	R S R T C JAIPUR & O V/S BHIK CHAND PATHAK &	ASHOK BANSAL	USMAN KHAN
800	7806	2003	CONST RAMAVTAR SINGH V/S STATE OF RAJ & ORS	R S BHADAURIA	B S RAJAWAT DY G C
801	7823	2003	K N GHAI V/S STATE OF RAJ & ORS	VIRENDRA LODHA	G A
802	7870	2003	SHRI PRAKASH V/S UNION OF INDIA & ORS	GIRIRAJ PRASAD SHARM	B BAGRI
803	7888	2003	PRANAB KUMAR BOSE V/S RAJ SMALL INDUSTRIES	JAI KUMAR YADAV	R P GARG
804	7891	2003	R S R T C JAIPUR & A V/S DEVIRAM & ANR	ASHOK BANSAL	
805	7896	2003	LT COL RETD NASIB SI V/S THE UNION OF INDIA &	R S BHADAURIA	B BAGRI
806	10	2004	SURESH CHAND SINGHAL V/S STATE OF RAJ & ORS	SATYENDRA KUMAR GUPT	PARIKSHIT SINGH DY G
807	246	2004	CHIEF MANAGER UDAIPU V/S GENERAL SECRETARY RA	JAG MOHAN SAXENA	
808	254	2004	SMT R MALARVIZHI V/S THE I T I LTD & ORS	ANUPAM AGRAWAL	ASHOK VERMA
809	278	2004	SMT ROSHAN DEVI V/S STATE OF RAJ & ANR	JAY PRAKASH SHARMA	
810	291	2004	SHIV CHARAN GOYAL V/S STATE OF RAJ & ORS	NEERAJ K TIWARI	ABHISHEK SHARMA
811	391	2004	VIMAL CHAND V/S STATE OF RAJ & ORS	S L SONGARA	DY. G.A.
812	403	2004	J D KOCHAR V/S THE MANAGING COMMITT	ANUPAM AGRAWAL	C P SHARMA
813	407	2004	SMT KOSHALYA MEENA V/S STATE OF RAJ & ANR	R P GARG	S N KUMAWAT
814	477	2004	SHANKAR LAL AGARWAL V/S THE SECRETARY URBAN	R P VIJAY	JINESH JAIN G C
815	478	2004	CENTRAL COOPERATIVE V/S HON	R B MATHUR	P SHARMA
816	483	2004	KANWAR SINGH V/S UNION OF INDIA & ORS	M R YADAV	S M KHAN
817	500	2004	PADAM SINGH KOTHARI V/S STATE OF RAJ & ANR	RAJENDRA PRASAD SHAR	HARSH VARDHAN NANDWA
818	501	2004	AJMER CENTRAL COOPER V/S THE JUDGE LABOUR COU	VIRENDRA LODHA	SUNIL SAMDARIYA
819	519	2004	RAMCHANDRA KHANGAR V/S THE JHALAWAR KENDRIY	RAJESH MOOTHA	GANESH MEENA
820	555	2004	VIJAY KUMAR SHARMA V/S STATE OF RAJ & ANR	BHUPENDRA PAREEK	G A
821	621	2004	TULSI RAM SHARMA V/S STATE OF RAJ & ORS	N K SINGHAL	
822	626	2004	NARESH KUMAR SHARMA V/S THE DISTRICT & SESSI	D K DIXIT	GA
823	640	2004	ABDUL ZABBAR V/S R S R T C & ANR	S R SURANA	VIRENDRA LODHA
824	645	2004	KAMLESH KUMAR & ANR V/S STATE OF RAJ & ANR	HANUMAN CHOUDHARY	G A
825	668	2004	RAM KUMAR V/S STATE OF RAJ & ORS	S L SONGARA	SYED ZAKAWAT ALI DY
826	672	2004	SHIVJI LAL MEENA V/S THE STATE BANK OF BI	VIRENDRA LODHA	G K GARG
827	709	2004	RAM KISHAN KUMAWAT V/S STATE OF RAJ & ORS	S K SAKSENA	G A
828	713	2004	SANGITA KUMARI JHAJH V/S STATE OF RAJ & ORS	RAJENDRA SONI	G A
829	742	2004	ANAND KUMAR V/S JUDGE LABOUR COURT I	SURESH KASHYAP	MANOJ SHARMA
830	743	2004	SMT CHAWALI DEVI V/S MANAGING DIRECTOR AJ	LETTER PETITION,	ANIL KUMAR SHARMA
831	789	2004	TARA CHAND V/S STATE OF RAJ & ORS	P C SHARMA	G A
832	812	2004	ASSISTANT ENGINEER P V/S JAFAR MOHAMMED @JAF	G A	ANISHA JAIN
833	903	2004	STATE OF RAJ V/S SHIVJI LAL	G A	ANURAG SHARMA,J.SHAR
834	918	2004	AHMED HUSSEIN V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	GOVT.ADVOCATE
835	954	2004	KALYAN SAHAI V/S STATE OF RAJ & ORS	D.S.POONIA,YOGESH GU	A.S.KHANGAROT(G.A.)
836	995	2004	VINOD KUMAR PAREEK V/S STATE OF RAJ & ORS	HIMMAT SINGH	S R SURANA
837	1002	2004	ANJANA DEVI V/S STATE OF RAJ & ANR	SANDEEP SAXENA	BHARAT VYAS ,AAG

838	1029	2004	R S R T C KOTA V/S SECRETARY RAJ TRANSP	ASHOK BANSAL	RAJEEV SURANA,R B SH
839	1037	2004	R S R T C TONK V/S GENERAL SECRETARY RA	ASHOK BANSAL	
840	1040	2004	GAJJU SINGH V/S THE EXECUTIVE ENGINE	SANDEEP SAXENA	G A
841	1045	2004	RAMESH KUMAR V/S THE PRINCIPAL SECRET	YOGESH GUPTA	ADDL. G.A.
842	1053	2004	LAL BAHADUR SHASTRI V/S R N G E I T JAIPUR &	R K MATHUR	
843	1164	2004	ASHOK KUMAR GUPTA V/S BANK OF INDIA & ORS	S D SHARMA	MANJU JOSHI
844	1183	2004	SHIV LAL BAIRWA & OR V/S STATE OF RAJ & ORS	BHANWAR BAGRI	G A
845	1211	2004	DINESH CHAND SHARMA V/S HADOTI KSHETRIYA GRA	I S MALIK	SUNIL NATH
846	1278	2004	RAJWANTI MEENA V/S STATE OF RAJ & ORS	MAHENDRA SHAH	PARIKSHIT SINGH DY G
847	1315	2004	VIJAY PAL V/S NATIONAL INSTITUTE O	PARAS KUHAD	R N MATHUR
848	1339	2004	PURAN MAL JAT V/S THE JUDGE LABOUR COU	BABU LAL GUPTA	ASHOK BANSAL
849	1345	2004	RODMAL V/S CHAIRMAN KHEDA NANDP	SANTOSH KAUSHIK	R BHARGAVA
850	1428	2004	MANAGING COMMITTEE S V/S THE DIRECTOR COLLEGE	N K MALOO	K R SHARMA
851	1454	2004	DR MADAN GOPAL BHATT V/S STATE OF RAJ & ANR	R P GARG	G S GILL
852	1483	2004	JAGDISH PRASAD YADAV V/S STATE OF RAJ & ORS	M M MEHRISHI	G A
853	1528	2004	RAMPAL PARASWAL V/S STATE OF RAJ & ORS	AJEET BHANDARI	G.A.
854	1591	2004	M C TAGORE BAL NIKET V/S ABDUL NAEEM AND ORS	AJEET KUMAR SHARMA	
855	1593	2004	M C TAGORE BAL NIKET V/S SHAFTAN SINGH AND OR	AJEET KUMAR SHARMA	PRAHLAD SINGH
856	1625	2004	MAHESH CHAND GUPTA V/S STATE OF RAJ AND ORS	ARVIND KUMAR SHARMA	
857	1688	2004	SOHAN SINGH SHEKHAWA V/S PRESIDENT SHEKHAWATI	RAJEEV SOGARWAL	N K MALOO
858	1761	2004	STATE BANK OF BIKANE V/S SHRI BANSHI SINGH &	G K GARG	KUNAL RAWAT
859	1810	2004	SUMER SINGH V/S R S R T C JAIPUR & A	S K JAIN	O P SHARMA
860	1814	2004	DR V K KAUSHIK V/S STATE OF RAJ & ORS	M M RANJAN	SANJEEV PRAKASH SHAR
861	1835	2004	MISS RASHMI SHARMA V/S STATE OF RAJ & ANR	RAJDEEPAK RASTOGI	G A
862	1841	2004	MAKSOOD ALI V/S MANAGING DIRECTOR R	C B SHARMA	MUKESH AGRAWAL
863	1867	2004	NARAIN DAS V/S STATE OF RAJ & ANR	AJAY GUPTA	G.A.
864	1868	2004	M/S GOODWILL IMPEX L V/S THE AUTHORITY APPOIN	P L AGRAWAL	SUDESH BANSAL
865	1897	2004	PRATAP SINGH V/S UNION OF INDIA & ORS	CHIRANJI LAL SAINI	AJAY SHUKLA
866	2038	2004	CHIEF MANAGER R S R V/S PREDIDENT SECRETARY	JAG MOHAN SAXENA	VIJAY POONIA
867	2064	2004	SHYAM SINGH V/S R S R T C JAIPUR & O	SUNIL KUMAR SINGODIY	O P SHARMA
868	2099	2004	SURESH KUMAR MATHUR V/S STATE OF RAJ & ORS	AKHIL SIMLOTE	DINESH YADAV AAG
869	2188	2004	KAILASH CHANDRA VERM V/S STATE OF RAJ & ORS	V K JOSHI	
870	2204	2004	MAHAVEER PRASAD SHAR V/S STATE OF RAJ & ORS	LETTER PETITION	
871	2267	2004	SOHAN SINGH V/S PAYMENT OF WAGES AUT	RAGHUNANDAN SHARMA	SHYAM SUNDER SHARMA
872	2379	2004	DR RAJESH CHARAN SAX V/S RAJASTHAN AGRICULTUR	PREM KUMAR SHARMA	R A KATTA
873	2385	2004	RAMESH CHAND SINGHAL V/S STATE OF RAJASTHAN A	R A KATTA	
874	2411	2004	MRS RASHMI SHARMA V/S CHIEF ELECTION OFFIC	R D RASTOGI	H.V.NANDWANA DY.G.A.
875	2422	2004	SAGAR SINGH V/S STATE OF RAJ & ORS	ANAND SHARMA	HEMANT MATHUR DY G C
876	2437	2004	RAMESH CHAND JAIN V/S JUDGE LABOUR COURT &	RAGHUNANDAN SHARMA	O P SHARMA
877	2440	2004	JEEVAN RAM V/S JUDGE LABOUR COURT N	MAHENDRA SHAH	DY GA
878	2466	2004	YOGENDRA KR GARG V/S STATE OF RJASTHAN &	S C GUPTA	L N BOSS ADD G C
879	2479	2004	KAILASH CHAND SHARMA V/S HINDUSTAN COPPER LTD	S S SHARMA	AJEET BHANDARI

880	2486	2004	BRIJ RAJ SINGH V/S STATE OF RAJASTHAN &	ASHOK BANSAL	B S RAJAWAT DY G C
881	2527	2004	NATHU LAL CHIPPA V/S STATE OF RAJ & ORS	BABU LAL GUPTA	G A
882	2564	2004	LALIT KISHORE KATARA V/S STATE OF RAJ & ORS	LETTER PETITION	R D RASTOGI,GA
883	2569	2004	SHREE KRISHAN AGARWA V/S STATE OF RAJ & ORS	M S BEG	SUSHIL SHARMA
884	2580	2004	BATTU LAL GUPTA V/S STATE OF RAJ & ORS	M S BEG	SUSHIL SHARMA
885	2581	2004	RADHEY LAL BHARGAVA V/S STATE OF RAJ & ORS	M S BEG	BHARAT VYAS
886	2586	2004	RATI RANJAN JOSHI V/S STATE OF RAJ & ANR	R C JOSHI	G A
887	2587	2004	RAM GOPAL SWAMY V/S STATE OF RAJ & ORS	PREM KRISHNA SHARMA	SAURABH SARASWAT DY
888	2590	2004	NAVJEEWAN GOUTAM V/S THE VICE CHANCELLOR	M M RANJAN	P V CALLA
889	2611	2004	HANUMAN PRASAD SHARM V/S STATE OF RAJ & ORS	D C GUPTA	DY.G.A.
890	2624	2004	GHAN SHYAM SHARMA V/S STATE OF RAJ & ANR	SARANSH SAINI	G S GILL
891	2627	2004	JAGDISH SINGH RAJPUT V/S STATE OF RAJ & ORS	RAM PRATAP SAINI	G A
892	2659	2004	KAJODMAL SHARMA & OR V/S THE RAJASTHAN VISHWA	LETTER PETITION	MAHENDRA SHAH
893	2664	2004	JAGDISH V/S HINDUSTAN COPPER LTD	R K MATHUR	AJEET BHANDARI
894	2678	2004	RAM SINGH V/S STATE OF RAJ & ORS	MAHESH SHARMA	CHE TAN BAI RWA ADD G
895	2690	2004	PRIYANK SHARMA V/S STATE OF RAJ & ORS	RAJDEEPAK RASTOGI	ANANT BHANDRI DY G C
896	2711	2004	O P KAYAL V/S THE BANK OF BARODA &	LETTER PETITION	R K KALA
897	2765	2004	NEMI CHAND GUPTA V/S THE R S R T C JAIPUR	D C GUPTA	J M SAXENA
898	2789	2004	RADHEY SHYAM KASHYAP V/S THE SECRETARY KRISHI	PRADEEP ASTHANA	INDER JEET SINGH
899	2792	2004	HARI NARAYAN V/S STATE OF RAJ & ORS	BHARAT YADAV	A G A
900	2812	2004	INDRAJ SINGH V/S THE UNION OF INDIA &	H P SINGH	SANJAY PAREEK
901	2821	2004	LAJJA RAM SHARMA V/S STATE OF RAJ & ORS	ARVIND KUMAR SHARMA	
902	2839	2004	DR V K CHUM V/S STATE OF RAJ & ANR	RAJENDRA PRASAD SHAR	RAJ SHARMA ADD G C
903	2861	2004	GHANSHYAM PRASAD GUR V/S STATE OF RAJ & ANR	M R NAREDI	M S GURJAR
904	2866	2004	DR SHRI VALLABH SHAR V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	GA
905	2873	2004	HEERA LAL JOSHI V/S STATE OF RAJ AND ANR	SANGRAM SINGH SOLNAK	B.L.AVASTHI
906	2880	2004	INSPECTOR HARI SINGH V/S UNION OF INDIA & ORS	M R YADAV	KUNAL RAWAT
907	2942	2004	MANGAL SINGH RAJPUT V/S THE UNIVERSITY OF RA	DINESH YADAV	Y C SHARMA
908	2948	2004	NAVEEN KUMAR SHARMA V/S STATE OF RAJ	PRAHLAD SINGH	GOVT.ADVOCATE
909	2963	2004	R S R T C JAIPUR & A V/S SECRETARY RAJASTHAN	ASHOK BANSAL	
910	3008	2004	DHARMENDRA KUMAR V/S STATE OF RAJ	VIRENDRA LODHA	
911	3025	2004	ROOP KISHOR SHARMA V/S DISTRICT & SESSION C	R.A.KATTA	SHYAM ARYA,GA,A.G.A.
912	3047	2004	MURARI LAL GUPTA V/S STATE AND ORS	RINESH GUPTA	H V NANDWANA G C
913	3101	2004	GOPAL LAL RAWAT V/S STATE OF RAJ & ORS	KARANPAL SINGH	GA
914	3133	2004	SHRI RAM NARAIN MEEN V/S STATE OF RAJ & ORS	MANU BHARGAVA,KUNAL	J M SAXENA
915	3182	2004	RADHEY SHYAM SHARMA V/S STATE OF RAJ & ORS	DEVENDRA KUMAR BHARD	
916	3241	2004	BANSHI LAL SISODIA V/S STATE OF RAJ & ORS	RAJENDRA VAISH	
917	3251	2004	ALOK PUROHIT V/S UNION OF INDIA & ORS	JITENDRA MITRUKA	G K GARG
918	3284	2004	ISHAQ MOHAMMAD V/S THE JUDGE INDUSTRIAL	DEEPAK SINGH MEHTA	V S YADAV
919	3314	2004	ILIAS KHAN V/S THE CHAIRMAN CUM M D	AZAD AHMED,	
920	3317	2004	SMT KESAR DEVI V/S STATE OF RAJ & ORS	BHANWAR BAGRI	B S RAJAWAT DY G C
921	3319	2004	M C TAGORE BAL NIKET V/S VIRENDRA KUMAR JAIN	AJEET KUMAR SHARMA	PRAHLAD SINGH

922	3384	2004	NATHU LAL NAMA V/S THE KOTA CENTRAL COO	S D SHARMA	P S SHARMA
923	3410	2004	SMT SURAJ KANWAR LOD V/S STATE OF RAJ & ANR	SYED MANZOOR ALI	BHARAT VYAS
924	3424	2004	A H KHAN V/S STATE OF RAJ & ANR	RAKESH SHARMA	RAJ SHARMA ADD G C
925	3436	2004	SURAJ BHAN V/S UNION OF INDIA & ORS	KESHAV AGRAWAL	S M KHAN
926	3442	2004	NARAIN LAL V/S STATE OF RAJ & ORS	VINOD KUMAR GUPTA	S B GUPTA
927	3473	2004	BALDEV PRASAD SHARMA V/S STATE OF RAJ & ORS	RAJDEEPAK RASTOGI	GA
928	3505	2004	RAM KUMAR SINGH V/S THE CENTRAL COOPERAT	VIKRAM SINGH NAIN	M D AGRAWAL
929	3552	2004	MUKESH CHAUDHARY ALI V/S STATE OF RAJ & ORS	H P SINGH	ANIL POONIA
930	3562	2004	BHARAT CHAND RATHANI V/S BANK OF BARODA & ORS	RAJENDRA ARORA	R A KATTA
931	3571	2004	G N AGARWAL V/S THE LIFE INSURANCE C	PRAHLAD SINGH	M D AGRAWAL
932	3574	2004	RUKMANI DEVI V/S LABOUR COURT I JAIPU	ASHWANI CHOBISA	
933	3623	2004	KEDAR MAL V/S THE CHAIRMAN RAJ HOU	BALVINDER SINGH	SANDEEP BHAGWATI
934	3660	2004	RAKESH KUMAR V/S PRINCIPAL CHIEF CONS	K N GUPTA	DR M S KACHHAWA ADD
935	3667	2004	MAHENDRA KUMAR JAIN V/S SECRETARY HOME AFFAI	R A KATTA	M FAISAL BAIG DY G C
936	3696	2004	JAGDISH PRASAD SHARM V/S STATE OF RAJ & ORS	D C GUPTA	RAVI BHOJAK
937	3812	2004	MOHAN LAL JATAV V/S STATE OF RAJ & ORS	MANOJ PAREEK	HARI BARATH DY G C
938	3860	2004	OM PRAKASH V/S STATE OF RAJ & ORS	YOGESH GUPTA	B S RAJAWAT DY G C
939	3894	2004	NARENDRA KUMAR SHARM V/S STATE OF RAJ & ORS	BHANWAR BAGRI	G.A.
940	4011	2004	VIKASH VISHNOI & ORS V/S STATE OF RAJ & ANR	RAJENDRA PRASAD	SN KUMAWAT,SN GUPTA,
941	4023	2004	DR N M KHANDELWAL V/S VICE CHANCELLOR M D	MAN SINGH GUPTA	VIRENDRA DANGI
942	4026	2004	MURAD ALI V/S STATE SOLDIERS BOARD	SUNIL SAMDARIA	B.N.SANDU, G.A.
943	4098	2004	UMED SINGH V/S UNION OF INDIA & ORS	A K BAJPAI	S M KHAN
944	4099	2004	BABU SINGH CHAUDHARY V/S STATE OF RAJ & ANR	M C JAIN	ANKUR RASTOGI ADD G
945	4127	2004	KAMLESH KUMAR SHARMA V/S STATE OF RAJ	SANJAY SHARMA	G A
946	4191	2004	RAMAKANT SAHAL V/S STATE OF RAJ & ORS	VED PAL SHASTRI	N K MALOO
947	4274	2004	ASHOK KUMAR PALIWAL V/S THE SECRETARY ADMINI	R K MATHUR	S N KUMAWAT AAG
948	4280	2004	GORDHAN LAL GALAV V/S R S R T C JAIPUR & O	BABU LAL GUPTA	MUNINDRA SINGH
949	4298	2004	ABDUL HASIB V/S STATE OF RAJ & ANR	N K MALOO	
950	4316	2004	KHEMRAJ AGARWAL V/S STATE OF RAJ AND ORS	ASHOK BANSAL	H V NANDWANA G C
951	4350	2004	GANDHI SHIKSHAN SAMI V/S SHRI PRAVEEN VYAS &	PRAHLAD SINGH	G A
952	4368	2004	OM PRAKASH SHARMA V/S STATE OF RAJ AND ANR	AMIT JINDAL	V B SHARMA, GC
953	4375	2004	GAYATRI SHARMA V/S STATE OF RAJ & ORS	ARVIND BHARDWAJ	HEMANT MATHUR DY G C
954	4376	2004	DR ROOP NARAIN TRIPA V/S UNION OF INDIA & ORS	AMITABH BHATNAGAR	RAJENDRA PRASAD
955	4385	2004	RAMSWAROOP V/S STATE OF RAJ & ORS	N A NAQVI	INDER JEET SINGH
956	4416	2004	RAJASTHAN TOURISM DE V/S THE GENERAL SECRETAR	G K GARG	DHARMENDRA JAIN
957	4431	2004	GORDHAN SINGH & ANR V/S STATE OF RAJ & ORS	VIJAY KUMAR SHARMA	GAJANAND M MANAV DY
958	4448	2004	SATYA NARAIN V/S JUDGE LABOUR COURT I	CHIRANJI LAL SAINI	G A
959	4456	2004	CHEET RAM JAT V/S STATE AND ORS	VINOD GOYAL	G A
960	4494	2004	RAM CHANDRA YADAV V/S THE JUDGE LABOUR COU	BABU LAL GUPTA	MRS. PARINTOO JAIN
961	4497	2004	KANHIYA LAL SHARMA V/S STATE OF RAJ & ORS	V K JOSHI	G A
962	4500	2004	ASHUTOSH SHARMA V/S STATE OF RAJ AND ORS	RAJENDRA SONI	G A
963	4503	2004	SURESH CHAND SHARMA V/S R N G E I T JAIPUR &	ANSUMAN SAXENA	R.C.JOSHI

964	4505	2004	JYOTI SHEKHAWAT V/S R N G E I T JAIPUR &	D P SHARMA	
965	4549	2004	SUJAN SINGH V/S SECRETARY DEPARTMENT	MADHU SUDAN SHARMA	PUSHPENDRA PAL SINGH
966	4584	2004	SRINIWAS SHARMA AND V/S STATE	RK MATHUR	
967	4587	2004	JANAK SINGH V/S STATE OF RAJ & ORS	DILEEP SINGH JADOUN	B S RAJAWAT DY G C
968	4607	2004	R S R T C JAIPUR V/S MAHAMANTRI RAJASTHAN	JAG MOHAN SAXENA	
969	4649	2004	NEMI CHAND MEHLA V/S STATE OF RAJ & ANR	ANOOP DHAND	B S CHABA
970	4699	2004	MAHESH CHAND MODI V/S THE RAJASTHAN STATE	S N BOHRA	
971	4717	2004	UGARSAIN V/S UNION OF INDIA & ORS	M R YADAV	KUNAL RAWAT
972	4724	2004	RAMDHAN V/S JUDGE LABOUR COURT N	M G BAIG	ARUN SHARMA
973	4728	2004	NAND RAM V/S UNION OF INDIA & ANR	S K SHARMA	SUSHIL SHARMA
974	4776	2004	MADAN LAL V/S STATE OF RAJ & ORS	BHANWAR BAGRI	B S RAJAWAT DY G C
975	4778	2004	SHARVAN KUMAR V/S CHAIRMAN & M D A V V	KAILASH CHANDRA SHAR	SANJEEV SINGHAL
976	4824	2004	BANWARI LAL V/S STATE OF RAJ & ORS	CHIRANJI LAL SAINI	J P GARGEY
977	4846	2004	R S R T C JAIPUR & A V/S MOHAN LAL & ANR	ASHOK BANSAL	SURESH KASHYAP
978	4847	2004	GYANCHAND V/S CHIEF MANAGER R S R	S R SURANA	ANISHA JAIN
979	4869	2004	VIDHYADHAR SINGH OLA V/S STATE OF RAJ & ORS	VINOD SINGHAL	GA
980	4870	2004	RAMASHANKAR GOYA V/S STATE OF RAJ & ORS	R P VIJAY	G A
981	4884	2004	BAJRANG SINGH V/S JUDGE LABOUR COURT N	M F BAIG	K N GUPTA
982	4892	2004	RAGHUVEER SINGH V/S STATE OF RAJ & ORS	RAM SINGH BHATI	G.A.
983	5096	2004	DR. NAGAR MAL SHARMA V/S STATE OF RAJ AND ORS	PRAHLAD SINGH	G A
984	5138	2004	ANIL KUMAR V/S STATE OF RAJ & ORS	SURESH KASHYAP	H V NANDWANA (DY GA)
985	5283	2004	SMT CHAMELI DEVI V/S THE SECRETARY TO THE	DINESH YADAV	
986	5343	2004	RADHA RAMAN SHARMA V/S UNION OF INDIA & ORS	R N MATHUR	TEJ PRAKASH SHARMA
987	5350	2004	GAJANAND GOTHWAL V/S STATE OF RAJ & ANR	HIMMAT SINGH	G A
988	5386	2004	MS KIRAN SHARMA V/S STATE OF RAJ & ORS	ANISHA JAIN	DHARMENDRA JAIN
989	5416	2004	GORDHAN SINGH V/S AJMER VIDYUT VITRAN	P K SAHRMA	BHARAT VYAS
990	5467	2004	SATISH KUMAR V/S THE DIRECTOR GENERAL	A L VERMA	KAMLAKAR SHARMA
991	5543	2004	VINAY KUMAR AUDICHYA V/S RAJASTHAN SC/ST FINA	KAMLAKAR SHARMA	TEJ PRAKASH SHARMA
992	5548	2004	BHARAT SINGH SHEKHAW V/S STATE OF RAJ & ORS	D C SWAMI	GOVT ADVOCATE
993	5587	2004	GHANSHYAM MAHESHWARI V/S REGISTRAR COOPERATIV	ASHOK MISHRA	B C JAIN
994	5664	2004	VISHNU DUTT SHARMA V/S STATE OF RAJ & ORS	ASHOK MISHRA	R B MATHUR
995	5735	2004	R S R T C JAIPUR V/S GENERAL SECRETARY R	ASHOK BANSAL	
996	5745	2004	MOHTA DEVI V/S STATE OF RAJ & ORS	P K SHARMA	G A
997	5755	2004	DR AJAY KUMAR VATS V/S STATE OF RAJ	ASHOK GAUR	
998	5767	2004	SURENDRA SINGH AND O V/S RAJ COOPEERATIVE DAI	A K BAJPAI	G K GARG
999	5829	2004	SMT CHAMELI DEVI V/S STATE OF RAJ & ORS	PRADEEP LATA MATHUR	ANKUR RASTOGI ADD G
1000	5836	2004	SMT KAMLA V/S STATE OF RAJ & ORS	BHANWAR BAGRI	G.A.
1001	5875	2004	JAYANTI LAL MODI & A V/S STATE OF RAJ & ORS	G K GARG	SHOBHIT TIWARI
1002	5897	2004	KHETRI COPPER COMPLEX V/S OM SINGH	AJEET BHANDARI	M.F.BAIG
1003	5953	2004	MURARILAL MEENA V/S BANK OF BARODA & ANR	GANESH MEENA	R.K.KALA,R.KALA
1004	6019	2004	RAM LAL SHARMA V/S STATE OF RAJ & ANR	LETTER PETITION	G.S.GILL, ADDL. A.G.
1005	6064	2004	R S R T C JAIPUR & A V/S KANHAIYA LAL & ANR	JAG MOHAN SAXENA	

1006	6070	2004	MANAGEMENT COMMITTEE V/S DIRECTOR SECONDARY E	H P SINGH	C L SAINI
1007	6071	2004	MANAGING DIRECTOR R V/S HARI SINGH & ANR	JAG MOHAN SAXENA	KUNAL RAWAT
1008	6216	2004	CHAIN SINGH MEENA V/S STATE OF RAJ & ORS	GANESH MEENA	B K SHARMA
1009	6381	2004	MANAGING COMMITTEE O V/S DIRECTOR PRIMARY EDU	N K MALOO	MAHENDRA GOYAL
1010	6459	2004	URMILA SHARMA V/S SECRETARY WOMEN & CH	SHASHI SHARMA	J K AGARWAL ADDL. GA
1011	6477	2004	J K SYNTHETICS LTD & V/S STATE OF RAJ & ORS	KAMLAKAR SHARMA	SUNIL KUMAR SINGODIY
1012	6480	2004	SHRI DEEPAK SWAMI V/S R S R T C JAIPUR & A	BABU LAL GUPTA	J K SINGHI
1013	6504	2004	UTSAV LAL SHARMA V/S THE RAJASTHAN CIVIL	MANJU JOSHI	SUDARSHAN LADDHA
1014	6512	2004	MANAGING DIRECTOR R V/S SHRI BHUPENDRA SINGH	O P SHARMA	ASHOK SHARMA
1015	6520	2004	R S R T C & ANR V/S SHRI JAGDISH PRASAD	O P SHARMA	SURESH KASHYAP
1016	6584	2004	BHAGWAN SINGH PARIHA V/S STATE OF RAJ & ORS	MAHENDRA SHAH	VIRENDRA LODHA
1017	6641	2004	KAJOD MAL V/S JUDGE LABOUR COURT K	BHANWAR BAGRI	R C JOSHI
1018	6653	2004	DR PRAKASH CHAND GOL V/S STATE OF RAJ & ORS	SUNIT AWASTHI	G A
1019	6668	2004	C R JAKHAR V/S STATE OF RAJ	MANISH BHANDARI	R C JOSHI
1020	6693	2004	GYANODAYA BAL SHIKSH V/S SMT MAYA BAJPAI & OR	RAJVIR SHARMA	P K SHARMA
1021	6762	2004	KANHAIYA LAL SHARMA V/S THE JUDGE LABOUR COU	BABU LAL GUPTA	ASHOK BANSAL
1022	6923	2004	CONST BHANWAR SINGH V/S STATE OF RAJ & ORS	R S BHADAURIA	G A
1023	6988	2004	SUNIL YADAV V/S RAJASTHAN STATE AGRI	PARAS KUHAD	R A KATTA
1024	7007	2004	RAMESH CHAND GUPTA & V/S ALWAR BHARATPUR AANC	R P VIJAY	REASHM BHARGAVA
1025	7053	2004	SMT MAYA DEVI SHARMA V/S R S R T C LTD & ANR	SANJEEV PRAKASH SHAR	MUNINDRA SINGH
1026	7084	2004	MOHAN V/S THE JUDGE LABOUR COU	SUNIL KUMAR SINGODIY	
1027	7088	2004	RAJ KUMAR SETHI V/S THE PRESIDING OFFICE	M K GUPTA	R K KALA
1028	7158	2004	BAJRANG LAL & ORS V/S STATE OF RAJ & ORS	ROHITASHW KAJLA	
1029	7190	2004	PRAHALAD LAL MEENA V/S STATE OF RAJ & ORS	GANESH MEENA	ANKUR RASTOGI ADD G
1030	7282	2004	MANAGER ADMINISTRATI V/S SHRI VIJAY SONI & AN	ANISHA JAIN	ANIL UPMAN
1031	7299	2004	MAHENDRA SINGH V/S STATE OF RAJ	ASGAR KHAN	B S RAJAWAT DY G C
1032	7307	2004	SOMOTI DEVI V/S STATE OF RAJ & ORS	LETTER PETITION	DR V B SHARMA ADD G
1033	7381	2004	RAJASTHAN EXPLOSIVE V/S THE JUDGE LABOUR COU	MANOJ KUMAR SHARMA	S D SHARMA, R PRASAD
1034	7529	2004	RAM SWAROOP KUSHWAHA V/S STATE OF RAJ & ORS	ANIL KUMAR GARG	S N KUMAWAT
1035	7645	2004	UMED SINGH V/S UNIVERSITY OF RAJAST	RAJDEEPAK RASTOGI	G K GARG
1036	7655	2004	MANAGING COMMITTEE D V/S SMT SHARDA & ORS	MAN SINGH GUPTA	D P SHARMA, K R SHARM
1037	7694	2004	RAJESH KUMAR SAXENA V/S STATE OF RAJ & ANR	S K SHARMA	G A
1038	7695	2004	MOHAN LAL TANWAR V/S R S R T C AJMER & OR	SURESH KASHYAP	GA
1039	7697	2004	SMT INDU VERMA V/S STATE OF RAJ & ORS	BHARAT SINGH	
1040	7747	2004	SHYAM PRAKASH BHATNA V/S STATE OF RAJ & ANR	S K SHARMA	KRISHAN VERMA ADD G
1041	7834	2004	RAM KUMAR JANGID V/S STATE OF RAJ & ORS	ANIL KUMAR GARG	R B MATHUR
1042	7837	2004	UPENDRA MISHRA V/S STATE OF RAJ & ORS	DINESH KUMAR GARG	G.A.
1043	7839	2004	BHAN SINGH V/S STATE OF RAJ & ORS	M M MEHRISHI	BHARAT VYAS
1044	7856	2004	PHOOL CHAND MALI V/S STATE OF RAJ & ANR	RAJENDRA SHARMA	GANESH MEENA G C
1045	7875	2004	H P SAINI V/S STATE OF RAJ & ORS	S S HORA	SHIV CHARAN GUPTA
1046	7930	2004	STANDARD ALLOYS INDI V/S JUDGE LABOUR COURT A	ARVIND GUPTA	RAJIV BANDHU
1047	7955	2004	SHYAM M ASNANI V/S STATE OF RAJ & ANR	RAJDEEPAK RASTOGI	

1048	7982	2004	SMT USHA KAPOOR V/S STATE OF RAJ & ORS	DINESH YADAV	SADHNA BHATT
1049	8012	2004	OM PRAKASH SHARMA V/S R S R T C JAIPUR & O	DEENDAYAL KHANDELWAL	O P SHARMA
1050	8018	2004	UMRAO LAL MEENA V/S STATE OF RAJ & ANR	M B SHARMA	SUNIL KUMAR YADAV AD
1051	8110	2004	MANAGING COMMITTEE A V/S MUKUT BIHARI KUSHWAH	MAHESH SHARMA	D P SHARMA
1052	8220	2004	PADAM CHAND JAIN V/S SHRI KUND KUND DIGAM	LETTER PETITION	K R SHARMA
1053	8268	2004	UPENDRA JOSHI V/S THE STATE OF RAJ & O	ASHOK GAUR	
1054	8277	2004	DR GIRDHAR BHOMIA V/S STATE OF RAJ & ORS	RAJENDRA SONI	S N KUMAWAT
1055	8284	2004	PROFESSOR N K JAIN V/S UNIVERSITY OF RAJ JA	ASHOK GAUR	R A KATTA
1056	8295	2004	MOOL CHAND MEENA V/S RAJASTHAN HOUSING BO	ANUPAM AGRAWAL	PRADEEP ASTHANA
1057	8302	2004	UNION BANK OF INDIA V/S THE PRESIDING OFFICE	R K KALA	NEERAJ BHATT
1058	8332	2004	SHRI MAHENDRA KUMAR V/S THE CHAIRMAN MARUDHA	D S POONIA	RAJENDRA ARORA
1059	8439	2004	SOBHAGMAL JADAM & OR V/S STATE OF RAJ & ORS	SUNIL KUMAR SINGH	R K AGARWAL
1060	8444	2004	GIRDHARI LAL V/S JUDGE LABOUR COURT N	MANOJ PAREEK	HARI BARATH DY G C
1061	8458	2004	R S R T C JAIPUR & A V/S RAMCHANDER SINGH & A	ASHOK BANSAL, J M SAX	SURESH KASHYAP
1062	8480	2004	RAMESH CHAND AGARWAL V/S R S R T C JAIPUR & A	BABU LAL GUPTA	O P SHARMA
1063	8510	2004	RANDHIR SINGH V/S STATE OF RAJ & OSS	VIKRAM SINGH NAIN	INDERJEET SINGH
1064	8585	2004	RAM GOPAL RAIGER V/S THE CENTRAL INDUSTRI	M C TAYLOR	SUDHIR JAIN
1065	8644	2004	RAM KUMAR PUNIYA V/S RAJ CIVIL SERVICES A	MAHENDRA GOYAL	
1066	8666	2004	OM PRAKASH JOSHI & O V/S STATE OF RAJ & ORS	MAHESH GUPTA	G A
1067	8675	2004	SMT ANURADHA SETIYA V/S STATE OF RAJ & ORS	INDRESH SHARMA	PRADEEP KALWANIA ADD
1068	8676	2004	OM PRAKASH JANGID V/S RSRTC KOTA	SUNIL MEHRISHI	MANISH BHANDARI
1069	8679	2004	SITARAM GUPTA V/S RAJASTHAN HOMEOPATHI	ANISHA JAIN	ASHOK MEHTA
1070	8707	2004	MRS DEEPALI MAHIYARI V/S THE R N G E I T JAIP	BABU LAL GUPTA	G A
1071	8723	2004	SURENDRA KUMAR MEENA V/S B S N L NEW DELHI &	S K SINGH	A K BAJPAI
1072	8744	2004	BIRBAL SINGH BENIWAL V/S STATE OF RAJ & ANR	A K BAJPAI	G.A.
1073	8790	2004	DR VIMAL CHAND JAIN V/S STATE OF RAJ & ORS	R A KATTA	RAJEEV SHARMA
1074	8818	2004	THE MANAGING DIRECTO V/S MAHAMANTRI RAJASTHAN	ANISHA JAIN	J K SINGHI
1075	8833	2004	BRIJESH KUMAR SHARMA V/S STATE OF RAJ & ORS	N K SINGHAL	HARSH VARDHAN DY.G.A
1076	8891	2004	SHAHEED BHAGAT SINGH V/S THE R N G E I T JAIP	SANJAY PAREEK	GA
1077	8996	2004	GAURI SHANKAR SHARMA V/S R S R T C JAIPUR & A	BABU LAL GUPTA	O P SHARMA
1078	10	2005	VED KUMAR V/S STATE OF RAJ & ORS	R A KATTA	B S RAJAWAT DY G C
1079	211	2005	DR MOHINDER KUMAR BA V/S NATIONAL INSURANCE C	R N MATHUR	ARVIND JUNEJA
1080	263	2005	GOUR VIPRA VIDYALAYA V/S R N G E I T & ORS	SUDESH BANSAL	RUPIN K KALA
1081	305	2005	PHOOLA RAM FAGERIA V/S STATE OF RAJ & ANR	PRAHLAD SINGH	DR SONIYA SAINI ADD
1082	308	2005	SMT SUSHILA SRIVASTA V/S RAVINDRA BAL NIKETAN	ASHISH JOSHI	C P SHARMA
1083	336	2005	RAMESH CHANDRA SHARM V/S STATE OF RAJ & ORS	S S HORA	HARI BATATH DY G C
1084	359	2005	RAM CHARAN SHARMA V/S R S R T C & ANR	BABU LAL GUPTA	O P SHARMA
1085	416	2005	SMT MANGLI V/S LABOUR COURT I JAIPU	M F BAIG	ARUN SHARMA
1086	448	2005	CHANDRA SEN KHATRI V/S RAJASTHAN TRIBAL ARE	DILEEP SINGH JADOUN	RAJESH MOOTHA
1087	452	2005	JAGDISH PRASAD SHARM V/S STATE OF RAJ & ORS	UMESH KUMAR SHARMA	CHE'TAN BAIRWA ADD G
1088	483	2005	RADHA KISHAN V/S CHIEF MANAGER PRODUC	DILIP SINSINWAR	ANISHA JAIN
1089	516	2005	RANVEER SINGH BHATI V/S STATE OF RAJ & ORS	HANUMAN CHOUDHARY	G S GILL

1090	583	2005	CHIEF MANAGER VAISHA V/S GENERAL SECRETARY RA	O P SHARMA	
1091	590	2005	KAILASH CHAND SHARMA V/S R S R T C AND ANR	BABU LAL GUPTA	O P SHARMA
1092	606	2005	NARAYAN LAL JAIN V/S STATE OF RAJ & ORS	DHARMENDRA JAIN	RUPIN KALA
1093	626	2005	RAMJI LAL AND ORS V/S GRAM PANCHAYAT MALAH	J P SHARMA	ANISHA JAIN
1094	694	2005	ANIL SHARMA V/S STATE OF RAJ & ORS	ANOOP PAREEK	PRAHLAD SHARMA
1095	697	2005	RAMESHWAR PRASAD CHO V/S STATE OF RAJ & ANR	JITENDRA MITRUKA	
1096	741	2005	SMT MAHADEVI V/S DIRECTOR, STATE INSU	LETTER PETITION	G A
1097	746	2005	CHANDRA BHAN BHRAGU V/S THE JUDGE INDUSTRIAL	BABU LAL GUPTA	
1098	773	2005	RAJASTHAN STATE WARE V/S THE INDUSTRIAL TRIBU	KAMLAKAR SHARMA	
1099	774	2005	RAJASTHAN STATE WARE V/S THE INDUSTRIAL TRIBU	KAMLAKAR SHARMA	DHARMENDRA JAIN
1100	780	2005	RAGHUVEER SINGH V/S CHIEF ENGINEER P W D	RAVI SHANKAR SHARMA	
1101	792	2005	K.C. YADAV V/S STATE OF RAJ AND ORS	DINESH YADAV	RAM KUMAR SHARMA
1102	793	2005	RAJ KUMAR V/S THE ADDL DIG ADMN DT	ANISHA JAIN	B BAGRI
1103	837	2005	JAGDISH PRASAD AGARW V/S DEPUTY GENERAL MANAG	SURESH KASHYAP	R K KALA
1104	862	2005	STATE OF RAJ & ORS V/S SHRI LAXMI KANT SHAR	G A	LAXMI KANT SHARMA
1105	877	2005	ANIL RANKA V/S THE STATE OF RAJ & O	ANIL KUMAR GARG	G A
1106	884	2005	LOKESH JOSHI V/S STATE OF RAJ & ORS	ANIL KUMAR GARG	R B MATHUR
1107	895	2005	GURDEEP SINGH V/S R S R T C JAIPUR & A	BABU LAL GUPTA	ALADEEN KHAN
1108	896	2005	NARESH KUMAR BANSIWA V/S STATE OF RAJ & ANR	CHIRANJI LAL SAINI	DR A S KHANGAROT ADD
1109	938	2005	MANAGING COMMITTEE S V/S KISHAN LAL BABERWAL	VINOD GUPTA	M FAISAL BAIG DY G C
1110	946	2005	NARINDAR NATH MAKEN V/S THE U.O.I.(MINISTRY	RAJEEV SOGARWAL (A.	KUNAL RAWAT
1111	1012	2005	EXECUTIVE OFFICER TH V/S SHRI BRIJENDRA SINGH	G K GARG	MUNISH KUMAR SHARMA
1112	1014	2005	EXECUTIVE OFFICER TH V/S LAXMI SINGH & ORS	G K GARG	MUNISH KUMAR SHARMA
1113	1015	2005	EXECUTIVE OFFICER TH V/S LAXMI CHAND JAIN & O	G K GARG	MUNISH KUMAR SHARMA
1114	1016	2005	EXECUTIVE OFFICER TH V/S MOOLCHAND & ORS	G K GARG	M K SHARMA
1115	1017	2005	EXECUTIVE OFFICER TH V/S MOTILAL & ORS	G K GARG	MUNISH KUMAR SHARMA
1116	1018	2005	EXECUTIVE OFFICER TH V/S RAMSWAROOP & ORS	G K GARG	MUNISH KUMAR SHARMA
1117	1033	2005	DIRECTOR DEPARTMENT V/S THE JUDGE INDUSTRIAL	G A	DHARMENDRA JAIN
1118	1272	2005	RAM LAL SINGH MEENA V/S STATE OF RAJ & ORS	PRADEEP KALWANIA	DR A S KHANGAROT ADD
1119	1281	2005	GAND KANWAR V/S STATE OF RAJ & ANR	LETTER PETITION	
1120	1284	2005	GHANSHYAM LAL DEVRA V/S STATE OF RAJ & ORS	RAJVIR SHARMA	BHARAT VYAS
1121	1349	2005	MADAN SINGH RAWAT V/S STATE OF RAJ & ORS	S K SAKSENA	G A
1122	1368	2005	RAJASTHAN NETRAHEEN V/S STATE OF RAJ & ORS	PRAHLAD SINGH	MOAHAN SINGH RAGHAW
1123	1446	2005	BABU LAL YOGI V/S THE J V V N L JAIPUR	ANIL KUMAR SHARMA	ANIL KUMAR SHARMA
1124	1525	2005	DALVEER SINGH V/S THE JUDGE INDUSTRIAL	BABU LAL GUPTA	MANISH BHANDARI
1125	1535	2005	SMT ANJU MISHRA V/S STATE OF RAJ & ORS	S K SAKSENA	
1126	1544	2005	MOOL CHAND V/S STATE OF RAJ & ORS	GAYATRI RATHORE	MAHESH CHAND GUPTA A
1127	1551	2005	SMT UMA SANKHLA V/S STATE OF RAJ & ANR	S K SAKSENA	S ZAKAWAT ALI
1128	1558	2005	SMT UMA SANKHLA V/S STATE OF RAJ & ANR	S K SAKSENA	G A
1129	1588	2005	BANWARI LAL SHARMA & V/S STATE OF RAJ & ORS	S S HORA	AAG
1130	1609	2005	KAILASH CHANDRA VERM V/S UNION OF INDIA & ORS	S K SINGH	R A VERMA
1131	1614	2005	RAMESH CHAND SHARMA V/S STATE OF RAJ & ORS	BHANWAR BAGRI, D N S	

1132	1632	2005	SMT SANTOSH JAIN V/S THE SECRETARY PANCHHA	R P VIJAY	
1133	1663	2005	DR RAJ KUMAR YADAV V/S STATE OF RAJ & ORS	S S HORA	S N KUMAWAT
1134	1685	2005	KANHAILAL SHARMA V/S R S R T C JAIPUR & O	MAHENDRA SHAH	O P SHARMA
1135	1697	2005	RAM KARAN SHARMA V/S STATE OF RAJ & ORS	MANOJ PAREEK	GA
1136	1699	2005	KAMALKANT MAHARSHI V/S STATE OF RAJ & ORS	ANIL KUMAR GARG	R B MATHUR
1137	1779	2005	MANNA RAM MEENA V/S THE DIRECTOR SECONDA	AKHIL SIMLOTE	G.A.
1138	1928	2005	SHRI SITA RAM & ORS V/S STATE OF RAJ & ORS	SHAILESH KUMAR PANWA	G S GILL
1139	1973	2005	RAM SWAROOP SONI V/S STATE BANK OF BIKANE	RAJENDRA SONI	G C GARG
1140	2002	2005	SHRI SUBHASH CHAND N V/S THE SECRETARY ANIMAL	S S HORA	ANKUR RASTOGI ADD G
1141	2013	2005	SHRI KARNI SINGH BID V/S R S R T C JAIPUR & A	RAJENDRA ARORA	ALADEEN KHAN
1142	2042	2005	IQBAL AGWANI & ANR V/S SUKHPAL SINGH & ORS	PRAHLAD SINGH	R MOONDIA
1143	2134	2005	MAHESH KUMAR ASNANI V/S RANBAXY LABORATORIES	PRAHLAD SINGH	MANOJ KUMAR SHARMA
1144	2185	2005	AZAD SENIOR SECONDAR V/S RANVEER SINGH & ORS	S D SHARMA	P D SINGH
1145	2186	2005	AZAD SENIOR SECONDAR V/S IZAZ ALI AND ORS	S D SHARMA	P D SINGH
1146	2254	2005	R S R T C JAIPUR & O V/S RAJASTHAN STATE ROAD	ASHOK BANSAL	RAJENDRA VAISH
1147	2264	2005	A P TIWARI V/S LIFE INSURANCE CORPO	BABU LAL SHARMA	M D ACRAWAL
1148	2298	2005	HARI DUTT PUROHIT V/S R S R T C JAIPUR	R C JOSHI	R D RASTOGI
1149	2352	2005	RAJASTHAN STATE WARE V/S THE INDUSTRIAL TRIBU	KAMLAKAR SHARMA	DHARMENDRA JAIN
1150	2353	2005	RAJASTHAN STATE WARE V/S THE INDUSTRIAL TRIBU	KAMLAKAR SHARMA	ASHOK GAUR
1151	2445	2005	STATE OF RAJ & ORS V/S MALIRAM & ANR	G A	DV THOLIA
1152	2477	2005	OM PRAKASH MAHNA V/S UNION BANK OF INDIA	NEMI CHAND CHOUDHARY	R K KALA
1153	2481	2005	KISHAN KUMAR & ANR V/S STATE OF RAJ & ORS	ASHOK KUMAR PAREEK	R B MATHUR,G A
1154	2490	2005	TARA CHAND ASWAL V/S STATE OF RAJ & ANR	PRAHLAD SINGH	B S RAJAWAT DY G C
1155	2597	2005	HEMRAJ NAGAR V/S STATE OF RAJ & ORS	MAHESH GUPTA	PARIKSHIT SINGH DY G
1156	2602	2005	PRAVEEN CHORAIWAL V/S STATE OF RAJ & ANR	RAJENDRA VAISH	M RAFIQ
1157	2605	2005	M C GOYAL V/S RAJASTHAN SMALL INDU	JAI KUMAR YADAV	R P GARG
1158	2631	2005	DR VINEET NAHAR V/S STATE OF RAJ & ORS	NARENDRA MISHRA	GA
1159	2632	2005	RAMESH CHAND SRIVAST V/S STATE OF RAJ & ORS	NARENDRA MISHRA	BK SHARMA, DY.GA
1160	2670	2005	SATISH CHANDRA SHARM V/S STATE OF RAJ & ORS	PREM KUMAR SHARMA	SANJAY PAREEK
1161	2694	2005	BANSIDHAR GURJAR V/S R P S C AJMER	BACHU SINGH GURJAR	S.N.KUMAWAT
1162	2804	2005	SHIV LAHARI SHARMA V/S STATE OF RAJ & ORS	NAINA SARAF	CHETAN BAIRWA ADDL G
1163	2815	2005	RAM PRASAD V/S STATE OF RAJ & ORS	LOKESH SHARMA	B S RAJAWAT DY G C
1164	2823	2005	POORAN MAL BASWAL V/S STATE OF RAJ & ANR	LOKESH SHARMA	SUNIL KUMAR YADAV AD
1165	2827	2005	CHANDRA SHEKHAR CHAT V/S RAJASTHAN CIVIL SERV	PRATAP SINGH SIROHI	M FAISAL BAIG DY G C
1166	2829	2005	MISS SHUCHITA MEHTA V/S STATE OF RAJ AND ORS	ANURAG SHARMA	ALOK GARG,G C GARG
1167	2856	2005	TEHSILDAR KATHOOMAR V/S JUDGE LABOUR COURT B	G A	M SHAH
1168	2861	2005	SMT ASHA JOSHI V/S STATE OF RAJ & ORS	MAHESH CHAND GUPTA	M C GUPTA
1169	2902	2005	MANOJ KUMAR PANWAR V/S THE R.P.S.C.,AJMER &	SUNIL KUMAR SINGODIY	GOVT.ADVOCATE
1170	2934	2005	ASHOK KUMAR DHINGRA V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	R C JOSHI,G.A.
1171	2938	2005	SMT DAYA YADAV V/S MANAGING COMMITTEE S	SHIV CHARAN GUPTA	A K BAJPAI
1172	3017	2005	JAGDISH CHANDRA JOSH V/S THE JUDGE INDUSTRIAL	BABU LAL GUPTA	G S RATHORE
1173	3026	2005	SMT QUEENA ROSE V/S STATE OF RAJ & ORS	ASHISH JOSHI	DR V B SHARMA AGC

1174	3035	2005	BALVEER SINGH V/S STATE OF RAJ & ORS	YOGESH GUPTA	DINESH YADAV AAG
1175	3050	2005	UTTAR PASCHIM RAILWA V/S THE DIVISIONAL RAILW	SHYAM SUNDER SHARMA	P C SHARMA
1176	3111	2005	BRIJENDRA SINGH DHAK V/S THE DIRECTOR GENERAL	RAM KUMAR SHARMA	M L GOYAL GA
1177	3128	2005	HAFIZ KHAN V/S THE INDUSTRIAL TRIBU	S S HASAN	R P KULDEEP A.GOV.T.
1178	3173	2005	THE GENERAL MANAGER V/S SUNEEL KUMAR & ANR	G K GARG	C S MEENA
1179	3206	2005	MAHESH KUMAR PEEPLIW V/S INDIAN OVERSEAS BANK	D P PUJARI	DR A S KHANGAROT
1180	3283	2005	DEOKINANDAN GOYAL V/S STATE OF RAJ & ANR	S K SAKSENA	ASHOK GAUR
1181	3295	2005	MADAN SINGH & ORS V/S THE CHAIRMAN CUM MAN	INDRESH SHARMA	VIRENDRA LODHA
1182	3305	2005	MOHAN LAL SHARMA V/S STATE OF RAJ & ANR	ASHOK GAUR	B K SHARMA
1183	3393	2005	JAGDISH & ORS V/S STATE OF RAJ & ORS	DHARAMVEER THOLIA	MAHESH CHAND GUPTA A
1184	3427	2005	SOHAN LAL DAYMA V/S STATE OF RAJ & ORS	VIJAY SINGH	ANANT BHANDARI DY G
1185	3536	2005	LAXMI DEVI V/S STATE OF RAJ & ORS	LETTER PETITION	C P SHARMA,G.A.
1186	3582	2005	BHAGCHAND SHARMA V/S R S R T C JAIPUR & O	BABU LAL GUPTA	R.S.BHATI
1187	3660	2005	SATISH CHAND GUPTA V/S PUNJAB NATIONAL BANK	ANUPAMA PARASHAR	RAJENDRA ARORA
1188	3665	2005	R S R T C JAIPUR & A V/S SHRI RAMESHWAR LAL &	J K SINGHI	R P SAINI
1189	3700	2005	ANWAR ALI V/S R N G E I T JAIPUR &	D P SHARMA	B S CHABA
1190	3703	2005	SURESH BABU SHARMA V/S STATE OF RAJ & ORS	MUNISH KUMAR SHARMA	NAKUR RASTOGI ADD G
1191	3704	2005	BIRDHI LAL KANGAS V/S STATE OF RAJ & ORS	MUKESH AGRAWAL	HEMANT MATHUR DY GC
1192	3710	2005	NARENDRA KUMAR CHAND V/S THE DIRECTOR PRESS &	MANISH BHANDARI	ANUPAM AGRAWAL
1193	3749	2005	MAHENDRA KUMAR GUPTA V/S STATE OF RAJ & ANR	PRAHLAD SINGH	ASHOK BANSAL
1194	3763	2005	DR MRS SAROJ MATHUR V/S STATE OF RAJ & ORS	VIRENDRA LODHA	
1195	3767	2005	ABHAY SINGH V/S STATE OF RAJ & ORS	YOGESH GUPTA	B S RAJAWAT DY G C
1196	3774	2005	THE MANAGING COMMITT V/S R N G E I T JAIPUR &	PARAS KUHAD	K R SHARMA
1197	3789	2005	SADHU SINGH V/S STATE OF RAJ & ANR	SANDEEP SAXENA	
1198	3828	2005	GULAB CHAND GUPTA & V/S THE PRINCIPAL SECRET	BRIJESH MUDGAL	
1199	3896	2005	RATAN SINGH V/S UNION OF INDIA & ORS	GAYATRI RATHORE	HANUMAN CHOUDHARY
1200	3917	2005	K.K.RAI V/S STATE OF RAJ AND ORS	PRAHLAD SINGH	GOVT.ADVOCATE
1201	3968	2005	DR GAJENDRAPAL SINGH V/S STATE OF RAJ & ANR	VIRENDRA DANGI	RAJ SHARMA ADD G C
1202	4044	2005	SANJAY MATHUR & ORS V/S STATE OF RAJ & ANR	GAYATRI RATHORE	G A
1203	4092	2005	AMAR CHAND JAIN V/S STATE OF RAJ & ANR	MUNISH KUMAR SHARMA	MUKESH AGARWAL
1204	4142	2005	SHRI GANDHI KANYA MA V/S THE R N G E I T JAIP	PRAHLAD SINGH	VIRENDRA DANGI
1205	4185	2005	NARPAT SINGH V/S THE SECRETARY DEPART	S D SHARMA	KAMLAKAR SHARMA
1206	4653	2005	SHER SINGH & ORS V/S STATE OF RAJ & ORS	MAHESH GUPTA	AJAY GUPTA
1207	4740	2005	UNION OF INDIA & ORS V/S MALI RAM SHARMA & AN	S S HASAN	C P SHARMA
1208	4794	2005	M/S GARG HOSPITAL & V/S STATE OF RAJ & ORS	SARANSH SAINI	G S BAPNA, A G
1209	4955	2005	RAM KISHAN NAYAK V/S R S R T C JAIPUR & A	BABU LAL GUPTA	R D RASTOGI
1210	4984	2005	SMT RIDHU KANWAR SHE V/S STATE OF RAJ & ORS	ASHOK GAUR	S N KUMAWAT
1211	5014	2005	DR C P BHATNAGAR V/S RAJASTHAN AGRICULTUR	AKHIL SIMLOTE	R A KATTA
1212	5023	2005	SMT GIGI DEVI V/S STATE OF RAJ & ORS	LETTER PETITION	
1213	5031	2005	BHANWAR LAL V/S THE RAJASTHAN SMALL	NAINA SARAF	R P GARG
1214	5043	2005	HUKUM CHAND & ANR V/S INDUSTRIAL TRIBUNAL	K C SHARMA	HARSH VARDHAN NANDWA
1215	5111	2005	DEVI NARAIN & ANR V/S STATE OF RAJ & ORS	SURESH KASHYAP	ANKUR RASTOGI ADD G

1216	5454	2005	SATYAPAL SINGH V/S THE DIRECTOR AGRICUL	AKHIL SIMLOTE	ANKUR RASTOGI ADD G
1217	5495	2005	SHYAM SUNDER SHARMA V/S STATE OF RAJ & ANR	MOHIT TIWARI S TIWAR	ASHWANI CHOBISA
1218	5497	2005	RAMBIR YADAV & ANR V/S STATE OF RAJ & ORS	RAJENDRA SONI	G A
1219	5620	2005	RAMESHWAR PRASAD CHA V/S STATE OF RAJ & ANR	KAILASH CHANDRA SHAR	M FAISAL BAIG DY G C
1220	5636	2005	RAM KISHORE V/S THE JUDGE LABOUR COU	D C GUPTA	N C SHARMA S L SHARM
1221	5638	2005	KAILASH CHAND JAIN & V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	ABHISHEK SHARMA
1222	5648	2005	SMT MOLI V/S STATE OF RAJ & ORS	MOHAN SINGH RAGHAW	BK SHARMA, DY.GA
1223	5667	2005	LALIT SINGH ALIAS LA V/S STATE OF RAJ & ORS	R K MATHUR	BANWARI SHARMA
1224	5673	2005	BHANWAR SINGH V/S JUDGE INDUSTRIAL TRI	SURESH KASHYAP	G K RANA
1225	5684	2005	PRABHU DAYAL V/S R S R T C JAIPUR & A	BABU LAL GUPTA	R D RASTOGI
1226	5706	2005	SHAITAN SINGH DEVRA V/S STATE OF RAJ & ORS	ASHOK BANSAL	DR M S KACHHAWA ADD
1227	5710	2005	SHAITAN SINGH DEVRA V/S STATE OF RAJ & ORS	ASHOK BANSAL	DR M S KACHHAWA ADD
1228	5729	2005	EXECUTIVE ENGINEER I V/S THE JUDGE LABOUR COU	G A	
1229	5790	2005	POORAN CHAND SHARMA V/S STATE OF RAJ AND ORS	H C SAINI	R B MATHUR
1230	6012	2005	RAM KISHAN MEENA V/S STATE OF RAJ & ORS	VISHWAJEET MANTRI	SANJAY KUMAR SHARMA
1231	6028	2005	MAKKHAN LAL SHARMA V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	G A
1232	6048	2005	DEV SHARAN NAKRA V/S RAJASTHAN COOPERATIV	A K BAJPAI	R K KALA
1233	6095	2005	HARISH KUMAR CHAKRAV V/S STATE OF RAJ & ORS	SHAILESH KUMAR PANWA	PRADEEP KALWANIA ADD
1234	6105	2005	RAMJI LAL V/S STATE OF RAJ & ORS	KAILASH CHANDRA SHAR	GOVERNMENT ADVOCATE
1235	6119	2005	CHAIRMAN MUNICIPAL B V/S THE INDUSTRIAL TRIBU	LOKESH SHARMA	S KASHYAP
1236	6180	2005	SATYA NARAYAN RAO V/S REGISTRAR GENERAL RA	RAJDEEPAK RASTOGI	
1237	6195	2005	BHARAT BHUSHAN PAREE V/S JAIPUR ZILA DUGDH UT	RAJDEEPAK RASTOGI	R.K.KALA
1238	6199	2005	RAM SAHAI BAIRWA V/S STATE OF RAJ	ASHOK GAUR	RAJ SHARMA ADD G C
1239	6264	2005	KAILASH CHAND VERMA V/S STATE OF RAJ & ANR	ASHOK GAUR	G A
1240	6298	2005	SHRI N K RANWAT V/S UNITED INDIA INSURAN	BHANWAR BAGRI	
1241	6349	2005	SURESH SINGH V/S R S R T C & ANR	M C TAYLOR	ASHOK BANSAL
1242	6370	2005	SMT USHA JAIN V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	A S KHANGAROT ADD G
1243	6432	2005	KARAN SINGH V/S STATE OF RAJ AND ANR	R P GARG	B S RAJAWAT DY G C
1244	6434	2005	SHIKSHA KARMI UNION V/S STATE OF RAJ AND ANR	SHOBHIT TIWARI	G S GILL
1245	6462	2005	PURSHOTTAM DAS GARG V/S STATE OF RAJ & ORS	SATYENDRA KUMAR GUPT	
1246	6503	2005	ANIL VYAS & ORS V/S STATE OF RAJ & ORS	ASHOK GAUR	MUKESH KUMAR VERMA
1247	6519	2005	BANWARI LAL V/S AJMER VIDYUT VITRAN	CHIRANJI LAL SAINI	ABHISHEK SHARMA
1248	6549	2005	MADAN LAL BAGADA V/S R S R T C AND ANR	ALOK SHARMA	MUKESH KUMAR SHARMA
1249	6565	2005	MALI RAM MISRA V/S RAJASTHAN STATE ROAD	ANOOP DHAND	J K SINGHI
1250	6657	2005	SHRI SANJAY KUMAR PA V/S STATE OF RAJ	PRADEEP LATA MATHUR	AS KHANGROT, ADDL.GA
1251	6698	2005	NAND RAM SHARMA V/S STATE OF RAJ & ORS	RAJESH GOSWAMI	GOVT ADVOCATE
1252	6707	2005	PHOOL CHAND V/S STATE OF RAJ & ORS	A K BAJPAI	B S RAJAWAT DY G C
1253	6722	2005	SHAKUNTALA DEVI V/S STATE OF RAJ & ORS	P V CALLA	R S BHATI
1254	6744	2005	YASHWANT SINGH YADAV V/S DISTRICT AYURVED OFF	RAJENDRA SONI	
1255	6768	2005	VISHWA NARAYAN BOHRA V/S STATE BANK OF BIKANE	R C JOSHI	G K GARG
1256	6815	2005	MAHESH CHAND DUBEY V/S STATE OF RAJ & ORS	BHARAT YADAV	HARI BARATH DY G C
1257	6828	2005	BRIJ MOHAN BAIRWA V/S R S R T C JAIPUR & A	VINODI LAL MATHUR	R D RASTOGI

1258	6861	2005	DR ROOP CHAND MEENA V/S STATE OF RAJ & ORS	RAKESH KUMAR	
1259	6864	2005	ANIL AGARWAL V/S STATE OF RAJ & ORS	ALOK SHARMA	ASHOK GAUR
1260	6883	2005	SMT LAXMI KUMARI KES V/S STATE OF RAJ & ANR	BABU LAL SHARMA	ANKUR RASTOGI ADD G
1261	6944	2005	THE CHIEF WORKS MANA V/S LABOUR & INDUSTRIAL	GOPI CHAND GARG	RINESH GUPTA HARISH
1262	6965	2005	RAM VILAS GUPTA V/S CENTRAL GOVT INDUSTR	SHAILESH PRAKASH SHA	RUPIN KALA
1263	6973	2005	ASHOK KUMAR VERMA V/S REGIONAL MANAGER BAN	RAJ SHARMA	TEJ PRAKASH SHARMA
1264	7000	2005	SHRI SAWAI SINGH MIR V/S STATE OF RAJ & ORS	AJEET BHANDARI	HARI BATATH DY G C
1265	7006	2005	CHAJJU RAM MEENA V/S STATE OF RAJ & ORS	VIRENDRA LODHA	S P SHARMA
1266	7056	2005	PHOOL SINGH V/S STATE OF RAJ & ORS	GANESH MEENA	SHYAM ARYA, G.A.
1267	7203	2005	GOPAL LAL BANA V/S UNION OF INDIA & ORS	R P GARG	RAM GOPAL CHOUDHARY
1268	7215	2005	SMT SHIKSHA BHARDWAJ V/S STATE OF RAJ & ORS	DR MAHESH SHARMA	PARIKSHIT SINGH DY G
1269	7262	2005	UDAI SINGH V/S CHIEF GENERAL MANAGE	SUSHIL KUMAR JAIN	B N SANDU
1270	7339	2005	RAMESHWAR LAL JAT V/S THE UNION OF INDIA &	TANVEER AHMED	KUNAL RAWAT
1271	7341	2005	KARAMCHARI TRADE UNI V/S STATE OF RAJ & ANR	ANISHA JAIN	
1272	7349	2005	GOVIND SHARMA V/S CHAUDHARY CHARAN SIN	R C JOSHI	A K BHARGAVA
1273	7359	2005	BLOCK DEVELOPMENT OF V/S THE JUDGE LABOUR COU	VIKAS SHARMA	MANOJ PAREEK
1274	7365	2005	THE G M STATE BANK O V/S SHRI MUKESH TELI AND	G C GARG	YOGESH KUMAR SHARMA
1275	7369	2005	MANOHAR SINGH V/S THE RAJASTHAN STATE	N K GAUTAM	R D RASTOGI
1276	7397	2005	LOKENDRA SINGH V/S ORIENTAL BANK OF COM	SURESH SAHNI	RAJENDRA K SALECHA
1277	7418	2005	DAULAT RAISINGHANI V/S STATE BANK OF INDIA	MAHESH GUPTA,JK DHIN	SUDHIR GUPTA
1278	7431	2005	PRITAM CHAND GUPTA A V/S THE DISTRICT AND SES	PRAHLAD SINGH	A K SHARMA
1279	7434	2005	SATYA PAL MEENA V/S STATE OF RAJ & ANR	ANISHA JAIN	HEMANT MATHUR DY G C
1280	7500	2005	PRAHLAD SINGH V/S UNION OF INDIA & ORS	JITENDRA MITRUKA	DINESH YADAV
1281	7666	2005	KALU RAM SHARMA V/S STATE OF RAJ & ORS	YOGESH KUMAR SHARMA	R K SHARMA
1282	7678	2005	DR V S PANWAR & ORS V/S STATE OF RAJ & ANR	S R SURANA	
1283	7714	2005	HIRA LAL V/S THE DIRECTOR ELEMENT	SUNIL KUMAR SINGODIY	
1284	7769	2005	UMESH KUMAR SHARMA & V/S UNIVERSITY OF RAJAST	PRAHLAD SINGH	G K GARG
1285	7810	2005	NAURANG LAL V/S STATE OF RAJ & ORS	S K SAKSENA	B S RAJAWAT DY G C
1286	7829	2005	DEVENDRA V/S STATE OF RAJ & ORS	N K SINGHAL	S D KHASPURIA ADD G
1287	7897	2005	LILOO CHOUDHARY & OR V/S STATE OF RAJ & ANR	DEVENDRA KUMAR BHARD	MANOJ GOYAL
1288	7913	2005	MAYO COLLEGE GENERAL V/S SMT PUSHPA SISODIYA	AJEET BHANDARI	R P SHARMA
1289	8027	2005	SATYAVEER SINGH V/S C C S NATIONAL INSTI	PARAS KUHAD	R D RASTOGI
1290	8042	2005	MOTI LAL V/S THE DIRECTOR ELEMENT	SUNIL KUMAR SINGODIY	
1291	8075	2005	SATYANARAYAN V/S STATE OF RAJ & ORS	KAMLAKAR SHARMA	BASANT VYAS, AGA
1292	8085	2005	K C GUPTA V/S THE RAJASTHAN SMALL	PRAHLAD SINGH	R P GARG
1293	8116	2005	JAGDISH PRASAD SHARM V/S STATE OF RAJ & ORS	ANOOP DHAND	S N KUMAWAT, A. GOVT.
1294	8153	2005	KAMLA DEVI V/S STATE OF RAJ & ORS	LETTER PETITION	NEERJA KHANNA
1295	8178	2005	INDIAN OIL CORPORATI V/S SHRI RAM KISHAN MEEN	S KASLIWAL	KUNAL RAWAT
1296	8182	2005	INDIAN OIL CORPORATI V/S SHRI NARENDRA SINGH	S KASLIWAL	KUNAL RAWAT
1297	8184	2005	INDIAN OIL CORPORATI V/S SHRI CHANDA RAM MEEN	S KASLIWAL	KUNAL RAWAT
1298	8206	2005	SURAJ NARAYAN KAUSHI V/S STATE OF RAJ & ANR	PRIYANKA PAREEK LETT	G S GILL
1299	8252	2005	THE GENERAL SECRETAR V/S CENTRAL GOVT INDUSTR	SURESH KASHYAP	MANJU JOSHI

1300	8270	2005	SAMASTH PRARTHI GAN V/S STATE OF RAJ & ORS	LETTER PETITION	B.L.AWASTHI
1301	8413	2005	RAM GOPAL MEGHWAL V/S R S R T C JAIPUR & A	BABU LAL GUPTA	O P SHARMA
1302	8489	2005	BHAGAT SINGH V/S THE JUDGE INDUSTRIAL	BABU LAL GUPTA	ASHOK BANSAL
1303	8515	2005	DEVI PRATAP SINGH V/S R S R T C JAIPUR & A	ANOOP DHAND	J K SINGHI
1304	8517	2005	THE PRINCIPAL ARMY S V/S KAUSHALAYA DEVI & AN	SANJAY PAREEK	R BHARGAVA
1305	8543	2005	NASEEM KHAN V/S STATE OF RAJ	ANISHA JAIN	MEENA PAREEK
1306	8562	2005	HANUMAN SAHAI TAILOR V/S THE JAIPUR CENTRAL C	M C TAYLOR	M K DHAKAD
1307	8572	2005	CHHOTU KHAN V/S STATE OF RAJ & ORS	A K BAJPAI	B S RAJAWAT DY G C
1308	8640	2005	SURGYAN SINGH V/S JUDGE LABOUR COURT N	SURESH KASHYAP	
1309	8674	2005	G P GARG V/S THE REGISTRAR GENERA	AMIT NATH MATHUR	INDERJEET SINGH
1310	8819	2005	YOGENDRA VYAS V/S STATE OF RAJ & ORS	HARI KRISHNA SHARMA	
1311	8822	2005	SHRI NARAIN & ORS V/S STATE OF RAJ& ORS	PREM KRISHNA SHARMA	
1312	8827	2005	CHAIN SINGH V/S THE CHIEF MANAGER R	SONIA SHANDILYA,S PA	G S FAUZDAR
1313	8832	2005	MANAGING COMMITTEE I V/S R N G E I T JAIPUR &	N K MALOO	S K SHARMA
1314	8843	2005	BARJI DEVI V/S STATE OF RAJ & ANR	MANOJ PAREEK	S ZAKAWAT ALI DY G C
1315	8850	2005	MAHAVIR SINGH V/S HINDUSTAN COPPER LTD	ANISHA JAIN	AJEET BHANDARI
1316	8859	2005	ORIENTAL BANK OF COM V/S JUDGE INDUSTRIAL TRI	RAJENDRA SALECHA	S P SINGH
1317	8917	2005	SMT MEENA SHARMA & O V/S STATE OF RAJ & ORS	SUDHINDRA KUMAWAT	GOVT.ADVOCATE
1318	8932	2005	REWAD RAM MEENA & OR V/S LABOUR COURT NO 2 JA	SANJEEV PRAKASH SHAR	VIRENDRA LODHA
1319	9016	2005	SULTAN V/S THE JUDGE LABOUR COU	SHAILESH PRAKASH SHA	DR V B SHARMA ADD G
1320	9041	2005	SHRI INDER RAJ MEENA V/S LABOUR COURT NO 2 JA	SANJEEV PRAKASH SHAR	VIRENDRA LODHA
1321	9124	2005	RAJESH KUMAR SHARMA V/S STATE OF RAJ & ORS	PARVEEN KUMAR SHARMA	B K SHARMA DY.G.A.
1322	9165	2005	SMT SAVITRI SHARMA V/S STATE OF RAJ & ORS	S K JINDAL	
1323	9174	2005	ZAMIR AHMED QURESHI V/S THE UNION OF INDIA &	S D SHARMA	V S YADAV
1324	9216	2005	RAMU V/S JUDGE LABOUR COURT A	NAINA SARAF	
1325	9237	2005	DEV VRIT YADAV V/S R F C AND ORS	R K MATHUR	VIRENDRA LODHA
1326	9254	2005	GANGA RAM H V/S FOOD CORPORATION OF	N L AGRAWAL	VIRENDRA LODHA
1327	9358	2005	SMT SUBHADRA DEVI & V/S STATE OF RAJ & ORS	ASHOK BANSAL	V D GATHALA
1328	9405	2005	MURARI LAL V/S THE JUDGE LABOUR COU	MUNISH KUMAR SHARMA	DR A S KHANGAROT ADD
1329	9427	2005	MURARI LAL SAIN V/S CHIEF EXECUTIVE OFFI	SHASHI BHUSHAN GUPTA	P S SHARMA
1330	9451	2005	MAHENDRA SINGH SAIWA V/S R S R T C JAIPUR & A	S L SONGARA	J M SAXENA
1331	9482	2005	KAILASH TUNWAL & ORS V/S BOARD OF SECONDARY E	SUNIL SAMDARIA	PRAHLAD SINGH
1332	9522	2005	STATE BANK OF INDIA V/S CENTRAL GOVT INDUSTR	S S HASAN	L K SHARMA
1333	9591	2005	RAM KALYAN DUKYA V/S STATE OF RAJ & ANR	ANISHA JAIN	G S GILL
1334	9593	2005	KRISHAN KUMAR GARG V/S THE PRESIDING OFFICE	MADHAV MITRA	M D AGRAWAL
1335	9640	2005	S N GAUR V/S THE R S R T C JAIPU	R C JOSHI	O P SHARMA
1336	9641	2005	VIKAS ADHIKARI PANCH V/S THE JUDGE LABOUR COU	G A	M F BAIG
1337	9676	2005	OM PRAKASH PALIWAL V/S THE JUDGE LABOUR COU	R A KATTA	R K SHARMA
1338	9682	2005	OM PRAKASH V/S STATE OF RAJ & ORS	KAILASH CHANDRA SHAR	RAJ SHARMA ADD G C
1339	9733	2005	YADUVEER SINGH V/S STATE OF RAJ & ORS &	HANUMAN CHOUDHARY	A K PAREEK DEEPAK PA
1340	9747	2005	J P MEENA V/S UNION OF INDIA & ORS	TANVEER AHMED	N K MALOO
1341	9771	2005	BHASKAR EDUCATIONAL V/S MAHENDRA SINGH CHOUH	DR PRAKASH CHANDRA J	C P SHARMA

1342	9782	2005	VIRENDRA KUMAR GUPTA V/S THE JUDGE LABOUR COU	KUNAL RAWAT	J M SAXENA
1343	9789	2005	SUNIL PARNAMI V/S ORIENTAL BANK OF COM	G S SHARMA	BHAGWATI SINGH RATNU
1344	9831	2005	CHIEF MANAGER R S R V/S GANESH PRASAD JAT &	ALADEEN KHAN	DHARMENDER JAIN
1345	9837	2005	MRS MARIAMMA RANJAN V/S INDIAN RED CROSS SOC	R C JOSHI	AMITAVA MOZUMDAR
1346	9838	2005	MRS MOLLY GEORGE V/S INDIAN RED CROSS SOC	R C JOSHI	AMITAVA MOZUMDAR
1347	9854	2005	DR L D SHARMA V/S STATE OF RAJ & ANR	SANJEEV PRAKASH SHAR	RAJ SHARMA ADD G C
1348	9900	2005	PAWAN PRAJAPATI V/S UNION OF INDIA AND A	SUNIL SAMDARIA	AJAY SUKHLA
1349	9928	2005	DY.CONSERVATOR OF FO V/S SHRI SULTANARAM & AN	GOVT.ADVOCATE	SURESH KASHYAP
1350	9970	2005	DY CONSERVATOR OF FO V/S JUDGE LABOUR COURT N	G A	SURESH KASHYAP
1351	10024	2005	DR.MAHESH KUMAR AROR V/S INDIAN RED CROSS SOC	AJAY KUMAR JAIN	R.K.JAIN
1352	10093	2005	HIMMAT SINGH SODHA V/S STATE OF RAJ & ORS	ANAND SHARMA	G A
1353	10099	2005	OM PRAKASH SHARMA V/S INDIAN RED CROSS SOC	R C JOSHI	
1354	10101	2005	KAILASH CHAND V/S UNION OF INDIA & ORS	HEM CHAND BAIRWA	GAURAV JAIN
1355	10120	2005	R S R T C BIKANER V/S SAHAB RAM & ANR	JAG MOHAN SAXENA	
1356	10181	2005	BRAJENDRA V/S MANDAL FOREST OFFICE	RAJ KUMAR JAIN	N K BHATTA ADD G C
1357	10229	2005	OM PRAKASH GUPTA V/S DIRECTOR AGRICULTURE	JITENDRA PANDEY	ANKUR RASTOGI ADD G

**S.B.CIVIL WRIT From 2001 to 2005
(Misc. Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	50	2001	SMT PUSHPA GUPTA V/S UIT ALWAR AND ORS	PC JAIN	
2	62	2001	M/S KHANDELWAL TENT V/S STATE AND ORS	R.S.MEHTA	GA
3	90	2001	RAMRATI DEVI V/S STATE AND ORS	A K BAJPAI	GA
4	107	2001	M/S AKASH INDUSTRIAL V/S THE ASSISTANT TRANSP	SANDEEP PATHAK	KAMLAKAR SHARMA
5	156	2001	M/S SURJIT SINGH AND V/S STATE AND ORS	V R BAJWA	
6	192	2001	THE ASSISTANT DIRECT V/S M/S JANKI LAL GORI L	RECEIVED FROM S.T.R.	R B MATHUR
7	195	2001	TATA ENGINEERING & L V/S STATE AND ORS	RECEIVED FROM S.T.R.	
8	199	2001	TATA ENGINEERING & L V/S STATE AND ORS	RECEIVED FROM S.T.R.	R B MATHUR
9	207	2001	BHAGIRATH PRASAD SON V/S THE DTO SAWAI MADHOP	RECEIVED FROM S.T.R.	G A
10	283	2001	DWARKA BAI AND ORS V/S STATE AND ORS	S MEHRISH	N.L.PAREEK
11	287	2001	TARA CHAND AND ORS V/S STATE AND ORS	B BAGRI	G A
12	380	2001	RAM NIWAS SINGH PARM V/S RAM KUMAR AND ORS	SURESH PAREEK	
13	422	2001	PANNA LAL & ORS V/S B O R & ORS	S K JINDAL	
14	559	2001	SMT PRABHATI DEVI AN V/S STATE AND ORS	KK MEHRISHI	S ZAKAWAT ALI DY G C
15	689	2001	RAMESHWAR AND ORS V/S BOR AJMER AND ORS	AMARDEEP ATWAL	GYATRI RATHORE
16	704	2001	RAM GOPAL V/S BOR AJMER AND ORS	KAMLAKAR SHARMA,SP T	HARSH VARDHAN NANDWA
17	895	2001	THAR CEMENT PVT LTD V/S AJMER VIDYUT VITRAN	KAMLAKAR SHARMA	VIRENDRA LODHA
18	1043	2001	THE EMPLOYERS ASSOCI V/S STATE AND ORS	MANOJ KUMAR SHARMA	G.A.
19	1191	2001	LAXMI NARAIN V/S STATE AND ORS	HANUMAN CHOUDHARY	G A
20	1261	2001	MAABHARATI SHIKSHA S V/S STATE AND ORS	RD RASTOGI	ASHISH SHARMA
21	1445	2001	RAM KARAN AND ORS V/S THE BOR AJMER AND OR	RK GOYAL	SANJAY MEHRISHI TRUN
22	1553	2001	REGIONAL PROVIDENT F V/S M/S GARMENT CRAFS MA	NITIN JAIN	SUDESH SAINI
23	1595	2001	RODU V/S THE BOR AJMER AND OR	BIRI SINGH SINSINWAR	N.L.PAREEK
24	1615	2001	KEC INTERNATIONAL LT V/S RAJ RAJYA VIDYUT PRA	DIGVIJAY ANAND	
25	1616	2001	MAN STRUCTURALS LTD. V/S RAJ RAJYA VIDYUT PRA	DIGVIJAY ANANAD	
26	1991	2001	SHRAWAN V/S THE BOR AJMER AND OR	RAJAN SINGH	R.K.AGARWAL,DEEPAK P
27	2016	2001	RAMBABU AND ORS V/S THE BOR AJMER AND OR	BIRI SINGH	ARJUN LAL TOLANI
28	2070	2001	SMT CHAND KANWAR AND V/S STATE AND ORS	MANU BHARGAVA	DHARMENDRA PAREEK AD
29	2202	2001	CHHOTU V/S THE DISTRICT JUDGE A	M M RANJAN	KUNAL RAWAT
30	2264	2001	DR. (MRS) KANCHAN GA V/S STATE AND ORS	A KASLIWAL	
31	2573	2001	MS.BABITA DHANKAR V/S U.O.I. AND ORS.	R P SINGH	KAMLAKAR SHARMA
32	2616	2001	HOLI AND ORS V/S BOR AJMER AND ORS	SD SHARMA,B.M.SINGH	DHARMENDRA PAREEK AD
33	2750	2001	M/S ALWAR LIME STONE V/S STATE AND ORS	RB MATHUR	GHANSHYAM BRIJWASI
34	2791	2001	M/S BHARAT HEAVY ELE V/S STATE AND ORS	RB MATHUR PC JAIN	
35	2793	2001	UOI AND ORS V/S STATE AND ORS	BHARAT VYAS	AAG

36	2831	2001	STATE AND ORS V/S ADDL. DIVISIONAL COM	JK SINGHI	R.B.MATHUR
37	2855	2001	KHAITAN CHEMICALS LI V/S THE ASSISTANT COMMER	M.M.RANJAN,ALOK SHAR	G.S.BAPNA,MUNINDAR S
38	2857	2001	UOI AND ORS V/S STATE AND ORS	ASGAR KHAN	
39	2858	2001	RAMJAS AND ORS V/S STATE AND ORS	PAWAN SHARMA	M M RANJAN
40	2861	2001	M/S FILAMENTS INDIA V/S STATE AND ORS	RB MATHUR,SL SHARMA	
41	2862	2001	UNION OF INDIA & ORS V/S STATE AND ORS	BHARAT VYAS,M.RAFIQ	N.K.BAID, G.S.BAPNA
42	2881	2001	ANOOP GARG V/S UOI AND ORS	A.KASLIWAL	J.K.SINGHI
43	2884	2001	MANNA LAL V/S STATE AND ORS	DK SORAL,J.PANDEY	G A
44	2885	2001	DHAPU AND ORS V/S STATE AND ORS	DK SORAL,J.PANDEY	G A
45	2973	2001	JAIPUR GLASS & POTTE V/S STATE AND ORS	RB MATHUR	ATUL SAXENA
46	2975	2001	M/S J.K. SYNTHETICS V/S STATE AND ORS	KAMLAKAR SHARMA	R B MATHUR
47	2986	2001	M/S KRISHNANA TALKIS V/S ADDITIONAL COMMISSIO	RB MATHUR	G N GAURI
48	3089	2001	THE SHIVA GRAH NIRMA V/S STATE AND ORS	SAKET PAREEK	
49	3180	2001	ABDUL GHAFOOR KHAN V/S UOI AND ORS	SK SAKSENA	GANESH SHARMA
50	3184	2001	DR. PC JAIN V/S STATE AND ORS	DR. PC JAIN	
51	3221	2001	POONAM CHAND GYAM CH V/S RAJ HOUSING BOARD TH	MM RANJAN	
52	3288	2001	KUNJ BEHARI LAL V/S SMT. KAMLA BAI AND O	NK MALOO	
53	3374	2001	M/S VIDEON V/S STATE AND ORS	JN SHARMA	J N SHARMA
54	3437	2001	MUNNI DEVI AND ORS V/S STATE AND ORS	SANJAY MEHRISH	JITENDRA SHARMA
55	3547	2001	M/S JP AGARWAL V/S STATE AND ORS	RK MATHUR, AJAY TANT	JK SINGHI
56	3551	2001	GOPAL SINGH AND ORS V/S STATE AND ORS	SANJAY MEHRISHI	R.K.GOYAL
57	3567	2001	JAMUNABAI AND ORS V/S THE BOR AJMER AND OR	N.K.MALOO,ARVIND GUP	SANJAY MEHRISHI
58	3776	2001	SANTOSH CHOUDHARY V/S THE JDA JAIPUR AND O	SAKET PAREEK,A.N.SHA	AJEET BHANDARI
59	3846	2001	LADAN SINGH AND ORS V/S JAILATA AND ORS	VS CHAUHAN,A.CHATURV	
60	3868	2001	MAHENDRA KUMAR SHARM V/S GHASIRAM AND ORS	ARADHANA SHARMA	G.C.CHATERJEE
61	3871	2001	NANAGI V/S THE BOR AJMER AND OR	SAKET PAREEK	A N SHARMA
62	3909	2001	CHIRANJI AND ORS V/S BOR AJMER AND ORS	SR YADAV	PUSHPA PUROHIT
63	3947	2001	HANUMAN PRASAD V/S STATE AND ORS	DR.P.C.JAIN,K.K.JAIN	K.C.SHARMA
64	3951	2001	BHORYA V/S STATE AND ORS	LOKESH SHARMA	SUDESH BANSAL
65	4001	2001	VIJAY SINGH AND ORS V/S THE MC BHARATPUR AND	NITIN JAIN	S C GUPTA
66	4286	2001	MUNNA LAL AND ORS V/S STATE AND ORS	SANJAY MEHRISH	DHARMENDRA PAREEK AD
67	4291	2001	KANA RAM V/S KAILASH CHAND MEENA	JP GUPTA	
68	4344	2001	MAHAVEER (CHAUDHORY- V/S BHAGIRATH AND ORS	ASHISH JOSHI	P.K.SHARMA
69	4424	2001	GRAM PANCHAYAT, BABA V/S STATE AND ORS	GC GARG	R N MATHUR
70	4561	2001	BABU V/S BOR AJMER AND ORS	RAJENDRA PRASAD	G.C.CHATTERJEE
71	4720	2001	NIHAL SINGH V/S BOR & ORS.	P BALWADA	R A SHARMA
72	5042	2001	PRABHA DEVI GOLECHA V/S THE COMMISSIONER OF	N M RANKA	J K SINGHI
73	5044	2001	M/S WNSOME BREWERIES V/S STATE & ORS.	K SHARMA	

74	5059	2001	SMT USHA KAPOOR AND V/S STATE AND ORS	MANU BHARGAVA	A K GUPTA
75	5078	2001	ARJUN SINGH V/S MACT, SIKAR & ORS.	C L SAINI	V D GATHALA
76	5083	2001	M/S NEW MANORAMA CIN V/S STATE AND ORS	MAHENDRA SINGH	R B MATHUR
77	5116	2001	GULAM NABI V/S COLLECTOR KOTA	K K SHARMA	SAJNAY PAREEK
78	5131	2001	KISSAN SAMUHIK KRISH V/S RAJASTHAN STATE CO-O	C S SHARMA	A.K.PAREEK,
79	5241	2001	SMT GEETA DEVI V/S STATE OF RAJASTHAN	I R SAINI	
80	5259	2001	SHREEPHOOL AND ORS V/S B O R AJMER AND ORS	G S SHARMA	AJYA GUPTA
81	5436	2001	GOVINDA AND ORS V/S BOR AJMER AND ORS	RD RASTOGI,N MISHRA	G A
82	5545	2001	RAM SWAROOP AND ORS V/S BOR AJMER AND ORS	SANJAY MEHRISH	U P GAUR
83	5553	2001	M/S KALU RAM KEVAL C V/S C.T.O.	VINEET KOTHARI	N.C.GOYAL
84	5554	2001	A.C.T.O. V/S M/S KISAN KHAD CENTR	N.C.GOYAL, AAG	DINESH KALA
85	5555	2001	M/S A INFRASTRUCTURE V/S C.T.O.	J.N.SHARMA,AKLESH SH	C.N.GOYAL
86	5556	2001	M/S GOOD LIVING DEPT V/S C.T.O.	J.N.SHARMA,AKLESH SH	G.S.BAPNA
87	5582	2001	JAWAN SINGH V/S B.O.R.AND ORS	RANVIR SINGH	N.L.PAREEK
88	5618	2001	SHYAM SUNDER BHATIA V/S JAIPUR DEVELOPMENT A	GP SHARMA,N SHARMA	R K MATHUR
89	5740	2001	STATE V/S JASWANT SINGH AND OR	NL PAREEK	G.P.SHARMA SATISH KH
90	5815	2001	JAGDISH PRASAD YADAV V/S STATE	RK PAREEK,DINESH YAD	G A
91	5834	2001	HATAYA AND OTHERS V/S P O RAJASTHAN WAKF T	JK YADAV,D YADAV K A	S.S.ALI,
92	5842	2001	RAGHUNATH V/S STATE	NK MALOO,MRS. VIDHUB	N.K.JOSHI
93	5863	2001	KAMLENDRA SINGH AND V/S STATE	SAKET PAREEK,AN SHAR	SANJAY PAREEK
94	5872	2001	MAHESH KUMAR GUPTA V/S U O INDIA	SURESH SAHNI,RM SHAR	R B MATHUR
95	5878	2001	DR REKHA KEDAWAT V/S STATE	RAJENDRA SONI,M TIWA	BHARAT VYAS,M RAFIQ
96	5967	2001	MURARI LAL V/S STATE AND ORS	BHARAT VYAS, S.N.BO	G A
97	5968	2001	NAND LAL V/S STATE AND ORS	BHARAT VYAS, S.N.BO	I.R.SAINI, G.A.
98	5972	2001	ABDUL LATIF V/S STATE AND ORS	BHARAT VYAS	KAMLAKAR SHARMA
99	5973	2001	RAMAWTAR AGRAWAL V/S STATE AND ORS	BHARAT VYAS	G A
100	5975	2001	LAND AND BUILDING TA V/S M/S MODERN SUITING L	JK SINGHI	SANDEEP TANEJA
101	5976	2001	SUKHRAM @ SUKKA V/S THE ADDL DISTT MAGIS	SK GUPTA, SMT.YAMINI	S N GUPTA
102	46	2002	M/S SRINATH TRAVEL A V/S STATE AND ORS	BHARAT VYAS	S K AJMERA
103	48	2002	ASSISTANT DIRECTOR, V/S MAHESH CHAND JAIN AN	JK SINGHI	GAJENDRA SINGH RATHO
104	49	2002	RAJA RAM V/S STATE AND ORS	BHARAT VYAS	B C CHIRNAIA R CHIRA
105	53	2002	SHRI RANJIT SINGH AN V/S ADDITIONAL DIVISIONA	GL SHARMA	G A
106	62	2002	MOHAMMAD UMAR V/S DISTRICT TRANSPORT O	BHARAT VYAS	
107	65	2002	M/S SHIVSHANKAR GOYA V/S THE ASSISTANT DIRECT	A KASLIWAL	J.K. SINGHI
108	70	2002	RAJ STATE AGENCY FOR V/S THE ASSISTANT COMMSS	JN SHARMA	M.RAFIQ[AAG]
109	102	2002	M/S SOM DISTILLERIES V/S STATE AND ORS	KAMLAKAR SHARMA	R B MATHUR
110	109	2002	SHRI KESHO RAI PATAN V/S STATE AND ORS	PS ASOPA	G A
111	113	2002	BALBEER SINGH V/S STATE AND ORS	BHARAT VYAS	G A

112	114	2002	KAYUM ALI V/S STATE AND ORS	BHARAT VYAS	G A
113	115	2002	INDRA KUMAR GOYAL V/S STATE AND ORS	BHARAT VYAS	
114	118	2002	M/S SHAH THEATRES PV V/S THE ASSISTANT DIRECT	RB MATHUR	
115	172	2002	PREM LATA TEKSALI V/S STATE AND ORS	JN SHARMA	J.K.SINGH
116	181	2002	YOGENDRA DURLABHI V/S STATE AND ORS	A KASLIWAL	J.K.SINGHI
117	183	2002	M/S SANGHI TRADING A V/S STATE AND ORS	A KASLIWAL	J K SINGHI
118	228	2002	M/S GWALIOR DISTILEE V/S STATE AND ORS	MM RANJAN	R B MATHUR
119	235	2002	M/S AZAD BODY BUILDE V/S THE COMM TAXES OFFIC	JN SHARMA	NC GOYAL
120	237	2002	M/S SAMCOR GLASS LTD V/S ASSTT COMM (A E) COM	RB MATHUR	N K BAID
121	238	2002	M/S UNITED MARKETING V/S ASSTT COMM TAXES OFF	RB MATHUR	ASHOK HANSARIA
122	241	2002	M/S SUNDER OIL INDUS V/S THE ASSTT COMM COMM	JN SHARMA	M RAFIQ
123	271	2002	M/S ARUN TEXTILES PV V/S THE COMM TAXES OFFIC	JN SHARMA,A SHARMA	NK BAID MOHD.RAFIQ
124	284	2002	M/S SRF LTD V/S THE ASSTT COMM COMM	RB MATHUR	MOHD RAFIQ
125	394	2002	VIDYADHAR NAGAR NILA V/S STATE	MB SHARMA,A SHARMA	MAHENDRA GOYAL
126	399	2002	SMT. USHA MONGA V/S THE ASSISTANT DIRECT	PRABHAT KUMAR JAIN	J.K.SINGHI
127	401	2002	RAMESH C BANSAL V/S STATE AND ORS	RB MATHUR	R B MATHUR
128	467	2002	M/S GANGA RETREAT & V/S STATE AND ORS	PARAS KUHAD	ASHISH DEEP VERMA
129	470	2002	MOHAN LAL TANK V/S STATE AND ORS	KC SHARMA	G A
130	475	2002	SHASHI PRABHA YADAV V/S ASSISTANT DIRECTOR,	RB MATHUR	
131	476	2002	MADANLAL KHANDAKA V/S THA ASSISTANT DIRECT	A KASLIWAL	G A
132	512	2002	SURJARAM MEEL RAJEND V/S DISTRICT EXCISE OFFI	MM RANJAN	R B MATHUR
133	515	2002	ASSOCIATED ALCOHOLS V/S STATE AND ORS	KAMLAKAR SHARMA	KAMLAKAR SHARMA
134	516	2002	GUJARAT STATE ROAD T V/S THE ADDL TRANSPORT C	LOKESH KUMAR SHARMA	G A
135	519	2002	JAIPUR SILICA COMPAN V/S THE UNION OF INDIA A	SK AJMERA	G A
136	534	2002	PRITHVI SINGH V/S STATE	BHARAT VYAS,VP MATHU	
137	554	2002	COMMERCIAL TAXES OFF V/S M/S BRITISH HEALTH P	NARENDRA KUMAR BAID	M RAFIQ
138	556	2002	THE ASSISTANT DIRECT V/S THE FCI AND ORS	JK SINGHI	R B MATHUR
139	560	2002	M/S PINK CITY ENGINE V/S STATE AND ORS	J.N.SHARMA,ALKESH SH	J.K.SINGHI,A.K.BANSA
140	616	2002	M/S RASHTRADOOT H U V/S STATE	S KASLIWAL,A KASLIWA	B C CHIRANIA
141	639	2002	RAJASTHAN PARYATAN V V/S STATE AND ORS	KAMLAKAR SHARMA	R B MATHUR
142	641	2002	BHARAT PETROLEUM COR V/S STATE AND ORS	A KASLIWAL	
143	660	2002	HOTEL ASSOCIATION OF V/S STATE	GS BAPNA,KS GUPTA	MANOJ SHARMA
144	667	2002	M/S ROM INDUSTRIES L V/S COMM TAXES OFFICER	RB MATHUR	SL VERMA
145	674	2002	MAHAVIR PRASAD V/S STATE	DEVENDRA KUMAR	
146	691	2002	M/S SUDARSHAN TEXTIL V/S THE ADDITIONAL DIVIS	A KASLIWAL	
147	692	2002	REGIONAL MANAGER, RA V/S ADDITIONAL DIVISIONA	SC MITTAL	G A
148	696	2002	M/S ASSOCIATED ALCOH V/S STATE AND ORS	KAMLAKAR SHARMA	R B MATHURE
149	699	2002	NCS ESTATES PVT. LTD V/S STATE AND ORS	KK SHARMA	R B MATHUR

150	707	2002	MRS. SANTOSH CHOUDHA V/S STATE AND ORS	A KASLIWAL	J.K.SINGHI
151	711	2002	KAILASH KHANDELWAL A V/S THE ASST. DIRECTOR,	A KASLIWAL	G A
152	712	2002	M/S ARIHANT JEWELS L V/S STATE AND ORS	PARAS KUHAD	B C CHIRANIA,RCHIRAN
153	725	2002	COMM TAXES OFFICER A V/S RANJEET SINGH	NC GOYAL	ASGAR KHAN
154	729	2002	MAHANT DEPAK SWAMI V/S THE COMMISSIONER, DE	,RP SINGH	INDERJEET SINGH
155	733	2002	M/S GARIMA CASTINGS V/S COMM TAXES OFFICER	RC AGARWAL,AMIT JIND	J M SAXENA
156	798	2002	SHIVANI ENCLAVES PVT V/S STATE AND ORS	PARAS KUHAD	A KASLIWAL
157	806	2002	M/S MADHUSUDAN INDUS V/S THE COMM COMM TAXES	JN SHARMA,A SHARMA	G.S.BAPNA
158	817	2002	SRIRAM MEENA V/S STATE	PRAKASH THAKURIA	DINESH YADAV P THAKU
159	842	2002	HARLAL AND ORS V/S STATE AND ORS	SAKET PAREEK,AN SHAR	DR P C JAIN
160	869	2002	GOPAL V/S B O R	SD SHARMA,BM SINGH	R P MEENA
161	1058	2002	M/S SRF LIMITED V/S THE ASSTT COMM C T R	RB MATHUR,VK SINGHAL	NC GOYAL
162	1117	2002	M/S JAIPUR METALS AN V/S THE ASSTT COMM C T D	JN SHARMA	GS BAPNA, M. RAFIQ(A
163	1118	2002	JAGDISH KUMAR V/S STATE	BHARAT VYAS,	NC GOYAL, SANDEEP PA
164	1120	2002	M/S THE GRAMMPHONE C V/S THE ASSTT COMM TAXES	RB MATHUR	GN GAURI
165	1165	2002	SMT. SHAKUNTALA PARE V/S UOI	A K PAREEK,D PAREEK	MANU BHARGAVA KUNAL
166	1174	2002	MAHESH SHIKSHA SANST V/S STATE	AK SHARMA,S VYAS	SUBHASH JAIN
167	1199	2002	SMT SUSHMA RANI V/S STATE OF RAJ AND ORS	BHARAT VYAS,VP MATHU	L K SHARMA
168	1272	2002	BANWARI LAL MAHAWAR V/S B O R AND ORS	RK GOYAL	MAHENDRA KUMAR JAIN
169	1330	2002	STATE OF RAJ AND ORS V/S NEMI CHAND JAIN AND	SP POSHWAL	GA
170	1446	2002	M/S ANIL INDUSTRIES V/S COMMISSIONER COMMERC	V SINGHAL,RB MATHUR	P K KASLIWAL
171	1449	2002	M/S HEMRAJ UDYOG V/S COMMERCIAL TAXES OFF	R B MATHUR	M SINGH
172	1455	2002	M/S SIGMA POLYPACK P V/S COMMISSIONER COMMERC	JN SHARMA,A SHARMA	ASGAR KHAN
173	1457	2002	M/S SUPER FINE CEMEN V/S STATE OF RAJ	JN SHARMA,A SHARMA	
174	1458	2002	M/S VINAYAK AGRO TEC V/S STATE OF RAJ	J N SHARMA,A SHARMA	M SINGH
175	1459	2002	NACHHATTAR SINGH AND V/S STATE	SAKET PAREEK	S D SHARMA
176	1471	2002	M/S BALDEO KALYAN BU V/S THE STATED OF RAJ CO	,P JAIN,G JAIN	KRISHAN VERMA ADD G
177	1637	2002	DAMINI MOTOTRS V/S STATE	A KASLIWAL,S KASLIWA	A K BANSAL, JK SINGH
178	1669	2002	ASHARAM V/S BOARD OF REVENUE RAJ	ARVIND KUMAR GUPTA	
179	1730	2002	ZILA PRIVATE CHIKITS V/S STATE OF RAJ & ORS	RAMAKANT PAREEK	J P GOYAL ,G.A.
180	1785	2002	MADAN MANDIR & ORS V/S THE DISTRICT JUDGE B	SUNIL MEHRISHI,S LAD	BALDEV SINGH DY G C
181	1859	2002	RAMDEI & ANR V/S STATE OF RAJ	S.MEHRISHI,S LADDHA	N L PAREEK
182	1869	2002	MEWAT TRANSPORT PVT V/S STATE OF RAJ & ORS	BHARAT VYAS,VP MATHU	M B SHARMA
183	1988	2002	SANDPLAST INDIA LTD V/S STATE OF RAJ & ANR	L L JAIN	G A
184	2033	2002	RAJ ROPE WORKS PVT L V/S LABOUR COMMISSIONER	A K SHARMA,S VYAS	NITIN JAIN
185	2139	2002	CHOTA KANWAR & ORS V/S STATE OF RAJ & ORS	SUNIL MEHRISHI,S LAD	SHIV SINGH SISODIA
186	2225	2002	M/SE D N COMPUTERS V/S STATE OF RAJ & ORS	RADEEPAK RASTOGI	G A,DR.A.S.KHANGAROT
187	2235	2002	M/S QUALITY PLANTS T V/S JAIPUR DEVLOP AUTHOR	RAJDEEPAK RASTOGI	R K MATHUR

188	2307	2002	HARI RAM V/S STATE OF RAJ & ORS	DHARMVEER THOLIA	A K SHARMA
189	2308	2002	MAHESH KUMAR & ORS V/S STATE OF RAJ & ORS	G K GARG,RAJ KUMAR	N L PAREEK, M C JAIN
190	2381	2002	RADHA KISHAN V/S ADDITIONAL COLLECTOR	ARVIND KUMAR SHARMA	G A
191	2403	2002	DR DINESH KUMAR GOYA V/S SEC RAJ LEGISLATIVE	R A KATTA	DINESH YADAV
192	2579	2002	BHIMRAJ SHARMA & ORS V/S STATE OF RAJ. & ORS.	ARVIND PAREEK	GOVT ADVOCATE
193	2632	2002	ROOP CHAND V/S STATE	S K TIWARI,A GARG	
194	2784	2002	SHYAM DAS RATHI V/S INDIAN OIL CORPORATI	RP SINGH	S.KASLIWAL
195	3002	2002	CHIEF ENGINEER P W V/S M/S C L CONSTRUCTION	SANJEEV PRAKASH SHAR	DR A S KHANGAROT ADD
196	3178	2002	SAYAD JAINUEL ABBEID V/S RAJ WAKF TRIBUNAL JA	R K DAGA,DD KHANDELW	KHUSHID AHMED KHAN
197	3272	2002	KAMAL M MORARKA V/S STATE OF RAJ & ORS	SUNIL NATH	D P SHARMA
198	3315	2002	KARAN SINGH V/S THE MINISTER OF STAT	M K GUPTA	G A
199	3317	2002	VAISHNAV SAMAJ SANGT V/S DISTRICT COLLECTOR S	ANOOP DHAND,RP SAINI	G A
200	3332	2002	MALVIYANAGAR HOUSING V/S J D A JAIPUR & ORS	S KASLIWAL,K VERMA	K S GUPTA,S R JOSHI
201	3372	2002	CHOTH MAL RATHORE V/S JHALAWAR NAGRIK SAHK	JAI KUMAR YADAV	ANUROOP SINGHI
202	3509	2002	MISS SHIPRA JAIN V/S STATE OF RAJ & ANR	PRAVEEN BALWADA,AK P	
203	3598	2002	KUMARI MINAXI YADAV V/S DALVIR SINGH @ DALLA	SRIRAM YADAV	
204	3614	2002	YATENDRA KUMAR SHARM V/S STATE OF RAJ & ORS	A K SAHRMA,S VYAS	
205	3621	2002	SMT JOGENDRA KAUR & V/S SMT JAGTAR KAUR & AN	DEVENDRA KUMAR BHARD	PANKAJ SHARMA
206	3627	2002	BRIGADIER SAWAI BHAW V/S STATE OF RAJ & ORS	RP SINGH	DINESH YADAV AAG
207	3732	2002	ANITA TEX PRINT LTD V/S UNION OF INDIA NEW D	RAJENDRA SALECHA	BHARAT VYAS
208	3820	2002	VRINDAVAN VIHAR AVAS V/S J D A & ORS	SHIV CHARAN GUPTA	PARAS KUHAD,SUNIL NA
209	3852	2002	KANHAIYA LAL & ORS V/S BOARD OF REVENUE AJM	MAHESH SHARMA,H SHAR	KANWAR BAHADUR YADAV
210	3928	2002	SENIOR DCM WESTERN R V/S AUTHORITY UNDER THE	SHAILESH PRAKASH SHA	RAJ SHARMA
211	4088	2002	BRIGADIER SAWAI BHAW V/S STATE OF RAJ & ORS	ASHISH SHARMA	M S RAGHAVA AAG
212	4115	2002	M/S SHARMA PACKAGING V/S STATE OF RAJ & ORS	SAKET PAREEK	N S RAJAWAT
213	4160	2002	RAJESH & ORS V/S M/S EVERLAST ESBESTO	RAJIV BANDHU	
214	4215	2002	TULSI RAM V/S STATE OF RAJ & ORS	R S RATHORE	GA
215	4244	2002	SMT GYARSI DEVI & OR V/S THE BOARD OF REVENUE	PRAHLAD SHARMA	G A
216	4412	2002	M/S INDIAN ART PALAC V/S COMMERCIAL TAXES OFF	R C AGRAWAL,AMIT JIN	M.RAFIQ AAG
217	4475	2002	STATE OF RAJ V/S MADAN SINGH & ORS	N L PAREEK	SANJAY MEHRISHI
218	4528	2002	RAM NIWAS & ANR V/S DISTRICT COLLECTOR J	G G SHARMA	G A
219	4612	2002	SUKHBIR SINGH V/S STATE OF RAJ	H C GANESHIA	BM SHARMA
220	4673	2002	HANUMAN PRASAD & ORS V/S STATE BANK OF BIKANE	DR MAHESH SHARMA	N.C.GOYAL
221	4792	2002	PRAVEEN MISHRA V/S STATE OF RAJ & ORS	S S HORA	G A
222	4803	2002	M/S CHAMBAL FERTILIS V/S THE ASST COMMISSIONE	R B MATHUR	P K KASLIWAL
223	4837	2002	SMT DURGA DEVI V/S J D A JAIPUR & ANR	R K AGARWAL	
224	4849	2002	M/S RAJ LAXMI ENTERP V/S STATE OF RAJ	SURESH SAHNI	G A
225	4863	2002	C H SHAH V/S STATE OF RAJ & ORS	SUDESH BANSAL	G A

226	4865	2002	M/S MODERN THREADS I V/S THE C T O SPECIAL CI	J N SHARMA	NC GOYAL
227	4874	2002	SMT HARKOURI & ORS V/S THE BOARD OF REVENUE	M M RANJAN	RADHEYSHYAM PUROHIT
228	4932	2002	ASHOK MISHRA & ORS V/S STATE OF RAJ & ORS	S D SHARMA	G A
229	5028	2002	GAGAN SHARMA V/S RAJ HOUSING BOARD JA	SHASHI SHARMA	GA
230	5104	2002	SMT KANTI DEVI V/S THE BOARD OF REVENUE	N K MALOO,MRS. VIDHU	M M RANJAN
231	5296	2002	RAM MOHAN SHARMA & A V/S RAJ HOUSING BOARD JA	R A KATTA	P C SHAH K B SHARMA
232	5419	2002	PREM DUTT & ORS V/S BOARD OF REVENUE AJM	M M RANJAN	S ZAKAWAT ALI DY G C
233	5468	2002	BAL MUKUND V/S COLLECTOR DISTRICT D	SANJAY SHARMA	G A
234	5489	2002	BRIGADIER SAWAI BHAW V/S STATE OF RAJ & ORS	ASHISH SHARMA	ASHUTOSH BHATIA
235	5508	2002	PRABHU DAYAL V/S BOARD OF REVENUE AJM	KAMLAKAR SHARMA	K SHARMA
236	5637	2002	MANZOOR & ORS V/S THE BOARD OF REVENUE	B L AWASTHI	A K BAJPAI
237	5703	2002	SUNHERI LAL AND ORS V/S HAZARI AND ORS	DC CHATURVEDI	SANJAY MEHRISHI
238	5797	2002	SHRI SURENDRA KUMAR V/S THE SECRETARY URBAN	YOGESH GUPTA	P C SHAH K C SHARMA
239	5842	2002	SMT GOMTI BURDAK V/S STATE OF RAJ & ORS	D S POONIA	BHARAT VYAS
240	6072	2002	JAGDISH PRASAD SHARM V/S STATE OF RAJ & ANR	V R BAJWA	M RAFIQ
241	6074	2002	SUBHASH CHANDRA V/S RAJ HOUSING BOARD JA	HANUMAN CHOUDHARY	
242	6104	2002	GIRIRAJ RATHI V/S THE MUNICIPAL CORPOR	BABU LAL SHARMA	B K SHARMA
243	6113	2002	VEER BAHADUR SINGH V/S STATE OF RAJ & ORS	BHARAT VYAS	G A
244	6114	2002	RAM DEV V/S THE BOARD OF REVENUE	NITIN JAIN	DHARMENDRA PAREEK AD
245	6279	2002	KISHNA RAM & ORS V/S STATE OF RAJ & ORS	AJEET KUMAR SHARMA	J K SINGHI
246	6296	2002	CHANDRA KANT GUPTA V/S STATE OF RAJ & ORS	AMIT NATH MATHUR	G A
247	6299	2002	DEVENDRA VISHNOI V/S STATE OF RAJ & ORS	RAM SINGH BHATI	
248	6415	2002	M/S HI TECH INDUSTRI V/S THE ASSISTANT COMMIS	R B MATHUR	PK KASLIWAL
249	6433	2002	PRAKASH CHAND SWAMI V/S STATE OF RAJ & ORS	R K MATHUR	PC SWAMI
250	6564	2002	RAJ KUMAR SHARMA V/S JDA APPELLATE TRIBUN	RAJDEEPAK RASTOGI	S K JAIN
251	6582	2002	MAHENDRA SINGH V/S THE BOARD OF REVENUE	M BHARGAVA	AJAY GUPTA
252	6600	2002	MATADEEN CHAUDHARY V/S STATE OF RAJ & ORS	R K MATHUR	J K YOGI, GA
253	6626	2002	HOLU KHAN ALIAS BHOL V/S STATE OF RAJ & ORS	Z A NAQVI	S S SUNDA
254	6627	2002	RAJMATA SMT GAYATRI V/S THE COLLECTOR JAIPUR	R P AGRAWAL	T P SHARMA
255	6637	2002	M/S B RATAN & COMPAN V/S STATE OF RAJ & ORS	R K AGRAWAL	G A
256	6639	2002	M/S B G MINERALS PVT V/S STATE OF RAJ & ORS	R B MATHUR	G.A.
257	6643	2002	BIRLA INSTITUTE OF S V/S STATE OF RAJ & ORS	VINOD GUPTA	MANOJ SHARMA
258	6752	2002	DEITY THAKUR SHRI RA V/S BOARD OF REVENUE AJM	G K GARG	MAHESH GUPTA
259	6758	2002	THE GRAMIN MAHILA AV V/S THE UNION OF INDIA N	AMIT OJHA	SUSHIL SHARMA
260	6869	2002	STATE OF RAJ & ANR V/S KUMARI MADHU & ANR	S.P.POSHWAL	UMESH SHARMA
261	6914	2002	M/S MOHAN INDUSTRIES V/S STATE OF RAJ & ORS	MANU BHARGAVA	INDERJEET SINGH
262	7135	2002	SHYAM SUNDER JHALANI V/S THE RAJ FINANCIAL CO	MAHESH GUPTA	ASHOK GAUR
263	7325	2002	SATYA VRAT SAMVEDI V/S THE MINISTER FOR COO	M K GUPTA	G A

264	7566	2002	EASTERN OCEAN ENTERP V/S UNION OF INDIA NEW D	G K GARG	KUNAL RAWAT
265	7567	2002	METALS & METALS & AN V/S UNION OF INDIA NEW D	G K GARG	KUNAL RAWAT
266	7622	2002	ABDUL GAFOOR ANSARI V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	N L PAREEK
267	7807	2002	SMT JAGNI DEVI V/S STATE OF RAJ & ORS	RAKESH KUMAR	V D GHATALA
268	7964	2002	DR NORAT MAL KHANDEL V/S STATE OF RAJ & ORS	R N KHANDELWAL	R D RASTOGI
269	8019	2002	SMT YASODA BAI AND O V/S STATE OF RAJ AND ORS	SHAILESH PRAKASH SHA	ISHWAR JAIN, G.A.
270	8091	2002	GOPAL V/S THE BOARD OF REVENUE	DALIP SINGH	N L PAREEK
271	8134	2002	SHRI NARAIN & ANR V/S ADDL DIVISIONAL COMM	DHANESH SARASWAT	N L PAREEK, K N GUPT
272	8144	2002	M/S ALWAR BATTERIES V/S COMMISSIONER C T O J	JINESH KUMAR JAIN	N C GOYAL
273	8178	2002	EICHER LTD V/S STATE OF RAJ & ORS	PARAS KUHAD	V.D.SHARMA,J.M.SAXEN
274	8360	2002	RAM SAHAI V/S THE ADDL COLLECTOR S	NITIN JAIN	KAMLESH PAREEK
275	8620	2002	M/S T C I INFRASTRUC V/S STATE OF HARYANA & O	M M RANJAN	M S RAGHAVA AAG A PA
276	8641	2002	APPOLO NAGAR HOUSING V/S THE BOARD OF REVENUE	V D GATHALA	ANUPAMA CHATURVEDI
277	8677	2002	RADHA BAI & ORS V/S BOARD OF REVENUE AJM	R K MATHUR	G K GARG
278	9117	2002	MOHAN SINGH & ORS V/S CHHITTAR SINGH & ORS	R K GOYAL	B P PAREEK
279	9260	2002	M/S RAJ ENGINEERS & V/S STATE OF RAJ & ORS	R B MATHUR	G N GAURI
280	9388	2002	M/S CHANDI AND COMPA V/S CHIEF ENGINEER P W D	R P GARG	G A
281	9426	2002	RAM PRASAD V/S THE BOARD OF REVENUE	SANJAY MEHRISHI	TRIPURARI SHARMA
282	9566	2002	IDOL OF SHRI NRITYAG V/S STATE OF RAJ & ORS	N K MALOO	B L SANDU DY G C
283	9583	2002	SMT MADHU DEVI GOYAL V/S STATE OF RAJ & ANR	M M RANJAN	R P SINGH
284	9835	2002	BABU & ORS V/S ADDITIONAL COLLECTOR	SANJAY MEHRISHI	Z A NAQVI
285	167	2003	PANDIT ANANT RAM SHA V/S THE JAIPUR DEVELOPME	SAKET PAREEK	ALOK SHARMA
286	174	2003	KAJOD MAL & ANR V/S THE BOARD OF REVENUE	GYATRI RATHORE	SHIV LAL MEENA DY G
287	281	2003	ANANDI LAL V/S THE BOARD OF REVENUE	G K GARG	SANJAY MEHRISHI
288	429	2003	HANSA & ORS V/S BOARD OF REVENUE AJM	R P GARG	ANOOP AGRAWAL
289	450	2003	NATHILAL & ORS V/S THE BOARD OF REVENUE	BRIJ KISHORE SHARMA	
290	502	2003	OM PRAKASH & ORS V/S BOARD OF REVENUE AJM	AJAY GUPTA	D.K.BHARDWAJ
291	710	2003	RAGHUVEER SINGH V/S STATE OF RAJ & ORS	SANDEEP MATHUR	G A
292	730	2003	RAM KISHORE @ KISHOR V/S HEERAL LAL & ORS	NITIN JAIN	RAJEEV SURANA
293	754	2003	M/S SRINATH TRADING V/S THE DIRECTOR AGRI. M	SK JINDAL	INDERJEET SINGH
294	898	2003	M/S BHAWAN VA PATH N V/S THE STATE OF RAJ & O	GIRIRAJ DAS PARWAL	SHUSHIL SHARMA
295	977	2003	SITA RAM BUNKAR V/S STATE OF RAJ & ORS	GANESH MEENA	T S CHOUDHARY
296	1000	2003	PRADHIKARAN KSHETRA V/S SECRETARY TO THE GOV	A.K.BAJPAI, A. BHATN	DR.P C JAIN, G.C.SAI
297	1031	2003	M/S MAHINDRA & MAHIN V/S STATE OF RAJ & ORS	PANKAJ GHIYA	
298	1075	2003	SHRI DALPAT SINGH & V/S STATE OF RAJ & ANR	RAMAKANT PAREEK	
299	1111	2003	MOHAMMED YASIN V/S STATE OF RAJ & ORS	K C SHARMA	M B SHARMA
300	1256	2003	SMT GEKHA DEVI V/S STATE OF RAJ & ANR	DR PRAKASH CHANDRA J	MANISH BHANDARI
301	1263	2003	M/S MODERN THREADS I V/S THE COMMISSIONER COM	J N SHARMA	

302	1296	2003	RAJ SMALL INDUSTRIES V/S STATE OF RAJ & ANR	R P GARG	B C CHIRANIA R CHIRA
303	1368	2003	ASHUPURA VIKAS SAMIT V/S STATE OF RAJ & ORS	ASHOK MISHRA	ASHOTUSH BHATIA
304	1445	2003	RATAN LAL V/S STATE OF RAJ & ANR	AJAY GUPTA	ANIL TIWARI
305	1476	2003	SMT SURAJ KANWAR V/S JAIPUR DEVELOPMENT A	GOPI CHAND GARG	BHARAT VYAS
306	1606	2003	GRAM SEWA SAHAKARI S V/S CENTRAL COOPERATIVE	CHIRANJI LAL SAINI	RAM KUMAR SHARMA
307	1621	2003	M/S J J CEMENT PIPE V/S STATE OF RAJ & ORS	NIRAJ SHARMA	N C CHOGAR
308	1787	2003	UMASHANKAR & ORS V/S BOARD OF REVENUE AJM	N K JOSHI	B PAREEK
309	1875	2003	JAGDISH KUMAR KESWAN V/S STATE OF RAJ & ORS	S KASLIWAL	BHARAT VYAS
310	1930	2003	MANGI LAL & ORS V/S DISTRICT COLLECTOR T	GANESH MEENA	PRAVEEN JAIN
311	1976	2003	THE REGIONAL OILSEED V/S J V N L JAIPUR & O	R.K.MATHUR	R.K.AGARWAL
312	2049	2003	JAGARAM & ORS V/S GORDHAN LAL KUMAVAT	NARENDRA JAIN	PRADEEP SHRIMAL
313	2054	2003	DODI & ANR V/S THE BOARD OF REVENUE	U P GAUR	DHARMENDRA PAREEK
314	2098	2003	M/S R A SPINNING MI V/S UNION OF INDIA & ORS	SUDHIR KUMAR TIWARI	S SHARMA
315	2123	2003	STATE OF RAJ V/S BOARD OF REVENUE AJM	S.P.POSHWAL	G A
316	2159	2003	NARPAL SINGH TANWAR V/S THE UNION OF INDIA &	N A NAQVI	SUSHIL SHARMA
317	2199	2003	MOHEMMED USMAN V/S STATE OF RAJ & ORS	M L GUPTA	RAVINDRA PAL SINGH
318	2264	2003	LEELA RAM & ANR V/S STATE OF RAJ & ORS	SURESH PAREEK	G A
319	2274	2003	BHOOP SINGH & ORS V/S STATE OF RAJ & ORS	SURESH PAREEK	G A
320	2589	2003	GOPAL @ RAM GOPAL V/S BOARD OF REVENUE & O	G P KAUSHIK	RAJENDRA KUMAR JAIN
321	2598	2003	J V N L JAIPUR V/S THE NEW INDIA ASSURA	ANISHA JAIN	PRINITOO JAIN
322	2599	2003	STATE OF RAJ & ORS V/S THE BOARD OF REVENUE	R B MATHUR	SUNIL NATH
323	2724	2003	KESHAV GRAH NIRMAN S V/S STATE OF RAJ & ANR	RAJESH KAPOOR	J S RASTOGI
324	2726	2003	M/S INDU NISAN OXO C V/S STATE OF RAJ & ORS	RAVI YADAV	V LODHA,G.A.
325	2762	2003	INDER SINGH RATHORE V/S STATE OF RAJ & ORS	ASHWANI CHOBISA	G A
326	2774	2003	M/S POWERTECH V/S CHIEF EXECUTIVE OFFI	U P GAUR	DR MAHESH SHARMA
327	2783	2003	RADHAKRISHNA ASSOCIA V/S STATE OF RAJ & ORS	DINESH YADAV	G A
328	2906	2003	GOPAL & ORS V/S BOARD OF REVENUE AJM	ASHOK MISHRA	RAJENDRA VAISH
329	2969	2003	RAM SAHAI & ANR V/S ADDITIONAL DISTT COL	AJAY GUPTA	RAM SINGH RATHORE
330	2998	2003	M/S KRISHNA MOTOR SE V/S STATE OF RAJ & ORS	S.K.AJMERA	MS. SUMITRA GOYAL (G
331	3005	2003	SHYAM VIHAR VIKAS SA V/S STATE OF RAJ & ORS	GAYATRI RATHORE	ANANT BHANDARI
332	3035	2003	ARIHANT COLONY VIKAS V/S STATE	GAYATRI RATHORE	R K MATHUR
333	3064	2003	HANUMAN & ORS V/S BOARD OF REVENUE AJM	RAVI SSHANKAR SHARMA	RAKESH BHARDWAJ
334	3207	2003	SMT MONIKA MUKHERJEE V/S BOARD OF REVENUE AJM	RAJESH KAPOOR, V JAI	GOPICHAND GARG, A GA
335	3257	2003	MAHAVIR SINGH V/S THE STATE TRANSPORT	S K AJMERA, MB SHARM	SN BOHRA
336	3287	2003	SMT LAXMI DEVI V/S THE RAJ HOUSING BOAR	ABDUL KALAM KHAN	MANOJ SHARMA
337	3291	2003	SADHU RAM V/S STATE OF RAJ & ORS	RAJENDRA SONI, M TIW	ADDL.G.A.
338	3588	2003	LAD KANWAR & ORS V/S THE BOARD OF REVENUE	A K BAJPAI	SANJAY MEHRISHI
339	3743	2003	M/S CHANDRA CONSTRUC V/S STATE OF RAJ & ORS	SURESH SAHNI	HARI BARATH DY G C

340	3774	2003	KADAMAB APARTMENT WE V/S JAIPUR MUNICIPAL COR	L L GUPTA	R S RATHORE
341	3777	2003	DURG SINGH V/S THE REVENUE BOARD AJ	J P GARGEY	RAJ KAMAL GAUR
342	4068	2003	MAHENDRA SINGH & ORS V/S STATE OF RAJ & ORS	R P GARG	DHARMENDRA AGARWAL
343	4089	2003	RAJ STATE INDUSTRIAL V/S A ONE LEASING PVT LT	VIRENDRA LODHA	G A
344	4254	2003	SMT GIRRAJ BAI & ANR V/S STATE OF RAJ & ORS	SATYENDRA KUMAR GUPT	G A
345	4486	2003	GRAM PANCHAYAT MAHWA V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	G A
346	4525	2003	SMT PRAVESH KUMARI S V/S THE J D A APPELLATE	SAKET PAREEK, A N SH	N K MALOO INDEER JEE
347	4614	2003	STATE V/S BOARD OF REVENUE AJM	G A	P C JAIN
348	4622	2003	BHAGWAN SAHAI V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	MS.MANJU DAVE,ADDL.G
349	4659	2003	PRAVEEN BANSAL V/S BOARD OF SECONDARY E	R S RATHORE, R S AGA	SANDEEP SAXENA
350	4709	2003	MUNNA ALIAS ABDUL MA V/S MANDIR SHRI GORDHAN	NASIMUDDIN QAZI	SHAILESH PRAKASH SHA
351	4710	2003	RATAN KHAN AND ORS V/S STATE OF RAJ AND ORS	NITIN JAIN,GAURAV JA	
352	4733	2003	HINDUSTAN PETROLEUM V/S STATE OF RAJ & ORS	S KASLIWAL, A KASLIW	INDER RAJ SAINI GOVT
353	4745	2003	SUO MOTO V/S PRESIDENT AJMER VID.	BY HON	V LODHA
354	4774	2003	KHEM CHAND V/S AJMER VIDYUT VITRAN	NAVEEN DHUWAN	A K BHARGAVA
355	4807	2003	GIRIRAJ & ORS V/S BABU LAL & ORS	ROHAN JAIN	S K SHARMA
356	4809	2003	QUICK SERVICES V/S UNION OF INDIA & ORS	ARVIND KUMAR SHARMA	G C GARG
357	4824	2003	MOHAN LAL SHARMA V/S BABU KHAN	POONAM CHAND BHANDAR	G D PARWAL
358	4832	2003	RAJESH PARASHAR V/S STATE OF RAJ & ORS	RAVI KASLIWAL	REASHM BHARGAVA
359	4853	2003	MOTI BHAWAN NIRMAN S V/S STATE OF RAJ & ORS	SAKET PAREEK, A N SH	BHARAT VYAS
360	4900	2003	LAXMAN V/S ADDITIONAL COLLECTOR	AJAY GUPTA, ANOOP AG	M C JAIN
361	4902	2003	NARU RAM V/S ADDITIONAL DISTRICT	AJAY GUPTA, ANOOP AG	M M RANJAN
362	4931	2003	AVANTI BAI V/S THE BOARD OF REVENUE	AJEET BHANDARI,ABHAY	BHANU PAREEK,PAWAN P
363	4951	2003	HAR SAHAI & ORS V/S BOARD OF REVENUE AJ	N K JOSHI, SANJAY JO	M M RANJAN
364	5131	2003	DR SMT BHARTI RANAWA V/S STATE OF RAJ & ORS	MADHU SUDAN SHARMA	NAMITA PARIHAR
365	5169	2003	PRAMOD KUMAR GURJAR V/S STATE OF RAJ & ORS	MAHENDRA SINGH GURJA	M C SHARMA
366	5428	2003	VASUDEV DANI V/S RAJ HOUSING BOARD JA	BY HON'BLE COURT	J K SINGHI
367	5472	2003	M/S SOM DISTILLERIES V/S STATE OF RAJ & ORS	KAMLAKAR SHARMA, VEE	R B MATHUR
368	5480	2003	AMIR KHAN V/S STATE OF RAJ & ORS	M M MEHRISHI	G A,M S RAGHAV AAG
369	5549	2003	SMT SANJU SHARMA & A V/S ADDITIONAL DISTRICT	SHREY GAHARANA	TEJ PRAKASH SHARMA
370	5570	2003	HARI NARAYAN SHARMA V/S STATE OF RAJ & ORS	KAILASH CHANDRA SHAR	B K SHARMA
371	5600	2003	SITARAM V/S ADDITIONAL COLLECTOR	TARUN JAIN	VIJAY PATHAK
372	5631	2003	GOPAL V/S BANWARI LAL & ORS	ASHWANI CHOBISA	GOVIND CHOUDHARY
373	5632	2003	SMT MAMTA V/S THE ADDITIONAL DISTR	SATYENDRA KUMAR GUPT	SANJAY SHARMA
374	5639	2003	HINDUSTAN PETROLEUM V/S STATE OF RAJ & ANR	A KASLIWAL, S KASLIW	
375	5815	2003	MOHD. SHABBIR V/S STATE OF RAJ & ORS	R P GARG	R K MATHUR
376	6224	2003	CHUNI LAL MEENA & AN V/S STATE OF RAJ & ORS	A L VARMA	
377	6225	2003	KAMAL FRUIT COMPANY V/S ADDITIONAL DISTRICT	J P GOYAL	INDERJEET SINGH

378	6244	2003	DEVENDRA SINGH RATHO V/S HINDUSTAN PETROLEUM	A K BAJPAI	ANIL MEHTA
379	6264	2003	RAJENDRA PRASAD V/S STATE OF RAJ & ORS	BABU LAL SHARMA	G A
380	6357	2003	ASHWINI KUMAR V/S J D A APPELLATE TRIB	VISHWAJEET MANTRI	RAJESH KAPOOR
381	6472	2003	M/S RISHAB MEDICOS V/S THE APPELLATE AUTHOR	DR M S KACHHAWA	G A
382	6484	2003	RAN NIWAS V/S HAR SAHAY & ORS	LOKESH SHARMA	PANKAJ GUPTA
383	6645	2003	M/S MANISH OIL PRODU V/S STATE OF RAJ & ANR	R B MATHUR	VINAY GOYAL
384	6656	2003	JEEVAN SINGH V/S MADAN SINGH & ANR	R P SINGH	GAYATRI RATHORE
385	6791	2003	M/S RAJ RAJYA ADHIKA V/S STATE OF RAJ & ORS	G S SHARMA	SHIV LAL MEENA DY G
386	6827	2003	ALL RESIDENT TANEJA V/S STATE OF RAJ	LETTER PETITION	MANOJ SHARMA
387	6828	2003	ANIL KALIA V/S STATE OF RAJ & ORS	LETTER PETITION	G A
388	6846	2003	STATE OF RAJ & ORS V/S WINSOM BREWERIES LTD	G A	KAMLAKAR SHARMA
389	6858	2003	MOOL CHAND & ORS V/S BIRAM & ORS	NITIN JAIN	VIMAL KUMAR JAIN
390	6885	2003	SMT SUSHILA DEVI & O V/S STATE OF RAJ & ORS	AJEET BHANDARI	J K YOGI
391	7006	2003	PRABHURAM V/S STATE OF RAJ & ORS	BHARAT VYAS	D D KHANDELWAL
392	7068	2003	BANDI SAMASTH KENDRI V/S STATE OF RAJ	LETTER PETITION	
393	7070	2003	SMT SHANTI DEVI V/S STATE OF RAJ	LETTER PETITION	G A
394	7083	2003	RAMAVTAR SHARMA V/S STATE OF RAJ	AJEET BHANDARI	R S RATHORE ADD G C
395	7085	2003	VINOD ASSOCIATES V/S FOOD CORPORATION OF	S D SHARMA	AJAY AGARWAL
396	7159	2003	JAI NARAYAN KHINCHI V/S STATE OF RAJ & ORS	LETTER PETITION	GA
397	7201	2003	VIDYADHAR BAGARYA V/S THE CHAIRMAN CUM MAN	RAM GOPAL CHAUDHARY	ASHOK GAUR
398	7277	2003	JAGDISH NARAYAN SHAR V/S STATE OF RAJ & ORS	G K GARG	DR A S KHANGAROT
399	7541	2003	STATE OF RAJ V/S KAMLESH KUMAR & ORS	G A	MAHENDRA GOYAL
400	7586	2003	MANGU RAM ALIAS MANG V/S CHAIRMAN BOARD OF RE	MADHU SUDAN SHARMA	AJAY GUPTA
401	7808	2003	SMT PISHTA DEVI & OR V/S KANHAIYALAL & ORS	N K MALOO	MISS URMILA SHARMA
402	7866	2003	SMT MULI DEVI MEENA V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	
403	168	2004	RAM SWAROOP V/S STATE OF RAJ & ORS	G S SHARMA	SUMITRA GOYAL GA
404	285	2004	RAJESH KUMAR & ORS V/S STATE OF RAJ & ORS	SATYAVRATA SHARMA	R K AGARWAL
405	402	2004	SHRI RAM BRICKS & LI V/S ASSISTANT COMMISSION	SANJAY JHANWAR,A.SAX	PARINITOO JAIN,A.JAI
406	428	2004	RAM KARAN V/S STATE OF RAJ & ORS	PAKER FAROOQ	INDRESH SHARMA
407	521	2004	RAM KARAN V/S BOARD OF REVENUE AJM	S S HORA	SANJEEV KUMAR MEHLA
408	604	2004	MANOJ KUMAR RAWAT V/S RAJ FINANCIAL CORPOR	MAHENDRA GOYAL	PRATAP SINGH ARYA
409	673	2004	AWATAR SINGH & ANR V/S BOARD OF REVENUE AJM	S K JAIN	DHARMENDRA PAREEK AD
410	724	2004	M/S SHUBH GRAINI MAR V/S THE WORKMENS COMPENS	R K KALA	SANDEEP SHARMA
411	857	2004	SHRI JUGAL KISHORE M V/S THE DIRECTOR MALVIYA	RAM GOPAL CHOUDHARY	SANJAY PAREEK
412	1047	2004	RAMDAS KHANDELWAL & V/S DIVISIONAL COMMISSIO	J P GOYAL	K N GUPTA
413	1089	2004	PILANI CHARITABLE TR V/S STATE OF RAJ & ANR	SHIV CHARAN GUPTA	S K SINGODIYA
414	1118	2004	PRAKASH NARAIN V/S SHRI RATI RAM & ORS	ASHOK GAUR	RANVIR SINGH
415	1152	2004	RAM NIWAS SHARMA V/S DIVISIONAL COMMISSIO	M M RANJAN	M M RANJAN

416	1263	2004	SURESH KEDAWAT V/S J D A JAIPUR	RAJENDRA SONI	MAHENDRA GOYAL
417	1317	2004	RAMJIVAN V/S STATE OF RAJ & ORS	BHARAT YADAV	D V THOLIA
418	1327	2004	SHIV RAJ SINGH & OR V/S STATE OF RAJ & ORS	SUDESH BANSAL	G A
419	1333	2004	KRISHNA DUTT SHARMA V/S INCOME TAX COMMISSIO	DEENDAYAL KHANDELWAL	PARINITOO JAIN
420	1525	2004	THE REGIONAL PROVIDE V/S THE EMPLOYEES PROVID	R B MATHUR	R K JAIN AMITAVA MOZ
421	1556	2004	RAVINDRA KUMAR & ORS V/S STATE OF RAJ & ANR	ANISHA JAIN	G.A.
422	1562	2004	VAN VIBHAG STATE OF V/S RATANLAL	G A	SHAILESH KUMAR PANWA
423	1587	2004	ONKAR V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	ANIL SHARMA
424	1606	2004	SETH SHRI NIWAS CHAR V/S COMMISSIONER OF INCO	SANJAY JHANWAR	R B MATHUR
425	1635	2004	RAM LAL V/S STATE OF RAJ & ANR	V K MISHRA	G A
426	1656	2004	PADAM CHAND & ORS V/S THE BOARD OF REVENUE	VIMAL KUMAR JAIN	INDRESH SHARMA
427	1695	2004	GARG ISPAT UDYOG LTD V/S STATE OF RAJ & ANR	ALOK SHARMA	BHARAT VYAS
428	1707	2004	MST NAHID BEGUM RAIS V/S STATE OF RAJ & ORS	M M RANJAN	R K MATHUR
429	1796	2004	LAXMAN SINGH & ORS V/S STATE OF RAJ & ANR	SAMANDAR SINGH	G.A.
430	1815	2004	OM PRAKASH V/S GOPAL LAL & ORS	D C SWAMI	B K SHARMA
431	1936	2004	SHRI MODI LEVIGATED V/S STATE OF RAJ & ORS	AJEET KUMAR SHARMA	G A
432	1937	2004	TAJ RELIANCE INTERNA V/S STATE OF RAJ & ORS	AJEET KUMAR SHARMA	G A
433	1938	2004	LAXMI MARBEL & GRANI V/S STATE OF RAJ & ORS	AJEET KUMAR SHARMA	G A
434	1997	2004	DULI CHAND JAIN V/S GHEESI BAI & ORS	ASGAR KHAN	S.C.MITTAL, N.K.MALO
435	2040	2004	SHYAMVEER & ORS V/S BOARD OF REVENUE AJM	GOPI CHAND GARG	MANU BHARGAVA
436	2043	2004	SHAMBHU DAYAL & ORS V/S ADDITIONAL DISTRICT	ARVIND KUMAR GUPTA	ASHOK GUPTA
437	2115	2004	KRISHNA GOPAL NAWAL V/S ASSISTANT COMMISSION	SANJAY JHANWAR	PARINITOO JAIN
438	2163	2004	GYAN CHAND MODI V/S STATE OF RAJ & ORS	RAKESH KUMAR	KRISHAN VERMA ADD G
439	2213	2004	BIJENDRA SINGH V/S STATE OF RAJ & ANR	ASHOK GAUR	ASHOK MEHTA
440	2234	2004	SMT GEETA & ORS V/S STATE OF RAJ & ORS	KAILASH CHANDRA SHAR	S C PUROHIT ADD G C
441	2236	2004	M/S WESTS PATENT PRE V/S STATE OF RAJ & ANR	RAJDEEPAK RASTOGI	GAURAV SHARMA
442	2237	2004	STATE OF RAJ V/S MAHAVEER SINGH & ORS	G A	K SHARMA
443	2252	2004	RAMSAHAI & ANR V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	S R YADAV
444	2338	2004	SHYAM SUNDER AGRAWAL V/S STATE OF RAJ & ORS	N L GUPTA	P S SIROHI
445	2371	2004	DHARM DEV V/S J D A JAIPUR & ORS	RAJDEEPAK RASTOGI	BHARAT VYAS
446	2407	2004	SMT KASTURI DEVI V/S J D A JAIPUR & ORS	RAJDEEPAK RASTOGI	SONIYA SHANDILYA
447	2434	2004	LOVE KR SHELI V/S SUP O ZANANA HOSPITA	M M RANJAN	G A
448	2571	2004	TEJ SINGH V/S THE B O R AND ORS	R S AGARWAL	RAVI CHIRANIA
449	2636	2004	JAWAHAR SINGH V/S BOARD OF REVENUE AJM	ANOOP DHAND	B P PAREEK
450	2719	2004	KIRODI & ORS V/S BOARD OF REVENUE AJM	M K KAUSHIK PARESH C	
451	2838	2004	RAMPHOOL & ANR V/S ADDITIONAL DISTRICT	ASHWANI CHOBISA	DEEPAK PAREEK
452	2843	2004	JYOTI CHOPRA V/S INDIAN OIL CORPORATI	JAI KUMAR YADAV	S KASLIWAL
453	2900	2004	PRAHLAD DAS V/S GULAB SHANKAR & ORS	PRAVEEN JAIN	N K MALOO

454	3013	2004	RAM BHAROSHI & ORS V/S GRAM PANCHAYAT JAGJI	ASHISH JOSHI	KARAN PAL SINGH
455	3014	2004	RAM BHAROSHI & ORS V/S GRAM PANCHAYAT JAGIV	ASHISH JOSHI	KARAN PAL SINGH, G.A
456	3027	2004	LATE SURENDRA NARAIA V/S BOARD OF REVENUE AJM	R K GOYAL	SHIV CHARAN GUPTA
457	3050	2004	AUTOPAL INDUSTRIES L V/S UNION OF INDIA & OR	KAMLAKAR SHARMA	R B MATHUR
458	3077	2004	BHAWANI SINGH V/S ADDITIONAL DISTRICT	R P GARG	GAYATRI RATHORE
459	3372	2004	DR AJIT SINGH YADAV V/S STATE OF RAJ & ANR	SUDHIR KUMAR TIWARI	KAMLAKAR SHARMA
460	3484	2004	MADAN MOHAN JAIN AND V/S STATE OF RAJ AND ORS	JINESH JAIN	KRISHNA VERMA ADD G
461	3582	2004	M/S RAJASTHAN WATCH V/S STATE OF RAJ & ORS	KAMLAKAR SHARMA	ADDL.G.A
462	3588	2004	M/S ROCHIRAM & SONS V/S STATE OF RAJ & ORS	KAMLAKAR SHARMA	MAHESH CHAND GUPTA A
463	3632	2004	BANSHILAL ALIAS BAN V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	G.K.GARG
464	3698	2004	UMMED SINGH V/S BOARD OF REVENUE AJM	SUNIL TYAGI	H C GANESHIA
465	3724	2004	MANGLA JAIN V/S RAJASTHAN HOUSING BO	RAJESH KAPOOR	J K SINGHI
466	3839	2004	DOLYA MEENA V/S STATE OF RAJ & ORS	S K JINDAL	SHIV LAL MEENA G C
467	3936	2004	M/S FLEMINGO D F S P V/S STATE OF RAJ & ORS	PANKAJ GHIYA	R B MATHUR
468	3956	2004	RAM CHANDER V/S BOARD OF REVENUE AJM	VIRENDRA SINGH YADAV	RAVI SHANKAR SHARMA
469	4039	2004	CHHITAR LAL LASHKARI V/S ADDITIONAL REGISTRAR	R P VIJAY	RAM KUMAR SHARMA
470	4078	2004	SHARADA BAL VIDYA NI V/S STATE OF RAJ	ANISHA JAIN	
471	4090	2004	VILLAGERS OF VILLAGE V/S BOARD OF REVENUE & O	MADHU SUDAN SHARMA	PAWAN PAREEK,B.P.PAR
472	4142	2004	HARNA V/S RAM KISHORE & ORS	D C SWAMI	GOVT.ADV. (SHYAM ARY
473	4188	2004	SMT JAISHREE KOOLWAL V/S J D A JAIPUR & ORS	MANU BHARGAVA	N K MALOO
474	4322	2004	HAZARI LAL MALI V/S STATE OF RAJ & ORS	INDER RAJ SAINI	G A
475	4436	2004	SAJJAN SINGH V/S STATE OF RAJ & ORS	ASHISH JOSHI	G A
476	4444	2004	NAGA YOGI RAMESHWAR V/S SATTE OF RAJ & ORS	N K MALOO	GA
477	4546	2004	MIHIR KUMAR MALLICK V/S GANDHI VIDHYA MANDIR	MAN SINGH GUPTA	RAJEEV SURANA
478	4577	2004	M/S KISAN ALOO CO AN V/S STATE OF RAJ AND ORS	ANURAG SHARMA	INDERJEET SINGH
479	4600	2004	M/S RAMESHWARAM STON V/S STATE OF RAJ AND ORS	VIMAL CHOUDHARY	KAMLAKAR SHARMA
480	4601	2004	JITENDRA SINGH V/S THE RAJASTHAN HOUSIN	AKHIL SIMLOTE	DAYA SHARMA
481	4634	2004	SHAKIL TRADERS V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	B L AWASTHI
482	4637	2004	RAM SINGH & ORS V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	MAHAVEER PRASAD KASA
483	4698	2004	RAM SWAROOP V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	G A
484	4718	2004	M/S PANNA AGRO PVT V/S STATE OF RAJ & ORS	S S HORA	BHARAT VYAS
485	4807	2004	SHAMBHU LAL V/S STATE OF RAJ	KAMLA JAIN	G.A.
486	4860	2004	JAYPAL SINGH & ANR V/S ADDITIONAL DISTRICT	ANOOP DHAND	G C GARG
487	4885	2004	DR VIRENDRA SINGH V/S STATE OF RAJ & ORS	S R SURANA	B C CHIRANIA R CHIRA
488	4899	2004	M/S AMAZING REALTORS V/S STATE BANK OF BIKANE	ASHVIN GARG	LAXMI KANT
489	4955	2004	SHAKTI MARKETING PVT V/S REGIONAL PROVIDENT F	ANAND SHARMA	R.B.MATHUR,ATUL SAXE
490	5006	2004	KAPOOR CHAND JAIN V/S THE J D A JAIPUR & A	M M RANJAN	MAHENDRA GOYAL
491	5091	2004	SATYA NARAIN GHIYA V/S ASHOK KUMAR & ORS	MANISH SHARMA	R K MATHUR

492	5112	2004	PUNJAB & SIND BANK & V/S RAJASTHAN STATE INDU	G K GARG	S S HORA
493	5132	2004	RAJMATA SMT GAYATRI V/S J D A JAIPUR & ANR	G K GARG	R D RASTOGI
494	5157	2004	SUNIL LUNIA & ORS V/S STATE OF RAJ & ORS	JAG MOHAN SAXENA	R K MATHUR
495	5219	2004	PRAKASH MODI V/S J V N L JAIPUR & O	VIRENDRA DANGI	R K AGRAWAL
496	5239	2004	M/S BEAWAR WOOL TRAD V/S THE KRISHI UPAJ MAND	ANUPAM AGARWAL	INDERJEET SINGH
497	5271	2004	INDIAN OIL CORPORATI V/S STATE OF RAJ AND ANR	S KASLIWAL	C. A.
498	5320	2004	BOB HOUSING FINANCE V/S DEBTS RECOVERY TRIBU	R K SALECHA	G K GARG
499	5519	2004	KHAMU V/S BOARD OF REVENUE AJM	M IQBAL KHAN	VIPUL JAIMAN
500	5522	2004	MUKESH KUMAR & ANR V/S STATE OF RAJ & ORS	PAKER FAROOQ	R P GARG ,G.A.
501	5598	2004	CHHITTAR SINGH V/S STATE OF RAJ & ORS	R B MATHUR	GA
502	5634	2004	PANKAJ KUMAR V/S HINDUSTAN PETROLEUM	ANISHA JAIN	S KASLIWAL
503	5817	2004	KISAN GRAH NIRMAN SA V/S STATE OF RAJ & ORS	JAI KUMAR YADAV	R K MATHUR
504	5820	2004	BASANTA & ORS V/S PUNJAB NATIONAL BANK	SOHAN LAL SHARMA	ALOK SHARMA
505	5866	2004	CHANDER V/S THE BOARD OF REVENUE	MAHENDRA GOYAL	G A
506	5944	2004	DEENU & ORS V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	GOVT.ADVOCATE
507	5996	2004	DEVI SINGH & ORS V/S BHARAT LAL & ORS	S N KUMAWAT	S SAKSENA
508	6031	2004	YAHA KAISA NYAY FARI V/S PRINCIPAL S M S MEDI	LETTER PETITION	AJEET BHANDARI
509	6073	2004	M/S RANJAN PRODUCTS V/S RAJASTHAN TAX BOARD	P K KASLIWAL	G A
510	6148	2004	SMT MADHUR AGRAWAL V/S BOARD OF REVENUE AJM	B L SHARMA	R N MATHUR
511	6170	2004	DEVENDRA SINGH V/S STATE OF RAJ & ANR	PARAS KUHAD	PARIKSHIT SINGH DY G
512	6199	2004	POORAN SINGH RATHORE V/S STATE OF RAJ & ORS	LETTER PETITION	G A
513	6232	2004	RAJESH BAGRECHA V/S MAHAVEER JAIN	R N MATHUR	RAJVIR SHARMA
514	6318	2004	M/S RIMCO & ANR V/S UNION OF INDIA & ORS	SHALINI SHEORAN	KAMLAKAR SHARMA
515	6339	2004	BHIMSEN GARG V/S STATE OF RAJ & ANR	S D SHARMA	VISHUJEET MANTRI
516	6385	2004	ALIM AHUJA V/S UNION OF INDIA & ANR	RAKESH KUMAR	KAMLAKAR SHARMA
517	6441	2004	VIRENDRA KUMAR V/S ESTATE OFFICER DEPUT	G K GARG	ASHISH JAIN DY GA
518	6542	2004	STATE OF RAJ & ANR V/S VIJAY KUMAR & ORS	G A	A KASLIWAL
519	6578	2004	STATE OF RAJ & ORS V/S THE BOARD OF REVENUE	G A	R P GARG
520	6597	2004	SHAILENDRA GOYAL V/S UNION OF INDIA & ORS	ASHWANI CHOBISA	SUSHIL SHARMA
521	6612	2004	THE MEENAWALA GRAH N V/S STATE OF RAJ & ORS	HANS KUMAR SHARMA	BS CHHABA,DY. GA
522	6698	2004	ASHOK GROVER & ASSOC V/S STATE OF RAJ & ORS	ANIL MEHTA	PRIYANKA PAREEK DY G
523	6721	2004	M/S MANAK MULTI ENT V/S STATE OF RAJ & ORS	S K JAIN	
524	6766	2004	VIKRAM PRAKASH & ORS V/S STATE OF RAJ & ORS	ANURAG SHARMA	R S BHADAURIA
525	6852	2004	PRABHU NARAIN MEENA V/S STATE OF RAJ & ANR	ANISHA JAIN	A G A
526	6874	2004	RAJ KUMAR LUDHANI V/S STATE OF RAJ & ORS	MAHENDRA GOYAL	R P SINGH
527	7126	2004	SMT KISHNI & ANR V/S THE BOARD OF REVENUE	N L PAREEK	N C CHOUDHARY
528	7272	2004	LADA RAM & ORS V/S HANUMAN & ORS	KESHAV AGRAWAL	M.M.RANJAN
529	7432	2004	JODH RAJ & ORS V/S STATE OF RAJ & ORS	PREM KUMAR SHARMA	JAGDISH SINGH CHAUHA

530	7490	2004	M/S GUL BROTHERS V/S STATE OF RAJ & ORS	DIGVIJAY MANTRI	KAPIL MATHUR
531	7533	2004	SITA RAM KHANDELWAL V/S THE PRESIDING OFFICE	BIHARI LAL AGRAWAL	JAI RAJ
532	7612	2004	HARMUKH RAI SHARMA & V/S THE CHIEF ENGINEER R	PRAHLAD SHARMA	G C GARG
533	7643	2004	PIBU INK (INDIA) PVT V/S STATE OF RAJ & ORS	PARAS KUHAD	RB MATHUR
534	7776	2004	RAMBAL V/S STATE OF RAJ & ORS	MADHU SUDAN SHARMA	G A
535	7926	2004	RAJ BAHADUR SRIVASTA V/S THE J D A APPELLATE	R K MATHUR	SUDESH BANSAL
536	7971	2004	PADAM CHAND V/S MOHAN LAL	BHANU PAREEK	N S YADAV
537	8028	2004	PASHAN UTPADAK SAHAK V/S STATE OF RAJ & ORS	BIPIN GUPTA,D.N.GUPT	BHARAT VYAS,G.S.GILL
538	8254	2004	JAI SINGH SHEKHAWAT V/S STATE OF RAJ AND ORS	C S SHARMA, B L SHAR	AAG
539	8576	2004	MRS KIRAN MIGLANI &A V/S APPELLATE TRIBUNAL J	R P GARG	V AGARWAL
540	8764	2004	MAHAVEER V/S BOARD OF REVENUE AJM	R K SONI	VIMAL KUMAR JAIN
541	8828	2004	TEJRAJ SINGH SAKTAWA V/S STATE OF RAJ & ANR	ARVIND BHARDWAJ	ALOK SHARMA
542	8847	2004	MURARI V/S STATE OF RAJ & ORS	KARANPAL SINGH	G A
543	8895	2004	JAGDISH PRASHAD V/S STATE OF RAJ & ORS	M M RANJAN	B.S.CHABA G.A.
544	8947	2004	SMT MANBHARI & ORS V/S ADDITIONAL COLLECTOR	ANOOP DHAND	SITA RAM
545	253	2005	JAGMOHAN SINGH V/S STATE OF RAJ & ORS	S K JINDAL	
546	300	2005	BHARAT BHUSHAN V/S STATE OF RAJ & ORS	R K MATHUR	INDERJEET SINGH
547	536	2005	HARI PRASAD MEENA V/S STATE OF RAJ AND ORS	HARI KISHAN SHARMA	G A
548	655	2005	MANGILAL V/S BOARD OF REVENUE AJM	ADITYA NARAIN SHARMA	GOVT.ADVOCATE
549	681	2005	SMT FATMA V/S STATE OF RAJ & ORS	S D SHARMA	M RAFIQ
550	850	2005	DR R S MATHUR V/S STATE OF RAJ & ANR	A KASLIWAL	B C CHIRANIA
551	956	2005	SMT LADA DEVI V/S THE BOARD OF REVENUE	M F BAIG	PAWAN PAREEK
552	1266	2005	HARI SINGH & ORS V/S BOARD OF REVENUE AJM	NATHU LAL PAREEK	D S SHEKHAWAT
553	1273	2005	STATE OF RAJ & ORS V/S AJI RAM & ORS	G A	S R SURANA
554	1286	2005	ASSISTANT DIRECTOR L V/S M/S RAJPUTANA HOTELS	G A	A KASLIWAL
555	1325	2005	JAFAR HUSSAIN V/S STATE OF RAJ & ORS	LETTER PETITION	
556	1327	2005	MAHESH KALWANIA V/S J D A JAIPUR	LETTER PETITION	A K GUPTA
557	1339	2005	NAND KISHORE BHARGAV V/S STATE OF RAJ & ORS	LETTER PETITION	R P MEENA
558	1380	2005	S P GUPTA V/S STATE OF RAJ & ANR	LETTER PETITION	B C CHIRANIA R CHIRA
559	1447	2005	J V V N L KARAULI V/S THE UNITED INDIA INS	R M S PANWAR	P BALWADA
560	1610	2005	LALITA SAINI & ANR V/S STATE OF RAJ & ORS	MANU BHARGAVA	
561	1626	2005	MISS MADHU GUPTA V/S STATE OF RAJ & ORS	YOGESH GUPTA	DR Y C SHARMA
562	1683	2005	NTPC SUPERVISORS ASS V/S NATIONAL THERMAL POW	P K KASLIWAL	R B MATHUR
563	1694	2005	SMT VIMLESH FREDRICK V/S J D A JAIPUR & ANR	LETTER PETITION	MAHENDRA GOYAL
564	1758	2005	SMT LAXMI DEVI SHARM V/S COMMISSIONER OF INCO	ABHAY JAIN	J K SINGHI
565	1760	2005	SMT LAXMI DEVI SHARM V/S COMMISSIONER OF INCO	ABHAY JAIN	J K SINGHI
566	1761	2005	SH NAND KISHORE SHAR V/S COMMISSIONER OF INCO	ABHAY JAIN	J K SINGHI
567	1762	2005	SH NAND KISHORE SHAR V/S COMMISSIONER OF INCO	ABHAY JAIN	J K SINGHI

568	1763	2005	RADHA MOHAN SHARMA V/S COMMISSIONER OF INCO	ABHAY JAIN	J K SINGHI
569	1764	2005	RADHA MOHAN SHARMA V/S COMMISSIONER OF INCO	ABHAY JAIN	J K SINGHI
570	2284	2005	HOTEL ASSOCIATION OF V/S STATE OF RAJ AND ORS	G S BAPNA	MANOJ SHARMA
571	2332	2005	RAMESHWAR AND ANR V/S B O R AND ORS	N K MALOO	SHAILESH PRAKASH SHA
572	2389	2005	MAYO COLLEGE GENERAL V/S THE MUNICIPAL COUNCI	AJEET BHANDARI	J M SAXENA
573	2616	2005	VIDYARTHIGAN ENGINEE V/S UNIVERSITY OF RAJAST	LETTER PETITION	RA KATTA
574	2643	2005	RAJ KUMAR JOSHI V/S RAJASTHAN RAJYA SAHK	AJEET KUMAR SHARMA	BHUPENDRA BHARDWAJ
575	2747	2005	NANU RAM & ANR V/S PURUSHOTTAM & ORS	R K AGRAWAL	D PAREEK RAJVEER SHA
576	2757	2005	OMPRAKASH & ORS V/S SAYEED MOHD & ORS	AMIT SHARMA	R K MATHUR
577	2850	2005	M/S GODARA CONSTRUCT V/S STATE OF RAJ & ANR	R P GARG	
578	2907	2005	RAMESH CHAND @ RAMES V/S SMT RAM KANWARI & OR	DEVENDRA RAGHAVA	
579	2983	2005	STATE OF RAJ V/S MODU RAM & ORS	G A	BHARAT SAINI
580	2988	2005	BHAGWAN SAHAI & ANR V/S STATE OF RAJ & ORS	R K MATHUR	DR P C JAIN, G.C.SAI
581	3034	2005	LATIF KHAN V/S SHRI MADAN LAL & ORS	N K MALOO	N K MALOO
582	3534	2005	ARUN LAHOTI V/S STATE BANK OF BIKANE	LETTER PETITION	N C GOYAL
583	3567	2005	GHASI & ANR V/S MST BACHCHI & ORS	M M RANJAN RAJAT RAN	N L PAREEK
584	3588	2005	JAMANYA V/S THE JAIPUR VIKAS PRA	G P KAUSHIK	BHARAT VYAS
585	3824	2005	STATE OF RAJ & ANR V/S THE BOARD OF REVENUE	G A	SANDEEP SAXENA
586	3839	2005	MODERN TERRY TOWELS V/S REGISTRAR OF COMPANI	PARAS KUHAD	GANESH SHARMA
587	3864	2005	NATIONAL INSURANCE C V/S THE PERMANENT LOK AD	DINESH KALA	DHEERAJ TRIPATHI
588	3868	2005	RAMCHARAN & ANR V/S STATE OF RAJ & ORS	SUDARSHAN LADDHA	SYED ZAKAWAT ALI DY
589	4089	2005	MODERN THREADS INDIA V/S REGISTRAR OF COMPANI	PARAS KUHAD	GANESH SHARMA
590	4098	2005	NATIONAL ENGINEERING V/S STATE OF RAJ & ANR	ALOK SHARMA	AMRIT SUROLIA
591	4100	2005	ANGELITE WELFARE SOC V/S STATE OF RAJ & ORS	AJEET BHANDARI	NAINA SARAF
592	4147	2005	RAJASTHAN STATE WARE V/S THE FOOD CORPORATION	KAMLAKAR SHARMA	SATISH CHANDRA MITTA
593	4155	2005	J K SYNTHETICS LTD A V/S APPELLTE AUTHORITY U	KAMLAKAR SHARMA	SURESH KASHYAP
594	4376	2005	JAGANNATH & ORS V/S STATE OF RAJ & ORS	SUDARSHAN LADDHA	SYED ZAKAWAT ALI DY
595	4386	2005	MAHATMA JYOTIBA PHUL V/S THE RAJASTHAN HOUSIN	S R SURANA	A K GUPTA
596	4462	2005	M/S LOHAGARH PETROLE V/S STATE OF RAJ AND ORS	VIMAL CHOUDAHRY	A CHOBISA
597	4492	2005	OM PRAKASH V/S STATE OF RAJ & ORS	S K SINGH	R K MATHUR
598	4596	2005	MANAGING COMMITTEE S V/S THE JAIPUR MUNICIPAL	INDRESH SHARMA	NAINA SARAF
599	4638	2005	MADHU SUDAN SHARMA V/S STATE OF RAJ & ANR	LETTER PETITION	BHARAT VYAS
600	4640	2005	BIRDI CHAND & ORS V/S J D A JAIPUR	LETTER PETITION	BHARAT VYAS
601	4645	2005	SOBIT RAY V/S STATE OF RAJ & ANR	LETTER PETITION	R A KATTA
602	4666	2005	REKHA KHESKANI V/S THANA PRABHARI POLIC	LETTER PETITION	AJAY KUMAR JAIN
603	4667	2005	SHAMBHU SINGH RAJAWA V/S STATE OF RAJ & ORS	LETTER PETITION	J K SINGHI
604	4872	2005	E I H LTD V/S STATE OF RAJ & ORS	A KASLIWAL	H.V.NANDWANA G.A.
605	5064	2005	PHELI V/S BOARD REVENUE OF FOR	AJEET BHANDARI	G P KAUSHIK

606	5279	2005	PRITHVIRAJ & ANR V/S B O R AJMER & ORS	RAJEEV SOGARWAL	SATISH BIJARNIA
607	5439	2005	MAHAVEER PRASHAD V/S STATE OF RAJ & ORS	RAJ KAMAL GAUR	
608	5629	2005	SMT KESHAR DEVI V/S J D A JAIPUR & ANR	A L VARMA	R A KATTA
609	5649	2005	PRAGATI CEMENT PVT L V/S ADDITIONAL DISTRICT	R P GARG	PARAS KUHAD
610	5722	2005	VILLAGERS OF VILLAGE V/S STATE OF RAJ & ORS	S S HORA	
611	5746	2005	VILLAGERS OF VILLAGE V/S STATE OF RAJ & ORS	S S HORA	H.V.NANDWANA
612	6018	2005	MEERA DEVI V/S GOKLENDRA SHARMA & O	VIRENDRA AGRAWAL	RAJESH SHARMA
613	6272	2005	M/S GAGAN CINEMA & A V/S STATE OF RAJ & ORS	R B MATHUR	VINAY GOYAL
614	6483	2005	BASANT KUMAR V/S B O R AJMER & ORS	N L PAREEK	SANJAY MEHRISHI
615	6573	2005	MOHAR SINGH V/S MANDIR MURTI SHRI GO	J K SINGHI	MANOJ PAREEK
616	6668	2005	BLUE BELLS SHIKSHA S V/S RAJASTHAN HOUSING BO	RAJDEEPAK RASTOGI	CHETAN BAIRWA
617	6770	2005	SMT SHEELA DEVI PALI V/S J D A JAIPUR	P S SHARMA	J M SAEMA
618	6875	2005	RAMJI LAL V/S STATE OF RAJ & ORS	BHANU PAREEK	MAHENDRA GOYAL
619	7115	2005	SANJAY ARYA V/S UNION OF INDIA & ANR	VIRENDRA LODHA	S KASLIWAL, K K SHAR
620	7306	2005	MOHAN LAL & ORS V/S STATE OF RAJ & ORS	DINESH YADAV	PAWAN PAREEK
621	7404	2005	KRISHNA KANT SHARMA V/S STATE OF RAJ & ANR	LETTER PETITION	ARUN CHATURVEDI
622	7457	2005	SATYA NARAYAN MALI V/S STATE OF RAJ & ORS	LETTER PETITION	SAMIT BISHNOI
623	7471	2005	SMT MUNNI V/S STATE OF RAJ & ORS	SUNIL KUMAR SINGODIY	HEMANT KUMAR SHARMA
624	7491	2005	M/S MAA SHAKEMBHERI V/S SECRETARY K U M S &	SUSHMA SHARMA	I J SINGH
625	7531	2005	PRATIBHA KAUSHIK V/S UNIVERSITY OF RAJAST	LETTER PETITION	AMRIT SUROLIA
626	7729	2005	SARJEET & ORS V/S B O R AJMER & ORS	R K MATHUR	AJAY TANTIA
627	7757	2005	K C JALIA V/S STATE OF RAJ & ORS	MUKESH KUMAR VERMA	MANOJ SHARMA
628	7842	2005	DHUDA & ANR V/S POORAN & ORS	GAYATRI RATHORE	
629	8058	2005	ROODMAL SHARMA V/S STATE OF RAJ & ORS	DEENDAYAL KHANDELWAL	GA
630	8152	2005	HANUMAN SAHAI V/S STATE OF RAJ & ORS	HAJARI LAL GUPTA	AJAY KUMAR JAIN
631	8275	2005	MEENU V/S STATE OF RAJ & ORS	LETTER PETITION	R P SAINI
632	8291	2005	HARI SINGH GURJAR V/S THE DIRECTOR PRIMARY	ANIL KUMAR GARG	
633	8392	2005	CHANDRA RAJ SINGHVI V/S STATE OF RAJ	R N MATHUR	KAMLAKAR SHARMA
634	8557	2005	RAMOLI @ RAMCHANDRA V/S IDOL SITARAMJI MAHAR	DEVI SINGH	BHANU PAREEK
635	8582	2005	KAMAL & ORS V/S B O R AJMER & O RS	RANVIR SINGH	BIRI SINGH
636	8669	2005	D K KUSHWAH V/S STATE OF RAJ	SURESH SAHNI	HARI BATATH DY G C
637	8918	2005	JANSI RAM V/S STATE OF RAJ & ORS	GAYATRI RATHORE	N C CHOUDHARY
638	8954	2005	LAXMAN PRASAD SHARMA V/S STATE OF RAJ & ORS	N L PAREEK	N L [PAREEK
639	8970	2005	LAXMI DHAR & ORS V/S ABDUL VAHEED & ORS	DINESH KUMAR GARG	B L AGARWA
640	9040	2005	GOPI LAL V/S THE B O R AJMER & OR	SUBHASH JINDAL	KAPIL MATHUR
641	9085	2005	ASHOK KUMAR V/S STATE OF RAJ & ANR	VIMAL CHOUDHARY	GA
642	9257	2005	M/S GLOBUS AGRONICS V/S STATE OF RAJ & ORS	PARAS KUHAD	R B MATHUR
643	9443	2005	SMT INDIRA DEVI GUPT V/S INCOME TAX OFFICER W	NARESH GUPTA	R B MATHUR

644	9459	2005	BOARD OF SECONDARY E V/S MAYANK SHARMA	SANDEEP SAXENA	D C GUPTA
645	9558	2005	DINESH CHAND V/S STATE OF RAJ & ORS	MANISH ACHARYA	G S GILL
646	9574	2005	ALOK KHANNA & ANR V/S MUNICIPAL CORPORATIO	S D SHARMA	J M SAXENA
647	9607	2005	SANJAY SINGH & ANR V/S THE SECRETARY MINIST	ALOK SHARMA	KUNAL RAWAT
648	9758	2005	SMT SAMEERA BANO V/S STATE OF RAJ & ORS	DR PRAKASH CHANDRA J	RAVI SHANKAR
649	9762	2005	PREM BAI V/S J V V N L BARAN & AN	SANJAY MEHRISHI	SANDEEP SAXENA
650	9776	2005	M/S JAGDISH TALKIES V/S STATE OF RAJ & ORS	R B MATHUR	M RAFIQ
651	9847	2005	RAM SINGH & ANR V/S APPELLANT RENT TRIBU	R K AGRAWAL	S K GUPTA
652	9893	2005	J D A JAIPUR V/S SMT PAMMI NAGPAL & A	BHARAT VYAS	MUKESH KUMAR VERMA
653	9894	2005	J D A JAIPUR V/S BALDEV RAJ NAGPAL &	BHARAT VYAS	M R MITRUKA
654	9895	2005	J D A JAIPUR V/S SUNIL KUMAR NAGPAL &	BHARAT VYAS	MUKESH KUMAR
655	9979	2005	KANCHAN BAI & ORS V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	MAHESH SHARMA
656	10030	2005	MOHD ISHAQ V/S RAJASTHAN BOARD OF W	SUDESH BANSAL	Z A NAQUI
657	10113	2005	KANHA V/S STATE OF RAJ & ORS	SANJAY MEHRISHI	RINESH GUPTA

**D.B. CIVIL WRIT From 2001 to 2005
(Service Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	859	2001	ROHIT BAJAJ AND ORS V/S THE CAT AND ORS	RAJENDRA VAISH	PRAHLAD SINGH
2	1546	2001	UOI AND ORS V/S SMT KESHANTI AND ORS	MANISH BHANDARI	G C GARG
3	1858	2001	UOI AND ORS V/S THE JUDGE, CAT JAIPU	G.C.GARG,ALOK GARG	SUSHIL KR.JAIN
4	2656	2001	UOI AND ORS V/S DR. UB MATHUR AND OR	VS GURJAR,HAWA SINGH	DR.SAUGHAT RAO
5	2674	2001	UOI AND ORS V/S POORAN AND ORS	MANISH BHANDARI	C L SAINI
6	3446	2001	RAMESH CHANDRA SHARM V/S THE JUDGE (PRESIDING	BL AVASTHI	
7	3644	2001	NL VERMA V/S HIGH COURT OF JUDICA	MS GUPTA	A K SHARMA
8	3834	2001	DM KALA V/S UOI AND ORS	A SIMLOTE	S S HASSAN
9	5287	2001	UNION OF INDIA AND O V/S PRAMOD KUMAR AND ORS	SHAILESH PRAKASH SHA	
10	5500	2001	MUKESH KUMAR V/S UNION OF INDIA	MAHENDRA SHAH,A SONI	AJAY SKUKLA
11	5841	2001	C P SHARMA V/S C A T AND ORS	SD SHARMA,BM SINGH	A S KHANGAROT
12	366	2002	NETRAPAL SINGH V/S U O I AND ORS	SC GUPTA,B LAL,KC GU	SUSHIL SHARMA
13	1184	2002	BHAJNI RAM V/S U O I AND ORS	RD RASTOGI,NS CHOUHA	BHANWAR BAGRI
14	1313	2002	NL VERMA V/S THE HIGH COURT OF JU	HIMMAT SINGH	R N MATHUR
15	1317	2002	NL VERMA V/S THE HIGH COURT OF JU	HIMMAT SINGH	R N MATHUR
16	1320	2002	TEK CHAND V/S STATE AND ORS	R SONI,M AGRAWAL	A K SHARMA
17	1555	2002	KHEM CHAND V/S CENTRAL ADMINISTRATI	JAI KUMAR YADAV	K K SHARMA
18	2552	2002	GHANSHYAM SHARMA V/S R.S.R.D.C.LTD	VISHNU KUMAR SHARMA	V.P.MATHUR,S.N.BOHRA
19	2563	2002	VIJAY KUMAR KHANNA V/S R.S.R.D.C.LTD.,	VISHNU KUMAR SHARMA	V.P.MATHUR,S.N.BOHRA
20	4506	2002	UNION OF INDIA MUMBA V/S SHRI SURESH KUMAR JH	MOHAMMED RAFIQ	G C GARG
21	4509	2002	BANWARI LAL V/S STATE OF RAJ & ANR	ANIL MEHTA	
22	4726	2002	UNION OF INDIA NEW D V/S SUBODH KUMAR AGRAWAL	GAURAV JAIN	ANUPAM AGRAWAL
23	5595	2002	S B NARSINGHANI V/S UNION OF INDIA & ORS	M S GUPTA	B N SANDU
24	6198	2002	MANAGING COMMITTEE S V/S R N G E I T JAIPUR &	N K MALOO	R P SINGH
25	6502	2002	PRADEEP KUMAR SHARMA V/S UNION OF INDIA MUMBA	SUSHIL KUMAR JAIN	NAINA SARAF
26	6540	2002	GOPI CHAND V/S UNION OF INDIA AND O	RN MATHUR	S S HASAN
27	8108	2002	UNION OF INDIA & ANR V/S M M WALES	G A	G C GARG
28	8109	2002	UNION OF INDIA V/S R K D BAIJAL & ORS	G A	G C GARG
29	9177	2002	HARIKESH MEENA V/S THE COMPTROLLER & AU	VINOD GOYAL	GAURAV JAIN
30	9291	2002	MOHD MASOOM V/S UNION OF INDIA NEW D	S D SHARMA	BHARAT VYAS
31	1335	2003	UNION OF INDIA NEW D V/S P C BHATIA & ANR	N C GOYAL	P N JATTI
32	1336	2003	MANAGING COMMITTEE S V/S THE R N G E I T JAIP	KAMLAKAR SHARMA	B B L SHARMA
33	1881	2003	PRAVEEN KUMAR SHARMA V/S STATE OF RAJ & ORS	C S GOYAL	MANISH BHANDARI
34	1883	2003	PURSHOTTAM SHARMA V/S STATE OF RAJ & ORS	C S GOYAL	MANISH BHANDARI
35	1884	2003	HARI BALLABH V/S STATE OF RAJ & ORS	C S GOYAL	MANISH BHANDARI
36	2533	2003	JASWANT SINGH V/S UNION OF INDIA & ANR	M S GUPTA	T P SHARMA
37	2559	2003	MAHESH CHAND GOYAL V/S STATE OF RAJ & ORS	PARAS KUHAD,S TANEJA	BHARAT VYAS

**D.B. CIVIL WRIT From 2001 to 2005
(Service Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
38	2746	2003	UNION OF INDIA & ORS V/S RAJESH KUMAR GANGWAL	S M KHAN	S.K.JAIN
39	3026	2003	UNION OF INDIA & ORS V/S BISHAN LAL & ANR	S S HASAN	SHIV KUMAR
40	3292	2003	THE UNION OF INDIA N V/S SHRI MOHD MASOOM & A	BHARAT VYAS, S KHAND	RAJENDRA PRASAD
41	3482	2003	ASHOK KUMAR BHARDWAJ V/S THE CENTRAL ADMINIST	A K BHARGAVA	
42	3960	2003	UNION OF INDIA & ORS V/S UPENDRA KHURANA & AN	ANISHA JAIN	
43	4459	2003	JAGDISH PRASAD V/S UNION OF INDIA & ORS	RAJENDRA SONI	B BAGRI,TANVEER AHME
44	4822	2003	NAVEEN KUMAR MAHAMWA V/S RAJ HIGH COURT JODHP	MM RANJAN	A K SHARMA
45	4949	2003	JOGINDER SINGH V/S UNION OF INDIA & ORS	RAJENDRA SONI, B S D	
46	5055	2003	SURESH CHAND JAIN V/S STATE OF RAJ & ANR	RAJENDRA SONI, B S D	
47	5575	2003	UNION OF INDIA & ANR V/S MURLIDHAR & ORS	BHANWAR BAGRI, VIJAI	
48	5829	2003	UNION OF INDIA V/S DR BALWANT SINGH & O	BHARAT VYAS	D V THOLIA
49	6520	2003	UNION OF INDIA & ORS V/S BHANWAR LAL JAJORIA	BHARAT VYAS	HEM CHAND BAIRWA
50	6669	2003	KALYAN V/S THE CENATRAL ADMINIS	MUKESH AGRAWAL	SUSHIL SHARNMA
51	6814	2003	SHRI SULTAN SINGH V/S UNION OF INDIA & ORS	SULTAN SINGH	M RAFIQ AAG
52	580	2004	SMT NISHA GARG V/S THE ALLAHABAD BANK &	BIRI SINGH SINSINWAR	N R CHOUDHARY
53	827	2004	TEJA RAM AND ORS V/S STATE OF RAJ AND ORS	ANISHA JAIN	G A
54	858	2004	UNION OF INDIA & ORS V/S BADRI LAL SHARMA & A	M RAFIQ	S S HASAN
55	2295	2004	KANHAIYA V/S UNION OF INDIA & ORS	ASHISH JOSHI	C BAIRWA
56	2851	2004	RAJESH KHANDELWAL V/S UNION OF INDIA & ORS	ASHOK GAUR	S S HASAN
57	3000	2004	JAWAHAR SINGH CHOUDH V/S UNION OF INDIA & ORS	ASHOK GAUR, V.D.SHAR	H.S.CHOWDHARY, S.S.H
58	3001	2004	OM PRAKASH GAUR V/S UNION OF INDIA & ORS	ASHOK GAUR	H.S.CHOWDHARY, S.S.H
59	3002	2004	SHAMBHU SHARMA V/S UNION OF INDIA & ORS	ASHOK GAUR	H.S.CHOWDHARY
60	3135	2004	NARENDRA SINGH CHAUH V/S THE CENTRAL ADMINIST	MUKESH AGRAWAL	TP SHARMA
61	3754	2004	T C DAMOR & ORS V/S UNION OF INDIA & ORS	VIRENDRA LODHA	DR P C JAIN
62	3755	2004	MAHENDRA KUMAR GOVI V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
63	3756	2004	MAHENDRA KUMAR GOVIL V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
64	3757	2004	MAHENDRA KUMAR GOVIL V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
65	3759	2004	T C DAMOR & ORS V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
66	3760	2004	STATE OF RAJ & ANR V/S SHRI MEHTAB SINGH &	G A	G K GARG
67	4104	2004	A S YADAV & ORS V/S UNION OF INDIA & ORS	ASHOK GAUR	S S HASAN,
68	4144	2004	STATE OF RAJ & ANR V/S SHRI RANJEET SINGH L	G A	G K GARG
69	4145	2004	STATE OF RAJ & ANR V/S SHRI RAM BALLABH MU	G A	G K GARG
70	4398	2004	TEJ PRATAP SINGH & O V/S UNION OF INDIA & ORS	RAJVIR SHARMA	S P SHARMA
71	4681	2004	UNION OF INDIA & ORS V/S SHRI HARI PRASAD DAD	BHARAT VYAS	MUKESH AGRAWAL
72	4694	2004	PRADEEP KUMAR YADAV V/S UNION OF INDIA & ORS	SUMER SINGH CHOUDHAR	S S HASAN
73	5304	2004	U P S C NEW DELHI V/S MEHTAB SINGH & ORS	SANJAY PAREEK	G K GARG
74	5733	2004	U P S C NEW DELHI V/S STATE OF RAJ & ORS	SANJAY PAREEK	PRIYANKA PAREEK

**D.B. CIVIL WRIT From 2001 to 2005
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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
75	7578	2004	SUKH RAM MEENA V/S THE CENTRAL ADMINIST	ANAND SHARMA	SANJAY PAREEK
76	7840	2004	SMT JAGRITI JHA V/S STATE OF RAJ & ANR	S D SHARMA	S N KUMAWAT
77	7958	2004	MADAN GOPAL DADHICH V/S STATE OF RAJ AND ANR	PRAHLAD SINGH	V S GURJAR
78	7970	2004	N R CHAUHAN V/S U O I	R.N.MATHUR,P.P.MATHU	GAURAV JAIN
79	8471	2004	RAJ KAMAL GAUR V/S THE HIGH COURT OF JU	HIMMAT SINGH	V S GURJAR
80	8654	2004	CHIEF GENERAL MANAGE V/S RAMESHWAR DAYAL SHAR	NARENDRA SINGH YADAV	C P SHARMA
81	56	2005	UNION OF INDIA & ORS V/S SMT KAJOD DEVI & ANR	ANJOO SHUKLA	PRADEEP ASTHANA
82	1137	2005	T P SINGH & ORS V/S UNION OF INDIA & ORS	RAJVIR SHARMA	SHAILESH PRAKASH SHA
83	1300	2005	T P SINGH AND ORS V/S UNION OF INDIA AND O	RAJVIR SHARMA	SHAILESH SHAMRA
84	1390	2005	THE RAILWAY BOARD & V/S ALL INDIA EQUALITY F	ASGAR KHAN	N K BHATT
85	1736	2005	HEERA LAL & ORS V/S STATE OF RAJ & ORS	GAYATRI RATHORE	MANU BHARGAVAGA
86	2270	2005	SMT. ASHA V/S UNION OF INDIA AND O	ANISHA JAIN	B BAGRI
87	2362	2005	HEMRAJ MAHAVAR V/S UNION OF INDIA & ORS	V B SRIVASTAVA	KAMLAKAR SHARMA
88	2689	2005	DR RAMANUJ PANCHOLI V/S UNIVERSITY OF RAJAST	LETTER PETITION	MANISH BHANDARI
89	4121	2005	UNION OF INDIA & ORS V/S CENTRAL ADMINISTRATI	GAURAV JAIN	SUSHIL KUMAR JAIN
90	5406	2005	UNION OF INDIA & ORS V/S T C SETHI & ORS	N C JAIN	ABHEY JAIN
91	5507	2005	POORAN SINGH MEENA V/S UNION OF INDIA & ORS	S K SINGH	S S HASAN
92	5730	2005	UNION OF INDIA & ORS V/S RAJENDRA SINGH & ANR	S S HASAN	MUKESH AGARWAL
93	6426	2005	UNION OF INDIA & ORS V/S BANWARI LAL SHARMA &	BRAHMA NAND SANDU	VINOD GOYAL
94	6508	2005	UNION OF INDIA AND A V/S SMT VEENA JAIN AND O	V S GURJAR	S S OLA
95	6628	2005	UNION OF INDIA AND O V/S SMT KAVITA YADAV AND	GAURAV JAIN	ASHOK GAUR
96	6629	2005	UNION OF INDIA AND A V/S BHARAT LAL MEENA AND	GAURAV JAIN	GANESH MEENA
97	6630	2005	UNION OF INDIA AND A V/S DHAN SINGH AND ANR	GAURAV JAIN	GANESH MEENA
98	6842	2005	MANOJ CHATURVEDI AND V/S STATE OF RAJ AND ORS	RAJENDRA SONI	MAHENDRA SHANDILYA
99	6862	2005	KAMLESH KUMAR & ANR V/S STATE OF RAJ & ANR	PRAHLAD SINGH	CHETAN BAIRWA ADD G
100	6945	2005	UNION OF INDIA & ORS V/S CENTRAL ADMINISTRATI	GOPI CHAND GARG	RAJESH KAPOOR,B.SING
101	8072	2005	M C ARYA V/S UNION OF INDIA & ORS	LOKESH SHARMA	R K KALA
102	8191	2005	MANOJ SONI & ORS V/S STATE OF RAJ & ANR	K N TRIPATHY	C P SHARMA
103	8673	2005	RAJENDRA KUMAR SAIN V/S C A T JAIPUR & ORS	AMIT NATH MATHUR	KUNAL RAWAT
104	8943	2005	UNION OF INDIA & ORS V/S BHOLA RAM SHARMA & A	VISHNU KANT SHARMA	P N JATTI
105	9418	2005	SMT NALINI KAPOOR V/S KENDRIYA VIDHYALAYA	R K MATHUR	SABINA KHAN
106	9557	2005	RAM RAJ RAIGAR V/S UNION OF INDIA & ORS	M S YADAV	ANGAD MIRDHA
107	10095	2005	UNION OF INDIA & ANR V/S S N KUMAWAT & ANR	V S GURJAR	S K JAIN
108	10096	2005	UNION OF INDIA & ANR V/S LOKESH JAIN & ANR	V S GURJAR	S K JAIN

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(Misc. Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	113	2001	ASSISTANT COLLECTOR(V/S STATE AND ORS	RECEIVED FROM S.T.R.	G.A.
2	681	2001	ITC HOTELS LIMITED V/S STATE AND ORS	A KASLIWAL	M S RAGHAWA, AAG
3	709	2001	SHIKHAR RAJ BHANSALI V/S STATE AND ORS	S KASLIWAL	G A
4	859	2001	ROHIT BAJAJ AND ORS V/S THE CAT AND ORS	RAJENDRA VAISH	PRAHLAD SINGH
5	955	2001	RSRTC JAIPUR V/S STATE AND ORS	GS BAPNA	G A
6	963	2001	RSRTC JAIPUR V/S STATE AND ORS	G.S.BAPNA, K.S.GUPTA	G A
7	1302	2001	RAJ SMALL INDUSTRIES V/S STATE AND ORS	RP GARG	DINESH YADAV AAG
8	1305	2001	RAJASTHAN SMALL INDU V/S STATE AND ORS	R P GARG	J K SINGHI
9	1439	2001	SONI MEDICARE LTD V/S THE UOI AND ORS	A K SHARMA	SANJAY PAREEK
10	1546	2001	UOI AND ORS V/S SMT KESHANTI AND ORS	MANISH BHANDARI	G C GARG
11	1858	2001	UOI AND ORS V/S THE JUDGE, CAT JAIPU	G.C.GARG,ALOK GARG	SUSHIL KR.JAIN
12	2656	2001	UOI AND ORS V/S DR. UB MATHUR AND OR	VS GURJAR,HAWA SINGH	DR.SAUGHAT RAO
13	2674	2001	UOI AND ORS V/S POORAN AND ORS	MANISH BHANDARI	C L SAINI
14	3443	2001	HINDUSTAN PETROLEUM V/S STATE AND ORS	A KASLIWAL	R C CHIRANIA R CHIRA
15	3446	2001	RAMESH CHANDRA SHARM V/S THE JUDGE (PRESIDING	BL AVASTHI	
16	3545	2001	HINDUSTAN PETROLEUM V/S STATE AND ORS	A KASLIWAL	G A
17	3569	2001	HINDUSTAN PETROLEUM V/S STATE AND ORS	A.KASLIWAL	G A
18	3640	2001	RAMKARAN V/S STATE AND ORS	SK GUPTA	R B MATHUR
19	3644	2001	NL VERMA V/S HIGH COURT OF JUDICA	MS GUPTA	A K SHARMA
20	3741	2001	HARI RAM BAIRWA V/S THE DISTRICT COLLECT	PRAVEEN JAIN	N L PAREEK
21	3834	2001	DM KALA V/S UOI AND ORS	A SIMLOTE	S S HASSAN
22	5287	2001	UNION OF INDIA AND O V/S PRAMOD KUMAR AND ORS	SHAILESH PRAKASH SHA	
23	5500	2001	MUKESH KUMAR V/S UNION OF INDIA	MAHENDRA SHAH,A SONI	AJAY SKUKLA
24	5841	2001	C P SHARMA V/S C A T AND ORS	SD SHARMA,BM SINGH	A S KHANGAROT
25	366	2002	NETRAPAL SINGH V/S U O I AND ORS	SC GUPTA,B LAL,KC GU	SUSHIL SHARMA
26	611	2002	INDIAN OIL CORPN LTD V/S STATE	S KASLIWAL,A KASLIWA	
27	1184	2002	BHAJNI RAM V/S U O I AND ORS	RD RASTOGI,NS CHOUHA	BHANWAR BAGRI
28	1313	2002	NL VERMA V/S THE HIGH COURT OF JU	HIMMAT SINGH	R N MATHUR
29	1317	2002	NL VERMA V/S THE HIGH COURT OF JU	HIMMAT SINGH	R N MATHUR
30	1320	2002	TEK CHAND V/S STATE AND ORS	R SONI,M AGRAWAL	A K SHARMA
31	1467	2002	M/S ROCHIRAM & SONS V/S THE UNION OF INDIA &	ANIL MEHTA,S JAIN	KAMLAKAR SHARMA
32	1555	2002	KHEM CHAND V/S CENTRAL ADMINISTRATI	JAI KUMAR YADAV	K K SHARMA
33	2552	2002	GHANSHYAM SHARMA V/S R.S.R.D.C.LTD	VISHNU KUMAR SHARMA	V.P.MATHUR,S.N.BOHRA
34	2563	2002	VIJAY KUMAR KHANNA V/S R.S.R.D.C.LTD.,	VISHNU KUMAR SHARMA	V.P.MATHUR,S.N.BOHRA
35	3292	2002	RAJ SMALL INDUSTRIES V/S STATE OF RAJ & ORS	R P GARG	DINESH YADAV AAG
36	3552	2002	RAJ AYURVEDIC MANUFE V/S UNION OF INDIA NEW	S.D.SHARMA,B.M.SINGH	M D AGARWAL
37	3866	2002	RAJ SMALL INDUSTRIES V/S STATE OF RAJ & ANR	R P GARG,S KHANDAL	

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(Misc. Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
38	4179	2002	UMESH CHAND GUPTA V/S UNION OF INDIA JAIPU	V R BAJWA	T P SHARMA
39	4506	2002	UNION OF INDIA MUMBA V/S SHRI SURESH KUMAR JH	MOHAMMED RAFIQ	G C GARG
40	4509	2002	BANWARI LAL V/S STATE OF RAJ & ANR	ANIL MEHTA	
41	4726	2002	UNION OF INDIA NEW D V/S SUBODH KUMAR AGRAWAL	GAURAV JAIN	ANUPAM AGRAWAL
42	4881	2002	SATYANARAIN JHANWAR V/S STATE OF RAJ & ORS	S.R.SURANA,RAJEEV SU	R.N.MATHUR(A A G)
43	5012	2002	SHIVANI ENCLAVE PVT V/S STATE OF RAJ & ANR	ANANT KASLIWAL	ASHOK BANSAL
44	5595	2002	S B NARSINGHANI V/S UNION OF INDIA & ORS	M S GUPTA	B N SANDU
45	6198	2002	MANAGING COMMITTEE S V/S R N G E I T JAIPUR &	N K MALOO	R P SINGH
46	6502	2002	PRADEEP KUMAR SHARMA V/S UNION OF INDIA MUMBA	SUSHIL KUMAR JAIN	NAINA SARAF
47	6540	2002	GOPI CHAND V/S UNION OF INDIA AND O	RN MATHUR	S S HASAN
48	6991	2002	P.A.Y.BUILDERS PVT L V/S STATE OF RAJ & ANR	A.KASLIWAL	ASHOK BANSAL
49	7808	2002	M/S HINDUSTAN PROCES V/S THE UNION OF INDIA N	NEMI CHAND CHOUDHARY	K.K.SHARMA,BHARAT VY
50	8108	2002	UNION OF INDIA & ANR V/S M M WALES	G A	G C GARG
51	8109	2002	UNION OF INDIA V/S R K D BAIJAL & ORS	G A	G C GARG
52	9177	2002	HARIKESH MEENA V/S THE COMPTROLLER & AU	VINOD GOYAL	GAURAV JAIN
53	9291	2002	MOHD MASOOM V/S UNION OF INDIA NEW D	S D SHARMA	BHARAT VYAS
54	1335	2003	UNION OF INDIA NEW D V/S P C BHATIA & ANR	N C GOYAL	P N JATTI
55	1336	2003	MANAGING COMMITTEE S V/S THE R N G E I T JAIP	KAMLAKAR SHARMA	B B L SHARMA
56	1881	2003	PRAVEEN KUMAR SHARMA V/S STATE OF RAJ & ORS	C S GOYAL	MANISH BHANDARI
57	1883	2003	PURSHOTTAM SHARMA V/S STATE OF RAJ & ORS	C S GOYAL	MANISH BHANDARI
58	1884	2003	HARI BALLABH V/S STATE OF RAJ & ORS	C S GOYAL	MANISH BHANDARI
59	2254	2003	M/S SIEMENS LTD & AN V/S STATE OF RAJ & ORS	R B MATHUR	P K KASLIWAL
60	2259	2003	KOTA STONE SMALL SCA V/S UNION OF INDIA & ANR	R P GARG	S M KHAN
61	2533	2003	JASWANT SINGH V/S UNION OF INDIA & ANR	M S GUPTA	T P SHARMA
62	2559	2003	MAHESH CHAND GOYAL V/S STATE OF RAJ & ORS	PARAS KUHAD,S TANEJA	BHARAT VYAS
63	2746	2003	UNION OF INDIA & ORS V/S RAJESH KUMAR GANGWAL	S M KHAN	S.K.JAIN
64	3026	2003	UNION OF INDIA & ORS V/S BISHAN LAL & ANR	S S HASAN	SHIV KUMAR
65	3292	2003	THE UNION OF INDIA N V/S SHRI MOHD MASOOM & A	BHARAT VYAS, S KHAND	RAJENDRA PRASAD
66	3482	2003	ASHOK KUMAR BHARDWAJ V/S THE CENTRAL ADMINIST	A K BHARGAVA	
67	3960	2003	UNION OF INDIA & ORS V/S UPENDRA KHURANA & AN	ANISHA JAIN	
68	4459	2003	JAGDISH PRASAD V/S UNION OF INDIA & ORS	RAJENDRA SONI	B BAGRI,TANVEER AHME
69	4613	2003	GOPAL PRASAD AGARWAL V/S INCOME TAX SETTLEMEN	ABHAY JAIN	R B MATHUR
70	4822	2003	NAVEEN KUMAR MAHAMWA V/S RAJ HIGH COURT JODHP	MM RANJAN	A K SHARMA
71	4949	2003	JOGINDER SINGH V/S UNION OF INDIA & ORS	RAJENDRA SONI, B S D	
72	5055	2003	SURESH CHAND JAIN V/S STATE OF RAJ & ANR	RAJENDRA SONI, B S D	
73	5575	2003	UNION OF INDIA & ANR V/S MURLIDHAR & ORS	BHANWAR BAGRI,VIJAI	
74	5829	2003	UNION OF INDIA V/S DR BALWANT SINGH & O	BHARAT VYAS	D V THOLIA

**D.B. CIVIL WRIT From 2001 to 2005
(Misc. Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
75	6520	2003	UNION OF INDIA & ORS V/S BHANWAR LAL JAJORIA	BHARAT VYAS	HEM CHAND BAIRWA
76	6669	2003	KALYAN V/S THE CENATRAL ADMINIS	MUKESH AGRAWAL	SUSHIL SHARNMA
77	6814	2003	SHRI SULTAN SINGH V/S UNION OF INDIA & ORS	SULTAN SINGH	M RAFIQ AAG
78	580	2004	SMT NISHA GARG V/S THE ALLAHABAD BANK &	BIRI SINGH SINSINWAR	N R CHOUDHARY
79	827	2004	TEJA RAM AND ORS V/S STATE OF RAJ AND ORS	ANISHA JAIN	G A
80	858	2004	UNION OF INDIA & ORS V/S BADRI LAL SHARMA & A	M RAFIQ	S S HASAN
81	2295	2004	KANHAIYA V/S UNION OF INDIA & ORS	ASHISH JOSHI	C BAIRWA
82	2807	2004	MODERN SYNTEX INDIA V/S UNION OF INDIA AND O	PARAS KUHAD,RIZWAN A	KAMLAKAR SHARMA
83	2851	2004	RAJESH KHANDELWAL V/S UNION OF INDIA & ORS	ASHOK GAUR	S S HASAN
84	2901	2004	M/S SHREE EXOPOINTS & V/S U.O.I.& ORS.(MINISTR	ANIL MEHTA	ARUN CHATURVEDI
85	2923	2004	M/S SWISS INDIA ELEC V/S UNION OF INDIA & ANR	ANIL MEHTA	KAMLAKAR SHARMA
86	3000	2004	JAWAHAR SINGH CHOUDH V/S UNION OF INDIA & ORS	ASHOK GAUR, V.D.SHAR	H.S.CHOWDHARY, S.S.H
87	3001	2004	OM PRAKASH GAUR V/S UNION OF INDIA & ORS	ASHOK GAUR	H.S.CHOWDHARY, S.S.H
88	3002	2004	SHAMBHU SHARMA V/S UNION OF INDIA & ORS	ASHOK GAUR	H.S.CHOWDHARY
89	3135	2004	NARENDRA SINGH CHAUH V/S THE CENTRAL ADMINIST	MUKESH AGRAWAL	TP SHARMA
90	3754	2004	T C DAMOR & ORS V/S UNION OF INDIA & ORS	VIRENDRA LODHA	DR P C JAIN
91	3755	2004	MAHENDRA KUMAR GOVI V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
92	3756	2004	MAHENDRA KUMAR GOVIL V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
93	3757	2004	MAHENDRA KUMAR GOVIL V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
94	3759	2004	T C DAMOR & ORS V/S UNION OF INDIA & ORS	VIRENDRA LODHA	PRIYANKA PAREEK
95	3760	2004	STATE OF RAJ & ANR V/S SHRI MEHTAB SINGH &	G A	G K GARG
96	4104	2004	A S YADAV & ORS V/S UNION OF INDIA & ORS	ASHOK GAUR	S S HASAN,
97	4144	2004	STATE OF RAJ & ANR V/S SHRI RANJEET SINGH L	G A	G K GARG
98	4145	2004	STATE OF RAJ & ANR V/S SHRI RAM BALLABH MU	G A	G K GARG
99	4300	2004	M/S SHREE TIRUPATI E V/S UNION OF INDIA & ANR	SAMEER JAIN	KAMLAKAR SHARMA
100	4301	2004	M/S VIKAS WATCH MANU V/S UNION OF INDIA & ANR	SAMEER JAIN	KAMLAKAR SHARMA
101	4302	2004	M/S SIGMA ELECTRONIC V/S UNION OF INDIA & ANR	SAMEER JAIN	KAMLAKAR SHARMA
102	4303	2004	M/S INDIAN ELECTRONI V/S UNION OF INDIA & ANR	SAMEER JAIN	GANESH SHARMA
103	4305	2004	M/S INTERNATIONAL EL V/S UNION OF INDIA & ANR	SAMEER JAIN	KAMLAKAR SHARMA
104	4398	2004	TEJ PRATAP SINGH & O V/S UNION OF INDIA & ORS	RAJVIR SHARMA	S P SHARMA
105	4681	2004	UNION OF INDIA & ORS V/S SHRI HARI PRASAD DAD	BHARAT VYAS	MUKESH AGRAWAL
106	4694	2004	PRADEEP KUMAR YADAV V/S UNION OF INDIA & ORS	SUMER SINGH CHOUDHAR	S S HASAN
107	4998	2004	RAJASTHAN ASSISTANT V/S STATE OF RAJ & ORS	ANISHA JAIN	SANJEEV PRAKASH SHAR
108	5127	2004	SANJAY SETH V/S STATE OF RAJ & ORS	LETTER PETITION	G S GILL A.A.G.
109	5304	2004	U P S C NEW DELHI V/S MEHTAB SINGH & ORS	SANJAY PAREEK	G K GARG
110	5501	2004	BABU LAL JAJOO V/S THE CHIEF SECRETARY	M S KACHHAWAHA	G S GILL
111	5733	2004	U P S C NEW DELHI V/S STATE OF RAJ & ORS	SANJAY PAREEK	PRIYANKA PAREEK

**D.B. CIVIL WRIT From 2001 to 2005
(Misc. Matters)**

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
112	6157	2004	GRAM KAWARAWAS V/S STATE OF RAJ & ANR	G.S.BAPNA	RAM KUMAR SHARMA
113	6183	2004	M/S MODERN SYNTAX I V/S STATE OF RAJ & ANR	PARAS KUHAD	MANU BHARGAVA G C
114	6804	2004	ABHIBHAVAK V/S STATE OF RAJ & ORS	LETTER PETITION	A KASLIWAL
115	7348	2004	SHRI VIJAY SINGH POO V/S STATE OF RAJ & ORS	VIMAL CHOUDHARY	VIRENDRA LODHA
116	7578	2004	SUKH RAM MEENA V/S THE CENTRAL ADMINIST	ANAND SHARMA	SANJAY PAREEK
117	7840	2004	SMT JAGRITI JHA V/S STATE OF RAJ & ANR	S D SHARMA	S N KUMAWAT
118	7958	2004	MADAN GOPAL DADHICH V/S STATE OF RAJ AND ANR	PRAHLAD SINGH	V S GURJAR
119	7970	2004	N R CHAUHAN V/S U O I	R.N.MATHUR,P.P.MATHU	GAURAV JAIN
120	8471	2004	RAJ KAMAL GAUR V/S THE HIGH COURT OF JU	HIMMAT SINGH	V S GURJAR
121	8654	2004	CHIEF GENERAL MANAGE V/S RAMESHWAR DAYAL SHAR	NARENDRA SINGH YADAV	C P SHARMA
122	8751	2004	M/S PRATAP RAJASTHAN V/S CUSTOM EXCISE SERVIC	R B MATHUR	AJAY SHUKLA
123	8870	2004	M/S BRAHM PRAKASH MO V/S STATE OF RAJ & ANR	R P GARG	J.K.AGARWAL ADD.G.A.
124	56	2005	UNION OF INDIA & ORS V/S SMT KAJOD DEVI & ANR	ANJOO SHUKLA	PRADEEP ASTHANA
125	1137	2005	T P SINGH & ORS V/S UNION OF INDIA & ORS	RAJVIR SHARMA	SHAILESH PRAKASH SHA
126	1264	2005	POONAM CHAND BHANDAR V/S UNION OF INDIA & ORS	POONAM CHAND BHANDAR	SUSHIL SHARMA
127	1300	2005	T P SINGH AND ORS V/S UNION OF INDIA AND O	RAJVIR SHARMA	SHAILESH SHAMRA
128	1390	2005	THE RAILWAY BOARD & V/S ALL INDIA EQUALITY F	ASGAR KHAN	N K BHATT
129	1736	2005	HEERA LAL & ORS V/S STATE OF RAJ & ORS	GAYATRI RATHORE	MANU BHARGAVAGA
130	2270	2005	SMT. ASHA V/S UNION OF INDIA AND O	ANISHA JAIN	B BAGRI
131	2362	2005	HEMRAJ MAHAVAR V/S UNION OF INDIA & ORS	V B SRIVASTAVA	KAMLAKAR SHARMA
132	2642	2005	POONAM CHAND BHANDAR V/S STATE OF RAJ & ORS	POONAM CHAND BHANDAR	BHARAT VYAS
133	2677	2005	SUO MOTU V/S STATE OF RAJ AND ORS	DR.P.C.JAIN	G P KAUSHIK
134	2689	2005	DR RAMANUJ PANCHOLI V/S UNIVERSITY OF RAJAST	LETTER PETITION	MANISH BHANDARI
135	2913	2005	MUKESH KUMAR V/S CHOLA MANDAL FINANCE	LETTER PETITION	ANURAG SHARMA
136	2927	2005	M/S GANPATI PLASTFAB V/S UNION OF INDIA & ORS	SUDHIR GUPTA	ANUPAMA CHATURVEDI
137	3280	2005	MANOHAR MOTWANI V/S STATE OF RAJ & ORS	R S RATHORE	
138	3747	2005	VINAYAKA IMAGES PVT V/S UNION OF INDIA & ORS	RAJENDRA SALECHA	KAMLAKAR SHARMA
139	4121	2005	UNION OF INDIA & ORS V/S CENTRAL ADMINISTRATI	GAURAV JAIN	SUSHIL KUMAR JAIN
140	5380	2005	UNION OF INDIA V/S STATE OF RAJ & ORS	DR P C JAIN	J M SAXENA
141	5406	2005	UNION OF INDIA & ORS V/S T C SETHI & ORS	N C JAIN	ABHEY JAIN
142	5507	2005	POORAN SINGH MEENA V/S UNION OF INDIA & ORS	S K SINGH	S S HASAN
143	5730	2005	UNION OF INDIA & ORS V/S RAJENDRA SINGH & ANR	S S HASAN	MUKESH AGARWAL
144	5832	2005	M/S NARENDRA KUMAR M V/S STATE OF RAJ & ORS	SATISH CHANDRA MITTA	DR A S KHANGAROT ADD
145	6036	2005	MURARI LAL RASTOGI A V/S STATE OF RAJASTHAN	R D RASTOGI	S R JOSHI
146	6426	2005	UNION OF INDIA & ORS V/S BANWARI LAL SHARMA &	BRAHMA NAND SANDU	VINOD GOYAL
147	6508	2005	UNION OF INDIA AND A V/S SMT VEENA JAIN AND O	V S GURJAR	S S OLA
148	6628	2005	UNION OF INDIA AND O V/S SMT KAVITA YADAV AND	GAURAV JAIN	ASHOK GAUR

**D.B. CIVIL WRIT From 2001 to 2005
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Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
149	6629	2005	UNION OF INDIA AND A V/S BHARAT LAL MEENA AND	GAURAV JAIN	GANESH MEENA
150	6630	2005	UNION OF INDIA AND A V/S DHAN SINGH AND ANR	GAURAV JAIN	GANESH MEENA
151	6842	2005	MANOJ CHATURVEDI AND V/S STATE OF RAJ AND ORS	RAJENDRA SONI	MAHENDRA SHANDILYA
152	6862	2005	KAMLESH KUMAR & ANR V/S STATE OF RAJ & ANR	PRAHLAD SINGH	CHETAN BAIRWA ADD G
153	6945	2005	UNION OF INDIA & ORS V/S CENTRAL ADMINISTRATI	GOPI CHAND GARG	RAJESH KAPOOR,B.SING
154	7577	2005	SHRIRAM FERTILISERS V/S THE RAILWAYS RATES T	KAMLAKAR SHARMA	MANISH BHANDARI
155	8072	2005	M C ARYA V/S UNION OF INDIA & ORS	LOKESH SHARMA	R K KALA
156	8191	2005	MANOJ SONI & ORS V/S STATE OF RAJ & ANR	K N TRIPATHY	C P SHARMA
157	8673	2005	RAJENDRA KUMAR SAIN V/S C A T JAIPUR & ORS	AMIT NATH MATHUR	KUNAL RAWAT
158	8943	2005	UNION OF INDIA & ORS V/S BHOLA RAM SHARMA & A	VISHNU KANT SHARMA	P N JATTI
159	8984	2005	HINDUSTAN PETROLEUM V/S STATE OF RAJ & ORS	S.KASLIWAL	H.V.NANDWANA(DY.G.A.
160	9418	2005	SMT NALINI KAPOOR V/S KENDRIYA VIDHYALAYA	R K MATHUR	SABINA KHAN
161	9557	2005	RAM RAJ RAIGAR V/S UNION OF INDIA & ORS	M S YADAV	ANGAD MIRDHA
162	10095	2005	UNION OF INDIA & ANR V/S S N KUMAWAT & ANR	V S GURJAR	S K JAIN
163	10096	2005	UNION OF INDIA & ANR V/S LOKESH JAIN & ANR	V S GURJAR	S K JAIN

D.B. SPECIAL APPEAL (WRIT) From 2001 to 2005

(Service Matters)

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	575	2001	THE UOI AND ORS V/S THE PRESIDING OFFICE	GC GARG	
2	849	2001	STATE V/S BIRDHI CHAND	A A G	SANDEEP SAXENA
3	347	2002	THE NEW INDIA ASSURA V/S R N SEN	MANOJ KUMAR SHARMA	DR SOUGATH ROY
4	717	2002	S S JAIN SUBODH SHIK V/S SEEMA DAYA & ORS	VIRENDRA DANGI	AJAY KUMAR JAIN
5	828	2002	RAMJI LAL SHARMA V/S STATE & ORS	SANJEEV PRAKASH SHAR	PARINITOO JAIN
6	980	2002	RAMDEEN CHULET & ORS V/S STATE & ORS	SANJEEV PRAKASH SHAR	G S BAFNA A G
7	1040	2002	SAINT MEERA BROTHERH V/S RAJ.NON GOVT.EDU.INS	SANDEEP SAXENA	MAHENDRA SINGH
8	1131	2002	MUNICIPAL COUNCIL BE V/S M/S WEST PATENT PRES	J.S.RASTOGI,PARAG RA	PARAG RASTOGI
9	22	2003	STATE OF RAJ & ORS V/S SHRI ANIL KUMAR GUPT	GOVERNMENT ADVOCATE	R.R. SINGH S.K.JAIN
10	54	2003	UNION OF INDIA NEW D V/S RAM SINGH	SHAILESH PRAKASH SHA	A.K.SHARMA
11	94	2003	JAGDISH SINGH V/S SAINT MEERA BROTHERH	R K MATHUR	VIJAY SINGH
12	175	2003	RAMESHWAR PD. JAT V/S STATE & ORS	HANUMAN CHOUDHARY	G A
13	244	2003	VICE CHANCELLOR KOTA V/S THE LABOUR COURT KOT	DR RAM KISHAN SHARMA	DEEPAK GOYAL
14	363	2003	NAVEEN KUMAR SHARMA V/S STATE OF RAJ & ANR	REASHM BHARGAVA	S K GUPTA AAG
15	463	2003	SMT DEEPALI MATHUR V/S S S JAIN SUBODH SHIK	ASHOK GAUR	J K SINGHI
16	496	2003	RAJENDRA PRASAD KHAT V/S BHARAT LAL MEENA & O	RAJDEEPAK RASTOGI	GANESH MEENA
17	530	2003	RAJNI SHARMA V/S RNGEIT JAIPUR AND OR	K.R.SHARMA	L.N.BAJPAI,A.K.BAJPA
18	536	2003	R L GUPTA V/S THE BANASTHALI VIDYA	L L GUPTA	BAJRANG LAL SHARMA
19	549	2003	LOKENDRA KUMAR SAINI V/S RAJ NON GOVT EDUCATI	DP SHARMA	G A
20	565	2003	R L GUPTA V/S THE BANASTHALI VIDYA	L L GUPTA	B.L.SHARMA,SURESH PA
21	567	2003	TRILOK CHAND SAINI V/S STATE AND ORS	B B L SHARMA	S C PUROHIT
22	572	2003	MAHESH CHAND BALWADA V/S STATE & ORS	N K MALOO	G S RATHORE
23	575	2003	RAMNIWAS V/S STATE AND ORS	ARVIND SHARMA	G A
24	649	2003	MADAN LAL SHARMA V/S STATE ANDORS	R K MATHUR	ANKUR RASTOGI ADD GC
25	653	2003	KANHIYA LAL SAINI V/S STATE & ORS	R K MATHUR	A A G
26	658	2003	SATYA NARAIN SHARMA V/S STATE & ORS.	A K BAJPAI	G A
27	664	2003	STATE OF RAJ & ORS V/S MURARI LAL GAUR & AN	KARNI OLA	M C SHARMA
28	669	2003	BRIDHI CHAND V/S STATE OF RAJ & ANR	RAJENDRA SONI	G A

29	684	2003	PRITAM CHAND GUPTA V/S STATE AND ORS	R K MATHUR	GA
30	692	2003	JAI SINGH V/S STATE & ORS	SRI RAM YADAV	CHETAN BAIRWA ADD G
31	702	2003	R S R T C JAIPUR & A V/S NATHU LAL	GA	S R SURANA
32	760	2003	VIJAY VERMA V/S S.B.B.J.	MK BHANDARI	G K GARG
33	765	2003	MOHAN LAL SANWARIYA V/S STATE OF RAJ & ORS	BHANWAR BAGRI	G A
34	770	2003	MISS REENA TODI V/S STATE OF RAJ & ANR	SANDEEP SAXENA	ASHOK GAUR
35	781	2003	SHIVKUMAR SHARMA V/S THE NATIONAL TEXTILE	P K SHARMA	MANOJ KUMAR SHARMA
36	786	2003	KAMLESH KASHYAP V/S STATE OF RAJ & ORS	ARVIND KUMAR SHARMA	BHARAT VYAS
37	946	2003	UNION OF INDIA & ORS V/S SMT MANNI DEVI	BHANWAR BAGRI	PARESH CHOUDHARY
38	998	2003	UDAI CHAND V/S STATE & ORS	JAI KUMAR YADAV	
39	1003	2003	SECRETARY RAJ LALIT V/S SHRI DAYAL SINGH &	RAJENDRA PRASAD SHAR	G A
40	1078	2003	NARENDRA KUMAR VASHI V/S STATE OF RAJ & ANR	SANJEEV PRAKASH SHAR	DINESH YADAV
41	1079	2003	RAJENDRA PRASAD KHAT V/S STATE OF RAJ & ORS	RAJDEEPAK RASTOGI	GANESH MEENA
42	1132	2003	DR. KALYAN SINGH HAD V/S STATE OF RAJ & ORS.	RAJVEER SHARMA	AAG
43	1184	2003	SHASHI KANT SHARMA V/S STATE OF RAJ & ORS	VIRENDRA LODHA	VINEET KUMAR PAREEK
44	74	2004	STATE OF RAJ & ORS V/S JAI KISHAN	G A	G S GILL
45	84	2004	DR ASHOK PANGARIYA V/S STATE OF RAJ & ANR	PARAS KUHAD	AJEET KUMAR SHARMA
46	89	2004	STATE OF RAJ & ANR V/S GHANSHYAM SHARMA	H V NANDWANA G C	SAUGOT ROY
47	92	2004	STATE OF RAJ & ORS V/S GHANSHYAM DAS GUPTA	G A	B.M.SHARMA
48	99	2004	STATE OF RAJ. V/S R C S A T JAIPUR & A	BHARAT VYAS	PRADEEP SINGH
49	100	2004	STATE OF RAJ & ANR V/S R C S A T & ANR	BHARAT VYAS	PRADEEP SINGH
50	134	2004	JAGDISH PRASAD SHARM V/S R.S.R.T.C.JAIPUR & A	PRATAP SINGH SIROHI	MANISH BHANDARI
51	151	2004	DEVI SHANKER MALAV V/S STATE OF RAJ & ORS	S D SHARMA	JAI KUMAR YADAV
52	155	2004	STATE OF RAJ V/S DR CHANDRA MOHAN SHA	SAMIT VISHNOI	AJEET KUMAR SHARMA
53	197	2004	ARUN KUMAR V/S STATE OF RAJ & ORS	ARVIND BHARDWAJ	G A
54	211	2004	MUNICIPAL COUNCIL AL V/S JUDGE LABOUR COURT B	DR PRAKSH CHANDRA JA	NEERAJ JOSHI
55	212	2004	M/S CHAMBAL FERTILIZ V/S STATE OF RAJ & ANR	ARUN KHOSLA	SHYAM ARYA
56	215	2004	M/S CHAMBAL FERTILIZ V/S STATE OF RAJ & ANR	ARUN KHOSLA	SHYAM ARYA
57	216	2004	M/S CHAMBAL FERTILIZ V/S STATE OF RAJ & ANR	ARUN KHOSLA	SHYAM ARYA
58	244	2004	THE R S R T C JAIPUR V/S JUDGE LABOUR COURT J	MUNINDRA SINGH	S SAXENA

59	270	2004	NARAINLAL SHARMA V/S STATE OF RAJ & ORS	PREM KRISHNA SHARMA	CHETAN BAIRWA
60	285	2004	JANG BAHADUR SINGH V/S R S R T C & ANR	BABU LAL GUPTA	ASHOK BANSAL
61	312	2004	BADHIR BAL KALYAN SA V/S RAJ.NON-GOVT.EDUCATI	MAN SINGH GUPTA	D P SHARMA
62	325	2004	SURESH KUMAR JAIN V/S R H B AND ORS	SUDESH BANSAL	MANOJ SHARMA
63	337	2004	HAMIR SINGH V/S JUDGE,LABOUR COURT,J	MAHENDRA SHAH	S B MATHUR
64	444	2004	SECRETARY TO THE GOV V/S SMT GOMTI DEVI	G A	M C SHARMA
65	449	2004	RAM KISHAN GUJAR V/S STATE OF RAJASTHN &	KAMLA JAIN	
66	487	2004	THE CHAIRMAN U C O B V/S T P KALLA & ORS	G K GARG	DINESH YADAV
67	492	2004	EMPLOYEES PROVIDENT V/S SMT GAFOORAN & ANR	R B MATHUR	VIRENDRA LODHA
68	523	2004	SECRETARY MANAGING C V/S KUSHAL SINGH & ANR	MAHENDRA GOYAL	C L SAINI
69	565	2004	STATE OF RAJ & ANR V/S DR GYAN CHAND SHARMA	G A	J.K.SINGHI
70	580	2004	RAJASTHAN HOUSING BO V/S SHRI BABU LAL KUMAWA	MANISH BHANDARI	V P MATHUR
71	599	2004	THE DIRECTOR INDIAN V/S THE CENTRAL GOVT IND	KAMLAKAR SHARMA	K C SHARMA
72	600	2004	S N GUPTA V/S UNION OF INDIA & ORS	MUKESH AGRAWAL	B K SHARMA
73	631	2004	EXECUTIVE ENGINEER P V/S SITARAM CHOUDHARY &	G A	D S POONIA
74	640	2004	UNION OF INDIA & ORS V/S EX HAV GORDHAN SINGH	RAKESH JAIN	R S BHADURIA
75	648	2004	MANAGING COMMITTEE O V/S STATE OF RAJ & ORS	CHIRANJI LAL SAINI	VIKRANT GUPTA
76	661	2004	MADHUR BEHARI MATHUR V/S STATE OF RAJ	J K SINGHI	H V NANDWANA G C
77	675	2004	R S R T C JAIPUR V/S GENERAL SECRETARY RA	JAG MOHAN SAXENA	
78	676	2004	STATE OF RAJ & ORS V/S SHRI ANIL KUMAR	S C PUROHIT ADD GC	J K SINGHI
79	681	2004	UNION OF INDIA & ORS V/S SMT ANCHI DEVI	BHANWAR BAGRI	DHARAMVEER DHARIWAL
80	691	2004	STATE BANK OF BIKANE V/S S K CHAKRABARTI	G K GARG	R N MATHUR
81	711	2004	MANJU GUPTA V/S STATE OF RAJ & ORS	VIRENDRA LODHA	
82	784	2004	LADU RAM & ORS V/S STATE OF RAJ & ORS	KUNAL RAWAT	M K GUPTA
83	868	2004	M/S RAJ INDUSTRIAL & V/S SHIV PRASAD KANOJIA	S D SHARMA	
84	83	2005	STATE OF RAJ & ANR V/S SMT SHANTI	G A	
85	91	2005	UNION OF INDIA & ORS V/S EX SEPOY PRATAP SINGH	BHANWAR BAGRI	
86	148	2005	THE VICE CHANCELLOR V/S THE PRESIDING OFFICE	R.K.KALA	ANUPAM AGRAWAL
87	182	2005	KRISHI UPAJ MANDI SA V/S VISHNI DEVI & ORS	INDERJEET SINGH	S K GUPTA
88	268	2005	CHIRANJI LAL BAIRWA V/S STATE OF RAJ & ANR	MANISH BHANDARI	S N KUMAWAT AAG

89	286	2005	SUMER SINGH V/S STATE OF RAJ & ORS	OM PRAKASH SHEORAN	S K SAKSENA
90	303	2005	CONST SUNIL KUMAR V/S UNION OF INDIA & ORS	ASHOK GAUR	KUNAL RAWAT
91	321	2005	GIRRAJ PRASAD SUMAN V/S THE EXECUTIVE ENGINE	C S GOYAL	CHETAN BAIRWA ADD G
92	363	2005	STATE OF RAJ & ORS V/S SMT ASHA TAILANG	GA	M B SHARMA
93	384	2005	STATE OF RAJ & ANR V/S GAURI SHANKAR KHATRI	G A	
94	467	2005	THE CHIEF MANAGER R V/S SMT CHETAN DEVI & AN	ASHOK BANSAL	M FAISAL BAIG
95	506	2005	AMARCHAND SAINI V/S STATE OF RAJ & ORS	SUNIL KUMAR SINGODIY	PRIYANKA PAREEK DY G
96	553	2005	OM SHANKER SHARMA V/S STATE OF RAJ & ORS	AJEET BHANDARI	SHYAM ARYA G A
97	557	2005	RAM KISHAN CHOUDHARY V/S STATE OF RAJ & ORS	VIRENDRA LODHA	INDERJEET SINGH AAG
98	576	2005	BAHADUR SINGH V/S JUDGE LABOUR COURT I	BABU LAL GUPTA	ASHOK BANSAL
99	584	2005	STATE OF RAJ & ORS V/S SMT KESHAR BAI	A.A.G	B SINGH,NARENDRA VER
100	612	2005	UNITED INDIA INSURAN V/S SURENDRA KUMAR DIGGI	ASHOK MEHTA	ANUPAMA CHATURVEDI
101	648	2005	BOARD OF SECONDARY E V/S RAMESH CHAND GUPTA	ARUN CHATURVEDI	RAJESH KAPOOR
102	724	2005	THE SECRETARY M C SH V/S AMITA SHARMA AND ORS	S N KUMAWAT	M.SHAH
103	735	2005	KHETRI VIKAS SAMITI V/S NON GOVERNMENT EDUCA	R.P.GARG	M.S.GURJAR
104	745	2005	NAWAB KHAN V/S STATE OF RAJ & ORS	S P MATHUR	SYED ZAKAWAT ALI DY
105	760	2005	NAWAL KISHORE SHARMA V/S STATE OF RAJ & ORS	SANJEEV PRAKASH SHAR	ANKUR RASTOGI ADD G
106	764	2005	KHETRI VIKAS SAMITI V/S NON GOVERNMENT EDUCA	R P GARG	M.S.GURJAR
107	774	2005	BANWARI LAL SONI & O V/S R S R T C JAIPUR & A	SANJEEV PRAKASH SHAR	V S YADAV
108	781	2005	BRAHMCHARI MADHYAMIK V/S RAJ N G E I TRIBUNAL	N K MALOO	R K MATHUR
109	790	2005	DINESH CHAND SHARMA V/S STATE OF RAJ & ORS	RAJENDRA SONI	PRIYANKA PAREEK DY G
110	807	2005	KHETRI VIKAS SAMITI V/S NON GOVERNMENT EDUCA	R P GARG	M.S.GURJAR
111	808	2005	KHETRI VIKAS SAMITI V/S NON GOVERNMENT EDUCA	R P GARG	M.S.GURJAR
112	809	2005	SHRI KHANDELWAL VAIS V/S R N G E I T JAIPUR &	BABU LAL GUPTA	B K SHARMA
113	830	2005	R S R T C JAIPUR & A V/S LAXMI NARAYAN SHARMA	MUKESH KUMAR VERMA	B L GUPTA
114	875	2005	MC INDIRA GANDHI BAL V/S SMT BASANTI THOLLA &	ASHOK GAUR	D P SHARMA
115	885	2005	MUKATI TRANSFORMERS V/S J V V N L JAIPUR & A	R B MATHUR	R K AGRAWAL
116	894	2005	STATE OF RAJ & ORS V/S BALI MOHAMMED & ANR	SUSHIL SHARMA AAG	SUNIL KUMAR SINGODIY
117	981	2005	VIJAY KUMAR CHOUDHAR V/S STATE OF RAJ & ORS	BHANWAR BAGRI	I R SAINI AAG
118	1001	2005	R S R T C JAIPUR & O V/S PRITHVIRAJ MEENA & A	J K SINGHI	MAHENDRA SHANDILYA

119	1054	2005	SURESH KUMAR SHARMA V/S STATE OF RAJ & ORS	R N MATHUR	G S GILL
120	1057	2005	DR. AMARJEET SINGH V/S STATE	VINODI LAL MATHUR	ANKUR RASTOGI ADD G
121	1059	2005	SATISH SHARMA AND OR V/S RAJ STATE AGRICULTUR	SANJEEV PRAKASH SHAR	R.A.KATTA
122	1075	2005	HARI SINGH V/S UNION OF INDIA AND O	AJAY GUPTA	AJAY SHUKLA
123	1077	2005	ADARSH SHIKSHA PARIS V/S GAJANAND SHARMA & OR	PRAHLAD SINGH	K R SHARMA
124	1088	2005	NARENDRA DUTT SHARMA V/S STATE OF RAJ & ANR	M B SHARMA	NITESH SHARMA
125	1104	2005	STATE OF RAJ & ORS V/S NARESH SHARMA	G S GILL	R.K.SHARMA
126	1125	2005	SMT KESHAR BAI V/S HIGH COURT OF JUDICA	S K JINDAL	SABINA KHAN
127	1131	2005	RAM NIWAS GOSWAMI V/S THE JUDGE LABOUR COU	RAJENDRA PRASAD SHAR	SUSHIL SHARMA AAG
128	1138	2005	UTTAM CHAND GANGWAL V/S STATE OF RAJ & ORS	R P GARG	G S GILL
129	1261	2005	DIVISIONAL MANAGER R V/S THE JUDGE INDUSTRIAL	JAG MOHAN SAXENA	
130	1290	2005	SHANTI LAL PUSHKARAN V/S R S R T C JAIPUR & A	BABU LAL GUPTA	A BANSAL
131	1304	2005	VISHAMBHAR PRASAD & V/S ADDITIONAL DIVISIONA	KAMLAKAR SHARMA	SAGHEER AHMED QURESH
132	1341	2005	DR ANOOP KUMAR SHARM V/S STATE OF RAJ AND ORS	RAJDEEPAK RASTOGI	SHAYM ARYA
133	1344	2005	SURESH CHANDRA SHARM V/S STATE OF RAJ & ORS	ASHOK KUMAR PAREEK	R B MATHUR

D.B. SPECIAL APPEAL (WRIT) From 2001 to 2005

(Misc. Matters)

Sr. No	CASE NO.	YEAR	PETITIONER/RESPONDENT	PETITIONER ADV.	RESPONDENT ADV.
1	935	2001	DHANNY LAL V/S STATE	SANJAY MEHRISHI	R K MATHUR
2	1026	2001	YARID KHAN & ORS V/S STATE & ORS.	SAKET PAREEK	G P KAUSHIK
3	279	2002	DHARAM PAL SINGH AND V/S STATE OF RAJASTHAN	BHARAT VYAS, VP MATH	
4	280	2002	DHARAM PAL SINGH AND V/S STATE	BHARAT VYAS, VP MATHU	
5	317	2002	KRISHNA CHANDRA V/S B.O.R. & ORS.	ARVIND BHARDWAJ	S.S.SHARMA, GA
6	373	2002	STATE OF RAJ & ORS V/S ASHAPURA VIKAS SAMIT	RAJENDRA PRASAD AAG	R N MATHUR
7	411	2002	AUTOLITE (INDIA) LTD V/S THE COMM OF I T AND	ASHISH SHARMA	R B MATHUR
8	496	2002	AMRA AND OTHERS V/S BOR	SANJAY MEHRISH	N K MALOO
9	498	2002	SECRETARY TO THE GOV V/S SMT UMA PALIWAL & AN	R.P.SINGH AAG	R.K.PAREEK
10	793	2002	MOTI LAL V/S STATE OF RAJ & ORS	G K GARG	S.S. SHARMA AAG
11	1008	2002	G M MEHTA V/S JAIPUR VIDYUT VITRAN	ARVIND KUMAR GUPTA	VIRENDRA LODHA
12	1103	2002	THAPAR OILS & FATS L V/S RAJ STATE INDUSTRIAL	V R BAJWA	A K SHARMA
13	1130	2002	MUNICIPAL COUNCIL BE V/S M/S WEST PATENT PRES	J.S.RASTOGI,	PARAG RASTOGI
14	28	2003	AJAY KUMAR AGARWAL V/S B O R & ORS.	R K AGRAWAL	GAYATRI RATHORE
15	55	2003	SMT SHASHI SINGH & O V/S THE UNION OF INDIA N	S D SHARMA	SANJAY PAREEK
16	774	2003	MANISH VIJAY V/S STATE OF RAJ & ORS	R P VIJAY	G A
17	899	2003	THE J D A JAIPUR V/S ASHAPURA VIKAS SAMIT	BHARAT VYAS	ASHOK MISHRA
18	963	2003	RAJASTHAN STATE COOP V/S STATE AND ORS	J K SINGHI	MAHENDRA GOYAL
19	1006	2003	M/S RATANALAYA DIAMO V/S U.O.I.& ORS.	B P AGRAWAL	R.B.MATHUR
20	1091	2003	J D A JAIPUR V/S STATE OF RAJ & ORS	BHARAT VYAS	G A
21	1186	2003	SAMASTH TEHSIL DEOLI V/S STATE OF RAJ & ORS	MAHENDRA SHAH	G A
22	147	2004	STATE OF RAJASTHAN V/S HEM RAJ AND ORS	V D SHARMA G A	S K JINDAL
23	226	2004	LAL CHAND PATNI V/S STATE OF RAJ & ORS	R K AGRAWAL	G A
24	236	2004	SMT.SUSHILA DEVI V/S U.O.I.& ORS.	POONAM CHAND BHANDAR	GAYATRI RATHORE
25	238	2004	MOOL CHAND V/S THE B O R AJMER & O	G P KAUSHIK	PAWAN PAREEK
26	274	2004	RAM KARAN V/S B.O.R.	SANJAY MESHRISHI	S MEHRISHI
27	343	2004	SMT.JAVATRI DEVI W/O V/S STATE & ANR.	SANJAY MEHRISH	S N KUMAWAT AAG
28	457	2004	JAGDISH NARAIN PAREE V/S B.O.R.	SANJAY MEHRISHAI	A BHARDWAJ
29	461	2004	M/S JAMBU KUMAR & SO V/S BANKING OMBUDSMAN JA	A KASLIWAL	K J MEHTA
30	26	2005	STATE OF RAJ & ORS V/S MOHD SHAHID	G A	
31	46	2005	BIRBAL RAM RAJENDRA V/S STATE OF RAJ & ANR	AKHIL SIMLOTE	R B MATHUR
32	47	2005	KRISHAN KADVASARA & V/S STATE OF RAJ & ANR	AKHIL SIMLOTE	R B MATHUR
33	118	2005	RATANLAL V/S STATE AND ORS	N K MALOO	SUSHIL KUMAR SHARMA
34	155	2005	GENUS OVERSEAS ELECT V/S STATE OF RAJ & ORS	SUBHASH CHANDRA	SANJEEV PRAKASH SHAR
35	272	2005	NARENDRA KUMAR SETHI V/S U.O.I.& ORS.	N K MALOO	KAMLAKAR SHARMA
36	284	2005	RAJ BOARD OF MUSLIM V/S COLLECTOR,ALWAR	SYED MANZOOR ALI	BABU LAL SHARMA
37	299	2005	HINDUSTAN PETROLEUM V/S SMT. ANITA SHARMA AN	S KASLIWAL	
38	367	2005	THE KRISHI UPAJ MAND V/S M/S VIDHURAM PURANMA	JINESH JAIN	ANKUR RASTOGI ADD G
39	378	2005	THE KRISHI UPAJ MAND V/S M/S RAMAVTAR HITESH	JINESH JAIN	GOVERNMENT ADVOCATE
40	380	2005	STATE OF RAJ & ORS V/S ASSOCIATED CEMENT CO	G A	M D AGRAWAL
41	515	2005	KALYAN SINGH & ORS. V/S BOR & ORS	SANJAY MEHRISHI	G K GARG
42	525	2005	J D A JAIPUR V/S SMT USHA THIRANI	MAHENDRA GOYAL	ARJUN LAL TOLANI
43	583	2005	NEPC INDIA LTD V/S RAJASTHAN STATE MINE	AJEET BHANDARI	R.K.AGRAWAL
44	586	2005	M/S JAIPUR BOTTLING V/S THE NAGAR NIGAM & OR	R B MATHUR	DR. P.C. JAIN

45	592	2005	MAKHAN LAL V/S STATE AND ORA	DR P C JAIN	
46	617	2005	MAFIDARAN MADARIYA A V/S STATE OF RAJ & ORS	G K GARG	AKASH AGARWAL
47	629	2005	THE SECRETARY THE RA V/S MAJOR NARPAT SINGH R	NALIN G NARAIN	BHARAT VYAS
48	778	2005	AYUB KHAN @ BHAIYAN V/S BHAGUMAL SINDHI & OR	NEMI CHAND CHOUDHARY	RAJESH KAPOOR
49	791	2005	MAJOR NARPAT SINGH R V/S STATE & ORS	PRAVEEN BALWADA	
50	1025	2005	N E P C INDIA LTD V/S RAJASTHAN ELECTRONIC	AJEET BHANDARI	R K AGRAWAL
51	1083	2005	J V V N L JAIPUR & O V/S M/S ATUL STEELS & AN	R K AGRAWAL	DIGVIJAY ANAND
52	1126	2005	SMT ULFAT V/S EXECUTIVE OFFICER MU	ASGAR KHAN, S P SHAR	S P SHARMA
53	1134	2005	STATE OF RAJ V/S UTTAM BHARAT ELECTRI	G A	MAHESH SHARMA
54	1141	2005	ONKAR & ORS V/S MUAFI MANDIR JAIN SA	SANJAY MEHRISHI	N K MALOO
55	1144	2005	JANKI DEVI V/S STATE OF RAJ & ORS	VIMAL CHOUDHARY	KEDAR SOLANKI
56	1169	2005	STATE OF RAJ & ORS V/S SMT SAROJ SHARMA & A	G A	MADHAV MITRA
57	1263	2005	HARI CHARAN & ORS V/S STATE OF RAJ & ORS	R K GOYAL	ANKUR RASTOGI ADD G